MOTION RE FOOD SITUATION—continued.

श्री देवकीनन्दन नारायण (महाराप्ट्): ग्राम जनता के श्रादरणीय सभापति जी, जीवन-मत्य से सम्बन्धित श्रनाज की जटिल ऋौर गम्भीर समस्या पर कल से हम चर्चा कर रहे है। हमारे सामने दो सवाल है, एक ग्राज का ग्रौर एक कल का, कल का सवाल भरोमे पर छोडा जा सकता है लेकिन भरोसे पर नही छोड़ा भ्राज का सवाल सकता । भ्राज भ्राम जनता महगाई के कारण जिस मुसीबत मे है उसको देखते हुए हमको सोचना चाहिए कि हम उनकी मसीबते कुछ कम कर सकते है या नहीं। मैं जिस प्रदेश से आता ह वह डेफिसिट प्रदेश है और मैं जिस जिले से आता ह वह भी डेफि-सिट है। स्राज महनाई यहा तक पहुच गई है कि मेरे जिले मे गेह १२५ से १३५ क० फी क्विटल बिक रहा है, ज्वारी जो मेरे प्रदेश का स्टेपिल फुड है वह ७०, ७५, ८० रु० क्विटल बिक रही है, बाजरा ७०, ७५ ६० क्विटल बिक रहा है स्रीर जितनी रोज की ग्रावश्यकता की चीजे हैं उन सबके भाव डेंटगुने स्रीर दुगुने हो गए हैं। स्राप मगफली के तेल को ले लीजिये, महीने भर पहले तेल २।।। रु० किलो० बिकता था स्रौर स्राज वही तेल ३। ४० किलो ० है, दाल जो १२ श्राने श्रीर १४ श्राने सेर बिकती थी वह श्राज १। क० सेर है। यह जो तमाम चीजो के भाव बढते जा रहे है इससे जनता वस्त है, मेरे यहा तो यह हालत है कि गरीब हरि-जन और गिरिजन भ्राम की गठली इमली के बीज पीस-पीस कर ब्राट में मिला कर रोटी बना कर खा रहे है।

मैं माननीय मत्नी का ध्यान इस ग्रोर ग्राक-षित करना चाहता हू कि ग्रापके यहा से प्रदेशों को ठीक तरह से गेहूं या ग्रौर ग्रनाज की मप्लाई हो रही है या नही । दूसरी बात यह है कि मैं यह जानता हू कि ग्रापने स्टेट्स को लिखा है कि ग्रनाज की मैंक्सिमम 680 RS—4.

प्राइस निश्चित जाहिर कर दी जाय महाराष्ट्र ग्रीर गजरात ने श्राज तक यह मैक्सिमम प्राइस फिक्स की है ? ग्रौर क्यो नहीं फिक्स की ? जिसके कारण श्राज महाराष्ट्र के कई जिलों में ज्वारी मपया किलो० बिक रही है श्रौर जनता मे इतना असंतोष फैल रहा है कि मझे डर है कि कुछ दिन बाद बाजार लुटने लग जाएगे। श्राप कह सकते है कि हम सब जगह फेयर प्राइस शाप्स चला रहे हैं, श्रापने हिन्दस्तान मे ग्राज ५० हजार प्राइस शाप्स शुरू कर दिया है, महाराष्ट्र मे भी ११हजार से ज्यादा है, परन्तू मैं जानना चाहगा कि ये फेयर प्राइस भाष्स रोजाना खुलती भी हैं? मुझे पता है, भेरे पास रोजाना पत्र स्राते हैं कि इन फेयर प्राइम शाप्स को न तो रेगुलर सप्लाई होती है, न पर्याप्त सप्लाई होती है, श्राठ श्राठ दिन ये दुकाने वन्द रहती है ग्रीर जब खलती है तो एक लम्बाक्य लगता है जिसमें मजदूर स्वी, पुरुष चार-चार श्रीर छ. छ: घंटे खड़े रहते है और फिर कुछ न मिलने के कारण लौट जाते है। श्रापने कभी हिसाब किया कि इन फीयर प्राइस शाप्स में माल न मिलने के कारण हमारे मजदूरों के कितने घटे स्रौर दिन बेकार जाने हैं, और यदि उन सबका हिसाब किया जाय तो देखिये देश का कितना नुकसान हो रहा है

मैं सभी तीन दिन हुए स्रागरा जिले के एक करनें में गया था । उस कम्बे में दो फेयर प्राइस शाप्स थी । मुझे पता चला कि वे १२ दिनो से बन्द थी क्योंकि उनको माल नही मिल रहा था । १२ दिन के बाद उन दोनो दुकानों को बीस बीस स्राटे के बैंग्स मिले स्रौर जब दुकाने खुली तो वहा इतनी जबरदस्त भीड थी कि दुकानदार बचारे डर के मारे दुकान नहीं खोल सके, पुलिस को बुलाना पड़ा स्रौर जब सबइस्पेक्टर स्राया तब दुकाने खुली स्रौर स्राधे स्रादमी वापस गये। यह स्रापकी सप्लाई स्रौर स्राधे स्रापके डिस्टीब्युशन की स्राज हालत है । इसके लिये कान जिम्मेदार है ? स्राप

[श्री देवकीनंदन नारायण] कह सकते हैं कि स्टेंटस जिम्मेदार हैं परन्तू जो कंज्यमर है, जो गरीब जनता है वह इसमें भेद नहीं कर सकती कि यह प्रन्तीय सरकार है या यह मध्यवर्ती सरकार है । इसलिए मै जानना चाहता हं कि बावजद इसके कि स्रापकी ८० हजार फेयर प्राइस शाप्स है, जनता की यह जो दिक्कतें है उनको कम कराने के लिये स्राम क्या कोशिण कर रहे हैं। कहने को यह भी कहा जाता है कि हमारा उत्पादन कम श्रधिक बढता जार हा है, यह भी कहा गया कि इस साल भी माजिनल इम्प्रवमेंट है, इससे पहले ४ टका, ६ टका या ७ टका इम्प्रवमेंट होता रहा है यहां तक कि १६६३-६४ में उसके पिछले वर्ष से ४६ लखटन चावल ग्रधिक पैदा हुग्रा **ग्रौ**र गेहं १० लाखटन कम पैदा हम्रा-जोड़ लगाय जाय तो यह पता चला कि ३६ लाख टन ज्यादा ही पैदा हम्रा भ्रौर उसके श्रलावा बाहर से कितना ग्रनाज ग्राया ? 98६३ में ४१ लाख टन गेहं ग्रमरीका न श्राया, इस वर्ष श्रभी तक करीब-करीब ४० लाखटन आ चका है और वर्ष के अंत तक ५६ लाख टन ग्राने का है। यह तमाम बातें होते हए भी मै स्राज तक नही समझा कि फिर यह कमी क्यों है। मै मंत्री महोदय से कहंगा कि मझे डर है कि हमारे स्टेटिस्टिक्स जो है उनमें बहत गडबड़ी है। । स्रापको पता होगा कि इन स्टेटिस्टिक्स मरहम उस वक्त के कृषि मंत्री रफी ग्रहमद ने बहत विश्वास नही किया और मझे पता है कि आपसे पहले जो मन्नी थे पाटिल साहब उनको भी इन स्टेटि-टिस्क्स पर बहुत म्रश्चिक विश्वास नही था । कारण स्वाभाविक है । छः लाख गावों मे खेती होती है, खेत पर ही हमारे गांव बसे हुए है, अब छ. लाख गांवो मे रहनेवाले जो किसान है जो निरक्षर है, गरीब हैं, सब तरह मुसीबत मे है, उन से मालुमात हासिल करना कितना कठिन है ग्रौर वह किस तरह एकवित हो सकती इसलिये खाद्य के संबंध में स्टेटिस्टिक्स ग्रापको कभी पूरी, अच्छी और ठीक नही

सकतीं । फिर श्राप भरोसा करते है सैम्पल सर्वे का । ग्रब सैम्पल सर्वे की बेसिस पर यदि श्राप हिसाब लगाएग हिन्दुस्तान जैसे विशाल देश की खेती के या उपज के संबंध में, तो वह कभी पर्यान्त नहीं हो सकता ।

SHRI N. PATRA (Orissa): Does the hon. Member want that there should be no compilation of statistics? Does he consider that it is not necessary.

SHRI DEOKINANDAN NARAYAN: I have said that it must not be too much relied upon. If you have understood me, you would not have asked me this question.

अमेरिका के बहत अहसान हैं हम पर। हम मानते हैं। नहीं तो ग्राज हमारी क्या हालत होती, ईश्वर जाने । स्रमेरिका से स्राज तक ग्रनाज काफी ग्राया है. ग्राएगा, यह हमें जान लेना चाहिये। परन्तु मैं ब्रापसे कहना च।हंगा कि यह कोई हमारे लिये बहत गौरव की बात नहीं है । हमे शर्म मालम देनी चाहिये कि जिन्दा रहने के लिये हमें परायो की, यानी दूसरे देशो की, मदद पर है। मझे पता है, ग्रभी. जीना पडता शायद जुलाई महीने मे , स्रमेरिका के जो हमारे यहां एम्बेसेडर हैं उन्होंने हमारे कारेस्पांडेटन से बातें की, उन बातों में उन्होने ग्रपने ग्रहसानों की गिनती कराई । उस लिस्ट को पढकर कोई स्वाभिमानी मन्ष्य शर्म से लज्जित हुए बगैर नही रहेगा कि हम कितने स्रीरो पर डिपेन्डेन्ट हैं। मैं थोड़े में उस गिनती को कहना चाहंगा

- (1) Increasing supply to India, two ships a day, payment in rupees.
- (2) Sending shipping and port experts for speedier removal of grains from ships.

- (3) American experts in pricing of foodgrains to advise the Government of India.
- (4) Supply of fertilisers to extent of 4,33,000 tons in 1964.
- (5) Financing fertiliser plants at Trombay and Visakapatnam.
- (6) American expert for advising large-scale aerial on spraying.
- (7) Four American scientists for developing dal productionhow to produce pulses.
- (8) Nine American technicians for soil and water conservation.
- (9) A team of American experts for irrigation
- (10) American help to set up seven Agricultural Universities.

ये दस बाते गिन्दी कराई हमको श्रमेरिका के एम्बेसेडर ने । हम उनको धन्यव द देते है इस मदद के लिये। परन्तु जब मैं इस पराधीनता को देखता ह तो शर्म से लज्जित होता हं। कुछ दिन हुए पूज्य विनोबा ने एक जगह कहा। था कि यह देश स्वतंत्र तो कहलाता श्रसली मानी मे परतंव है, क्योंकि श्रन्न के बारे में परतन्न, संरक्षण के, डिफेन्स के बारे मे परतंत्र ग्रौर ग्रकल के बारे मे भी यह परतंत्र हमारी पराधीनता सिर्फ की ही नहीं, डिफोन्स की ही नहीं पर अवल के बारे में भी, विसडम के बारे में भी हम परतंत्र हो गए हैं। (Time bell rings.)

Mr. CHAIRMAN: You have taken fifteen minutes.

SHRI DEOKINANDAN NARAYAN. Sir, I have not even taken ten minutes, and yesterday I was given to understand that I would be given at least 20 to 25 minutes.

Mr. CHAIRMAN: I would have allowed you but some other Members will lose their time. You should know that.

श्री देवकीनन्दन नारायण: इसके बाद जो खास बातें मझे कहनी है उनमें से एक है, ''सरप्लस श्रोर डेफिसिट एरियाज्''। हिन्द्स्तान भ्राज सरप्लस ग्रौर डैफिसिट एरियाज में बाटा गया है। मैं कहना चाहंगा कि क्या कभी स्राप ने सोचा कि ये डेफिसिट एरियाज क्यों हैं ? डेफिसिट एरियाज इसलिये नहीं हैं कि वहा उपज नहीं हो सकती है, डैफिसिट एरि-याज इसलिये है कि डेफिसिट एरियाज मे भ्रनाज के बदले कैंश काप पैदा की जाती है. उत्पादन किया जाता है। कैश काप इसलिये किया जाता है कि किसान को ग्रधिक पैसा मिले। मैं यहा पर अपने जिले धा श्रापको उदाहरण दुगा । मेरे जिले में २१ लाख एकड जमीन है जिस में ग्रनाज सिर्फ ७ लाख एकड जमीन पर पैदा होता है श्रौर बाकी करीब १४ लाख एकड जमीन पर कैश काप होती है। मेरा जिला ग्रच्छी उपज वाला जिला है, श्रीमान जिला है, वहां की जमीन अच्छी है। वहा के किसान अधिक पैसा कमाने के लिये कैंश ऋाप करते हैं। इसी तरह हर एक डेफिसिट एरिया मे, कछ दो चार को छोड कर, किसान लोग ग्रधिक पंसा प्राप्त करने के लिये तम्बाकः कपास. ग्राउन्डनट ग्रीर बहत ऐसी चीजे जैसे शगरकेन, केला, अगुर, हल्दी वगैरह पैदा करते है भ्रौर उनसे बहुत ज्यादा पैसा मिलता है । इसलिये डेफिमिट एरिया को जब ग्राप मरप्लस एरिया मे ग्रनाज पहचाना चाहते है तो स्वाभाविक सवाल पैदा होता है कि एक जगह का किसान तो हजारो रुपये पैदा करे स्रौर दूसरी जगह का किसान सस्ता स्रनाज दूसरे प्रदेश को भेजे यह किस तरह से हो सकता है स्रीर यह कहां तक न्यायसगत है। इसलिये मेरा सुझाव यह है कि यदि ग्रापको बैलेन्स रखना है इस देश मे श्रीर एक जगह डेफिसिट दूसरी जगह सरप्लस को निकालना है तो आपको ऋाँप प्लानिंग करनी होगी । ग्रौर क्रॉप प्लानिंग इस बेसिस पर करनी होगी कि जिससे हर एक जिले मे यह हालत पैदा हो जाय कि वह स्वाश्रयी.

[श्री देवकी नन्दन नारायण]
स्वावलम्बी श्रीर स्वय पूर्ण बन सके । ग्राप
सारे देश को स्वय पूर्ण करना चाहते हैं लेकिन
ग्रापके यहा कागज पर सारे हिसाब रह जाते
हैं । ग्राप को वहा फील्ड पर जाना चाहिये,
गाव मे, तहसील मे, जिले मे जाकर देखना
बाहिये कि उसको किस तरह से स्वय पूर्ण
किया जा सकता है ग्रीर किस तरह से कांप
प्लानिंग की जा सकती है ग्रीर कांप प्लानिंग
से ही यह इस्बैलेन्स दूर हो सकेगा ।

दूसरी बात मैं यह कहना चाहता ह कि **अपको रेम्युनरेटिव प्राइसेज देनी चाहिये** क्योंकि रेम्युनरेटिव प्राइसेज कई वर्षो से श्राप कपास पैदा करने वालो को दे रहे है, मगफली पैदा करने वालो को दे रहे है, कैंश क्रॉप को दे रहे है, ग्रापने ग्रपने निवेदन मे यह मान लिया है कि हम उनको रेम्युनरेटिव प्राइसेज दे रहे है। अच्छी वात है भ्रीर मै धन्यवाद दुगा कि श्राप अनाज पैदा करने बालो को भी ग्रब देना चाहते है। परन्तु रेम्यनरेटिव प्राइसेज का ऋर्य भी ऋापको समझना चाहिये । रेम्यूनरेटिव प्राइसेज का श्रर्थ यही नही समझा जाना चाहिये कि प्रोडक्शन कास्ट दिया जाय । मैं यह कहना चाहता हू कि किसान की जो जरूरत की चीजे है उन तमाम चीजो की कीमतो को लक्ष्य मे रखकर ग्रापक रेम्यूनरेटिव प्राइस फिक्स करनी होगी, इसके साथ-साथ कैश काप्स से जो उसे पैदा होता है उस इनकम के साथ अनाज से पैदा होने वाली इनकम की कुछ पैरिटी होनी चाहिये तब तो वह रेम्युनरेटिव प्राइस हो सकता है नहीं तो नहीं। और यदि आप काप प्लानिंग नहीं करना चाहते है तो मैं ग्राप से कहगा, कैश कॉप को टैक्स करिये ताकि उस टैक्स का लाभ सारी जनता को मिल सके। कुछ लोग तो कैंग काप ही पैदा करे ग्रीर कुछ श्रनाज पैदा करे ग्रीर ग्रनाज पैदा करने वालो को कम पैसा मिले यह कभी निभ नही सकता क्योंकि उसका नतीजा यह होगा-कल एक महानुभाव कह रहे थे कि जो प्रदेश स्राज सरप्लस है वे प्रदेश भी कुछ दिन बाद सरप्लस नहीं रहेंगे क्यों कि वे भी कैश कॉप्स करने लगेंगे। धीरे-धीरे जैसे जैसे उन्हें मूझेंगा वैसे वैसे वे भी बदल जायेंगे। ह'र एक को पैसे की चाह होती है स्रीर स्रधिक पैसा प्राप्त किये बगैर वे मतुष्ट नहीं रहेंगे।

इसके बाद मै एक प्रार्थना यह करूगा कि ग्रगर ग्राप उत्पादन बढाना चाहते हैं तो उसके लिए यह जरूरी है कि फूड मिनिस्टर बार-बार नहीं बदले जायें जिस तरह से गत १०-१४ सालो में बदले है। मैं यह बात मानता ह कि ग्रगर हम ५-१० साल के लिए फूड व एग्रीकलचर मिनिस्टर को उसकी जगह पर कायम रखे तो वह भ्रपनी भ्रकल, होशियारी भ्रौर मेहनत से जिस चीज को करना चाहता है, जिन उपायों को वह ग्रमल में लाना चाहता है, उन सबको ला सकेगा। जब तक श्राप इस तरह की बात नहीं करेगे कोई भी मिनिस्टर ग्रपनी पालिसी को ग्रच्छी तरह से नहीं चला सकेगा, कोई भी प्लान जिसको वह चलाना चाहता है नही चला सकेगा । इसलिए मेरी प्रार्थना है कि भविष्य मे जो भी फुड व एग्रीकलचर मिनिस्टर हो उसको ४-१० साल के लिए रखा जाय ताकि वह ग्रपनी नीतियो को ग्रच्छी तरह से चला सके। मुझे ग्राशा है कि ग्राज के हमारे मिनिस्टर १० साल इस पद पर रहेगे। म्राज हम स्टेटो मे यह देखते हैं कि वहा पर फुड व एग्रीकलचर मिनिस्टर दो होते है वे अलग अलग होते है। कम्युनिटी डेवलपमेट ग्रौर सप्लाई मिनिस्टर भी ग्रलग म्रलग होते है मौर इन तीनो विभागो मे कोई कोग्राडिनेणन नही हो पाता है।

(Time bell rings)

Two minutes please I will not take more than two minutes.

Mr. CHAIRMAN I am afraid you will take four minutes.

SHRI DEOKINANDAN NARAYAN: No, I will not take more than that. I would finish. तो मेरी ग्रापसे यह प्रार्थना है कि
मिनिस्टर्स के ग्रपाइटमेट के समय इस बात
का ध्यान रखा जाना चाहिये। हमारे लेट
प्राइम मिनिस्टर साहब कई बार यह बात
कहते ग्राये थे कि खेती के महकमे को चीफ
मिनिस्टरों को ग्रपने हाथ में रखना चाहिये।
मैं यह जानना चाहता हू कि कितने चीफ
मिनिस्टर है जो खेती के काम को स्वयं
जानते हैं? इसलिए मेरी यह प्रार्थना है कि
जो भी एग्रीकलचर मिनिस्टर हो उसको ही
सप्लाई ग्रीर फड का भी मिनिस्टर बनाया
जाना चाहिये ग्रीर उस पर ही यह सारी
जिम्मेदारी डाली जानी चाहिये।

आखिरी मे मेरी प्रार्थना अपने भाड्यों मे, जो विरोधी दल मे है, कम्युनिस्ट हैं, जनसंघी हैं, यह है कि जब जनता को कोई दिक्कत होती है, मुसीबत पैदा होती है तो वे उस मसीबत को साथ लेकर ग्रपना पोलिटिकल उल्लू सीधा करना चाहते हैं। मैं ग्रापको याद दिलाना चाहता हुं कि १२ ग्रगस्त को हमारे भाइयो ने महाराष्ट्र राज्य मे एक बंददिन मनाया ग्रीर उस दिन उन्होने सब जगह हड़ताल करने का एलान किया । यह हड़ताल उस दिन हुई फ्रीर मैं अपने भाइयों से पूछना चाहता ह कि ध्स हड़ताल को कराने में उनको क्या लाभ मिला ? श्रकेले बम्बई शहर में मजदूरों की एक दिन में ४० लाख रुपया मजदूरी डूबी । अगर उस दिन हड़ताल न हुई होती तो मजधुरों को ४० लाख रुपया मिला होता । उस धिन हमारे भाइयो ने जो हडताल कराई उससे उत्पादन मे ३ करोड़ रुपये की कमी ब्राई । मैं उनसे पूछना चाहता इ कि इस तरह की हड़ताल कराने से उन्हें क्या कोई पोलिटिकल गेन हुआ ? कोई नही । लेकिन मैं सदन को यह बतलाना चाहता ह कि इस हड़ताल से भजदूरो को नुक्सान पहुचा, देश को नुकसान पहुचा, इससे एक पाई अनाज के भाव कम नही हुए श्रोर न एक दाना ग्रधिक खेतों मे स्रन्न पैदा हुस्रा । मैं अपने भाइयों से यह पूछना चाहता हू कि इस मुसीबत के समय

वे जनता के जीवन के साथ खिलवाड़ क्यों करते हैं। मैं उनसे प्रार्थना करना चाहता हू कि वे इस तरह की नुकसानदेह, खतरनाक बातों को छोड दे।

प्रो॰ मुकुट बिहारी लाल (उत्तर प्रदेश): सरकार जो बात कहती है उससे पता चलता है कि वह जनता के जीवन के साथ किस तरह से खिलवाड़ कर रही है।

श्री देवकीनन्दन नारायण : मै श्राप से यह कह रहा हूं कि इस तरह की बातों से भाव नीचे नही श्रायेंगे श्रीर न श्रनाज श्रधिक पैदा होगा । कुछ बाते ऐसी हुश्रा करती हैं जिनमें सलाह महिवना हुश्रा करता है, बैठकर बातें तय की जा सकती हैं श्रीर इस तरह से मोर्चा लगाकर, इस तरह से हड़ताल करके कोई भला काम नहीं हो सकता है।

प्रो॰ मुकुट बिहारी लाल : श्री डी॰ नारायण के प्रेसर से नहीं पैदा हो रही है।

श्री देवकीनन्दन नारायण : मैं ग्राप सब विरोधी दलों के भाइयो से प्रार्थना करता हं कि हिन्द्स्तान की गरीब जनता के साथ ग्रागे इस तरह की खिलवाड़ न करे। एक ही भहर मे मजदूरों का ४० लाख रुपये का एक दिन में नुकसान हो गया और अगर सारे महाराष्ट्र का हिसाब लगाया जाय तो करोड़ो रुपयों का हिसाब होगा । श्राप खुद ही इस बात का पता लगाइये कि अगर उस दिन हड़नाल न हई होती तो यह रुपया मजदूरो के पास रहता श्रौर वे दो सेर ज्वार गेह ग्रधिक ने सकते तथा श्रपने पैसे का सद्पयोग कर सकते । परन्त **त्रापने** उनकी मुसीबतो की स्रोर नहीं देखा, उनकी दिक्कतो को नही देखा भ्रीर भ्राप यही चाहते है कि ऐसे मौके का फायदा लिया जाय तथा अपना पोलिटिकल उल्ल मीधा किया जाय । ग्रापका सामने कई श्रवसर त्रा सकते हैं, अपको कई मौके मिल सकते है मगर जिस चीजका जनता के जीवन के साथ सीधा सम्बन्ध है श्रगर उसमें इस तर की

[श्री देवकीनन्दन नारायण] बात करेंगे, इस तरह की खिलवाड़ करेंगे, तो उससे गरीब जनता को भारी न्कसान पहुंचेगा यह न भलें।

Motion regarding

श्री गिरिराज किशोर कपूर प्रदेश): क्या माननीय सदस्य को पोलिटिकल चल्ला के बारे में मालूम है ? बताने की क्रपा करें।

श्री सभापति : सबको मालूम है।

श्री ए० बी० वाजवेयी(उत्तर प्रदेश): सभापति जी, विरोधी दलों के ऊपर यह श्चारोप लगाया गया है कि वे ग्रम्न संकट का राजनैतिक लाभ उठाना चाहते हैं । क्या सरकार ग्रौर उसके समर्थक विरोधी दलों से यह ग्राशा करते हैं कि जब जनता जीवन की मावश्यक वस्तुम्रों को उचित मूल्य पर प्राप्त न कर सके और जन जीवन पर प्रहार हो जाय हो विरोधी दल राजनीति से सन्यास ले ले, ग्रपने कर्तव्य का पालन करना छोड़ दे ग्रौर हाथ पर हाथ रखकर बैठ जाय ? इस देश की जनता के प्रति हम भी कुछ जिम्मेदारी अनुभव करते है ग्रीर जब शासन भ्रपने कर्तव्यो के पालन करने में विफल हो जाता है, जब शासन की खाद्य नीति में संकट उत्पन्न होता है भ्रौर शासन उस संकट का सफलतापूर्वक निराकरण नहीं कर सकती तो जनता के रोष को, जनता के कोध को शान्ति-पूर्वक तरीके से प्रकट करने की जिम्मेदारी विरोधी दलों पर म्राती है।

सभापति जी, जब भूखा श्रादमी गुस्से से भर जाता है शौर ग्रगर गुस्सा दबाया जाता है तो बगावत पदा होती है। क्रोध जब मौन होता है तो कान्ति को जन्म देता है। श्रापको विरोधी दलों को धन्यवाद देना चाहिये था कि उन्होंने जनता के गुस्से को, रोष को, शान्तिपूर्वक तथा संगठित तरीके से प्रकट किया। ग्रगर यह गुस्सा ग्रौर रोष ग्रन्दर ही धन्दर दबता तथा घटता रहता तो देश मे

शान्ति व व्यवस्था के लिए बड़ा संकट पैदा हो जाता ।

श्री देवकीनुन्दुन नारायण : ग्राप जिम्मे-दार बनते।

श्री ए० बी० वाजपेयी: जिम्मेदार सरकार है जिसने अन्न संकट पैदा किया।

एक माननीय सदस्य : यह संकट किस ने पैदा किया ?

श्री ए० बी० वाजपेयी : यह ग्रन्न संकट सरकार ने पैदा किया । फूड सिचुएशन के बारे में जो रिब्यू रखा गया है उसमें यह बात मानी गई है कि १६६३ के पहले छमाही में ही इस बात के लक्षण प्रकट हो गये थे कि खाद्य स्थिति पर दबाव पड़ रहा है। सरकार को पता था १६६२-६३ में कि १६६१-६२ की तुलना में ३० लाख टन ग्रनाज कम पैदा हुआ है । गेहूं की फसल बिगड़ चुकी थी, इसकी भी सरकार को जानकारी थी और प्रायः १६ लाख टन गेहं का उत्पादन कम हुआ था। मैं जानना चाहता हूं कि सरकार ने इस ग्राने वाले संकट को दूरदर्शिता से क्यों नही देखा ? फसले खराब होंगी इस पर सरकार को विश्वास नहीं होगा लेकिन फसलें खराब होने के कारण देश में गेहं की मांग बढ़ेगी, भावो मे वृद्धि होगी, उसके लिए हमें अपने भंडार भरे रखना चाहिये, उसका इन्तजाम क्यो नही किया गया ? मैं खाद्य मंत्री जी से कहंगा कि वे सदन के सामने ये ग्रांकड़े प्रस्तृत करें। जब सरदार स्वर्ण सिंह जी ने खाद्य मंत्रालय का भार संभाला था तब सरकार के वफर स्टाक में कितना गेहं था भीर जब वे मंत्रालय से चले गये तब फबर स्टाक में कितना भ्रनाज था ? क्या यह सच नहीं है कि उन्होंने बफर स्टाक रिलीज करने में, छोड़ने में बढ़ी उदारता से, बड़ी दरियादिली से काम लिया भ्रौर उस बफर स्टाक को भरने की चिन्ता नहीं की ? श्राज हम क्या सुनते

हैं कि ग्रास्ट्रेलिया से जाने वाले जहाजो को बम्बई में बुलाया जा रहा है। ग्रमरीका इगलैंड और कैनाडा की सरकारों को कहा जा रहा है कि वे अपने जहाजों का मुंह फेर दें और देश की भूखी जनता के लिए स्रन्न दें। मैं यह जानना चाहता हूं कि जब सरकार लगातार यह घोषणा करती रही कि हम भ्रन्न संकट पैदा नहीं होने देंगे श्रौर श्रगर पैदा होगा तो हमारे पास इतना अनाज है कि हम उससे बाजारों को पाट देंगे श्रीर लोगों को भृखा नहीं मरने देंगे तथा चीजों के दाम नहीं चढ़ने देंगे । बाजारों को पाटा क्यों नहीं गया ? विदेशी ग्रनाज जो हम बडी मात्रा में मंगा रहे हैं। वह अनाज आवश्यकता के समय बाजारों में क्यों नहीं श्राया ? मैं पुछना चाहता हं कि हमारे भंडार क्यों नहीं भरे गये ?

एक प्रश्न में श्रोर भी पूछना चाहता हूं कि बम्बई की बंदरगाह पर जहाजों से श्रनाज उतारने में जो संकट पैदा हुग्रा श्रौर जिसके कारण जहाज महीनों तक बंदरगाह में खड़े रहे श्रौर स्रभावग्रस्त क्षेत्रों में प्रनाज नहीं पहुंच सका, क्या श्रापसे पहने जो भी खाद्य मंत्री ग्राये, वे इस बात की ब्य्वस्था नहीं कर सकते थे कि बंदरगाह में जहाजों को श्रावश्यकता से श्रधिक खड़ा रहना न पड़े श्रौर उनका श्रनाज उतारने में श्रौर उस श्रनाज को श्रभावग्रस्त क्षेत्रों में पहुंचाने में किसी तरह की कठिनाई न हो ? मेरा निवेदन है कि इन दोनों प्रश्नों की उपेक्षा की गई।

श्री एस • के ॰ पाटिल की खाद्य नीति से किसी का मनभेद हो सकता है। मगर एक भारी भंडार बना कर उन्होंने देश के बाजार के विश्वास को बनाये रखा। उनके बाद यह विश्वास कम हो गया, इस विश्वास को धक्का लगा और देश में यह हवा कैल गई कि सरकार के भंडारों मे पर्याप्त प्रताज नहीं है श्रीर दाम चढ़ गये। लोगों ने श्रनाज की जमाखोरी शुरू कर दी श्रीर उसका नीज। यह है कि शाज का सकट हमारे सामन है।

यह संकट मरकार की गलत नीतियों के कारण पैदा हुम्रा है। विरोधी दल केवल दोष लेने में हिस्सा नहीं बटा सकते। क्या सरकार ने इस सकट को राष्ट्रीय संकट के रूप में देखा है। ग्राज हमारे कांग्रेस के सदस्य कह रहे थे कि विचार विनिमय करके यह संकट टाला जाना चाहिये। मैं उन्हें बता द् कि केन्द्र में विरोधी दलों के नेता स्रों की बैठक मेरे सुझाव पर बुलाई गई। वह सुझाव प्रधान मंत्री जी की तरफ से नहीं ग्राया। हमारे खाद्य मंत्री ने भी विरोधी दलों के नेताश्रों की बैठक बुलाने की ग्रावश्यकता नहीं समझी। मैंने उन्हें लिखा कि परिस्थिति गंभीर हो रही है, स्राप विरोधी दलों के नेताग्रों की बैठक बुलाइये। ग्राप विचार विनिमय करने के लिये भी नही तैयार है ।

सभापति जी. सरकार मंकट पैदा करे श्रौर हम राष्ट्रीयता के नाम पर उस संकट में ग्रपना कर्तव्य छोड़ दें, ऐसा नहीं हो सकता. हां, कहीं बाढ़ आ जाय, कहीं भुकम्प आ जाय, विदेशी ब्राक्रमण का खतरा हो, तो हम सरकार के साथ मिल कर खड़े रहेंगे। लेकिन जो आतरिक संकट सरकार की गलत नीतियों के कारण पैदा होते हैं, उसमें जनता की सेवा करने के लिये उसे शांतिपूर्ण तरीके से हम जनभ्य संगठित करेंगे। प्रदर्शन, हडतालें ये तो लोकतंत्र के ग्रंग हैं। ग्रापको विरोबी दलों को खौर जनता को बबाई देना च। हिये कि अहमदाबाद को छोड़ कर कहीं भी हिसात्मक घटना नहीं हुई ग्रीर हम विश्वास दिलाते हैं कि ग्रान्दोलन हिंसात्मक होने भी नहीं च(हिर्दे। लेकिन प्राखिर सब की भी एक सीमा होती है। उत्तर प्रदेश में, महाराष्ट्र में उन लोगों से हम पूछें जो बढ़े हये चीजों के दाम दे नहीं सकते ग्रीर जो पर्याप्त द्यनाज खरीद नहीं सकते।

क्या स्रावश्यकता थी देश को अलग स्रलग क्षेत्रों म बाटने की ? यूरोप में राष्ट्रों की

[श्री ए० बी० वाजपेयी]

सीमाए ट्ट रही हैं कामन मार्केट बन रहे है, ग्रौर हम ग्रपने देश में राज्यों के बीच में दीवारे खाडी कर रहे है। ग्रमेरिका का गेह बम्बई मे जल्दी पहच सकता है। प्रमेरिका का गेह काडला बदरगाह मे जल्दी ग्रा सकता है। मगर पजाब का गेह पूर्वी उत्तर प्रदेश मे नही पहच सकता। ये जोन क्यो बनाये गये। राष्ट्रीयता पर कुठाराघात करने वाले, व्यापार के सहज मार्ग मे बाधा पैदा करने वाले? विरोधी दल इस बात पर सहमत थे कि य जो गेह के क्षेत्र है, ये खत्म कर दिये जाय। क्या कठिनाई है इन गेह के क्षेत्रों को खत्म करने मे ? क्या इनमे पजाब श्रीर मध्य प्रदेश की राजनीति नही श्राती? मै मानता ह कि सरकार को यह प्रबन्ध करना होगा कि ग्रगर क्षेत्र हटा दिये जाय ग्रीर ग्रनाज का त्रावागमन मुक्त कर दिया जाय तो उसका लाभ व्यापारो न उठा सके श्रीर जिन क्षेत्रो से गेह ग्रभावग्रस्त क्षेत्रों मे जाना हो वहा श्रप्रत्याशित रूप से भाव न बढ जाय. लेकिन इस क्षेत्रीय योजना का कोई ग्रीचित्य नहीं हैं।

मझे खेद है कि इस विवाद मे कहा गया कि हम अमेरिका से गेह मगा रहे है, इसके लिये हमे शर्म ग्रानी चाहिये। काका साहब गाडगिल को पजाब से चावल आता है इस लिये शर्म ग्राती है। श्री भूपेश गुप्त को स्रमेरिका से गेह स्राता है इसलिये शर्म स्राती है। मगर किसी को इसलिये शर्म नही आती कि हम जनता को पर्याप्त अनाज नहीं दे सकते। हम श्राकडे पेश नहीं करना चाहते है। यह विवाद का विषय नहीं है। मगर श्रनाज न मिलने के कारण उत्तर प्रदेश में, बिहार में सोग भूख से मरे है, यह बात सही है, श्रीर शर्म ग्रानी चाहिये तो इसलिये कि ग्रनाज नही मिलता जिसके कारण लोग ग्राम की गुठलिया खाते हैं, पेड़ो की जड़े खाते है। हम ग्रमेरिका में गेह खरीदते हे, भीख

नहीं मागते हैं। हम पाकिस्तान से चावल लेते हैं तो दाम दे कर लेते हैं। इसमें शर्म आने की बात नहीं है। मगर मैं पूछना चाहता हूं कि जब देश में आप अनाज का उत्पादन पर्याप्त माला में नहीं बढा सकते तो देश की जनता की भूख मिटान का इसके अतिरिक्त क्या तरीका है कि हम बाहर से अनाज ले। कारी भावुकता से किसी का पेट नहीं भरता है और फिर

"बुभुक्षति किम् न कराति पापम्"
भूखा श्रादमी क्या पाप नहीं करता है।
यह सस्ती भावुकता है जिस ने हमारे स्वगीय
प्रधान मती को प्रेरित किया मन् १९४६
में इस बात की घोषणा करने के लिये कि दो
तीन वर्ष में देश अनाज की दृष्टि में आत्मिक्मरं
हो जायेगा। में खाद्य मती से कहना चाहगा
कि यह हमारा लक्ष्य हाना चाहियं कि हम दश
को अनाज की दृष्टि से आत्मिन्भरं बन्ग्ये,
लेकिन इस सस्ती भावुकता में आ कर हम
विदेशों से अनाज मगाना बन्द न करे। यह
अब भी हमारे देश के लिये इतना आतरिक
सकट पैदा करेगा, जिस को शायद हम सभाल
नहीं सकने।

कुछ दूरगामी उपाय भी श्रपनाने की श्रावश्यकता है। कहा जाता है कि खेती का हमारी अर्थ व्यवस्था में बड़ा महत्व है। कल रात प्लानिंग कमिशन ने एक नोट सदस्यों को भेजा ह जिसमें कहा गया है कि हमारी ७० फी सैंकड़ा जनसंख्या प्रत्यक्ष खेती पर निर्भर करती है। हमारी राष्ट्रीय श्राय का प्राय ५० फी सदी खेती से प्राप्त होता है। श्रौद्योगिक विकास के लिये कच्चा माल खेती में मिलता है श्रौर श्रौद्योगिक उत्पादन के लिये भी बाजार खेती से सम्बन्धित लाग देते हैं। हमारी जनसंख्या का दो तिहाई भाग कृषि पर निर्भर है। बिना कृषि के विकास के हम श्रौद्योगिक विकास नहीं कर सकते। मगर केवल इसकी दहाई देन ने

कृषि का विकास नहीं होगा। उसी नोट मे कुछ ग्रांकड़े दिये गये हैं जिन से पता लगता है कि तीसरी योजना मे हमारा लक्ष्य था १० करोड टन अनाज पैदा करने का और हम ६ करोड़ २० लाख टन ने ज्यादा ग्रनाज पैदा नहीं कर सकते। ५० लाख टन अनाज की कमी रह गई। यह कमी कैसे पूरी होगी?

Motion regarding

हमने सिचाई के जो लक्ष्य रखे, हमने उन्नत बीच के जो लक्ष्य रखे, हमने उर्वरक साद के जो लक्ष्य रखे, वे लक्ष्य तो हमारे पूरे नहीं हुये और प्लानिंग कमिशन मान रहा है कि इन लक्ष्यों के पूरा न होने की वजह में ४५ लाख टन ग्रनात पैदा नही होगा। में जानना चाहता हूं कि ये सिचाई के, बीज के ग्रौर खाद के जो लक्ष्य पूरे नही हुए है, क्या इसके लिये भी विरोधी दल जिम्मेदार

एक माननीय सदस्य: या मौसम जिम्मे-दार है?

श्री ए० बी० वाजपेयी. या इसके लिये मौसम जिम्मेदार है? इसके लिये शासन जिम्मेदार है। शासन को प्रपनी गलतिया स्वीकार करनी चाहिये?

सबसे बड़ी बात यह है कि तीसरी योजना में खाद्यान्नों के उत्पादन की जो वार्षिक दर है जो पहली योजना मे थी। पहली योजना में २.५ पर सेट वार्षिक वृद्धि हुई। दूभरी योजना मे यह वृद्धि बढ कर ३.५ प्रतिणत हो गई ग्रीर प्रब हम फिन २ ६ पर सेट पर तीसरी योजना मे आ गये है। हमारी जनसंख्या २ ३ पर सेट की गति से बढ रही है । गावो से लोग शहरो मे श्रा रहे हैं । उनके खाने की ग्रादते बदल रही है। लोगो के पास ऋधिक पैसा ऋाता है, तो वे ऋधिक ग्रच्छा ग्रनाज खाना चाहते हैं। किसान की हालत भी मुधरी है और वह भी अनाज को श्रपने पास रखना चाहता है। समस्या यह है कि इस गति से कैसे हम इस अन्न की समस्या को हल करेगे?

दो चीजे श्रीर जिन्हाने सकट पैदा किया है। वह काग्रेस पार्टी की खोखले नारे लगाने की नीति है। नागपूर मे नार। दे दिया, हम सहकारी खेती करेंगे, उसने किसानी के मन म एक अनिश्चितता पदा कर दी। हमने इस सिद्धात को स्वीकार किया कि जमीन जीतने वाले को जमीन का मालिक बनाया जाय मगर सहकारी खेती का नारा लगा कर हमने किसान के मन मे यह डर पैदा कर दिया कि उसकी जमीन कभी भी उसके हाथ से निकल सकती है। श्रगर किसान को यह भय होगा कि उसकी जमीन उसके हाथ से जाने वाली है तो जमीन के विकास के लिये वह पूजी नहीं लगायेगा, कुन्ना नहीं खोदेगा, खेती के नये तरीके नही ग्रपनाएगा। श्रावश्यकता इस बात की है कि किसान के इस डर को निकाला जाय। किसान मिल कर खेती करे यह कहना सरल है मगर मिल कर खेती करना कठिन है। जब काग्रेम के नेता देश-सेवा के लिये मिल कर काम नहीं कर सकते तो हम किसानो से किस मह से कह सकते है कि वह मिल कर खेती करें, जब सरकार ग्नौर विरोधी-दल भी राष्ट्रीय-संकट पर मिल कर काम नहीं कर सकते तो केवल किसानों से यह स्राशा नहीं की जा सकती है कि वे मिल कर खेती करेंगे। हम व्यावहारिकता से अपनी ग्राखे मूद नही सकते..

SHRI CHANDRA SHEKHAR (Uttar Pradesh): The cat s out of the bag.

श्री ए० बी० वाजपेयी : . . . केवल नारा लगाना ही स्रावश्यक नहीं है उस नारे को श्रमल में लाने के लिए पर्याप्त व्यवस्था करना भी जरूरी है। हमने ग्रपने देश मे भूमिसुधार किए हैं ग्रौर ग्रन्न उत्पादन के लिये भूमिस्धारो का पूरा करना जरूरी है। हमने लैंड सीलिंग लागू किया है ग्रीर इस सीलिंग को भी दृढ़ता के साथ पालन होना चाहिये। जिन राज्यो मे भूमिस्धार की प्रित्रया प्रभी पूरी नहीं हुई है उन राज्यों मे यह प्रक्रिया पूरी की जानी चाहिए लेकिन

[श्री ए० बी० वाः पेयी] साथ हा यह एलान कर दिया जाना चाहिए कि आगे आने वाले १०-१४ वर्षी तक सीलिंग के काननों में किसी तरह का फर्क नहीं किया जायगा। यह सुझाव योजना आयोग के सदस्य श्री श्रीमन्नारायण जी ने दिया है, यह सुझाव ग्रत्यंत समीचीन है। हमने भूमि-सुधार कर दिया, हमने सीलिंग के कानून बना दिए, उसके श्रन्तर्गत सीलिंग की एक मर्यादा तय कर दी, ग्रब किसानों से कहना चाहिए कि उस मर्यादा की भूमि उनके पास रहेगी ग्रौर वह उसमे जितना श्रधिक ग्रनाज पैदा करेंगे उतने स्रनाज की उन्हें प्रात्साहित कीमत मिलेगी, इससे उनका भी भला होगा श्रीर वह राष्ट्र के अन्न सकट की, अन्न की कमी

को भी पूरा कर सकेगे।

Motion regarding

सभापति जी, देश में कुछ दल है जो मांग करते हैं कि सरकार को अनाज का व्यापार ग्रपने हाथ में ले लेना चाहिए । कुछ दल ऐसे हैं जो कि यह मांग करते है कि सरकार थोक व्यापार अपने हाथ मे ले लें, कुछ दल ऐसे है जो माग करते हैं कि सरकार फुटकर व्यापार भी अपने हाथ में ले लें। मैं कहता हूं कि यह सिद्धान्त का प्रश्न नहीं है, यह व्यवहार का प्रश्न है। मै चाहता हं कि सरकार बाजार मे खरीदार बन कर श्राए श्रीर इस दृष्टि से खाद्य मत्री की एक कार्पोरेशन की जो योजना है उसका मैं स्वागत करता हं लेकिन जो लोग आज सरकार को यह सलाह देते है कि वह खलिहान से लेकर रसोईघर तक अनाज के वितरण की हरएक स्तर पर व्यवस्था अपने हाथ में ले ले वह सरकार के मित्र नही है। वह जानते नही हैं कि इसमें क्या कठिनाइयां पैदा होंगी। क्या सरकार के पास ग्रनाज खरीदने के लिये र्प्याप्त पजी है ? क्या उस ग्रनाज को रखने के लिये उचित भंडार की जगह है ? क्या वितरण के लिए सरकार के पास तंत्र हैं? ये सब चीजे सरकार के पास नहीं हैं तो पहले वह चीजे खडी करनी पडेगी स्नार उसके बाद

ही सरकार पूरा व्यापार ग्रपने हाथ में लेने का विचार कर सकती है, लेकिन ग्राज ग्रगर सरकार सारा व्यापार ग्रपने हाथ मे लेने की जिम्मेदारी लेंगी तो स्नन्न-संकट सौर गम्भीर हो जाएगा । सरकार को ग्रांशिक व्यापार ग्रपने हाथ मे लेना चाहिए और सरकार को किसानों को प्रोत्साहक मूल्य देकर भारी भडार बनाना चाहिए, केवल विदेशी ग्रनाज का नही देशी स्रनाज का भी, जिसे बाजार में लाकर सरकार मूल्यों को बढ़ने से रोक सके। ब्राज प्रगर सरकार के भंडार में पर्याप्त श्रनाज होता--चाहे विदेशी चाहे देशी होता--तो चीजों के, श्रश्न के, दाम इतने नहीं बढ सकते थे । ग्रगर ग्रन्ततोगत्वा सरकार यह निर्णय करे कि पूरा व्यापार सरकार के हाथ में श्रा जाना चाहिए तो मैं उस मार्ग में बाधक नही बन्गा लेकिन सरकार के हाथ मे जो चीज प्राती है उससे जनता की परेशानी बढ जाती है, कंट्रोल के साथ भ्रष्टाचार ग्राता है, सरकारी मशीनरी जैसी है उससे हम ग्रांखे नहीं मृद सकते. जो हमारे पास ह्यामन मैटीरियल है, मानव तत्व है उसकी क्यियो और खामियों से भी हुम अपनी दृष्टि स्रोझल नहीं कर मकते, इसलिए सरकार एकाधिकार श्रपने हाथ मे न लं मगर श्रांशिक व्यापार ग्रपने हाथ में लेकर इस स्थिति मे ग्राए कि वह ग्रावश्यकता पडने पर बाजार को प्रभावित कर सके

मैं एक बात कह कर समाप्त कर दगा। ग्रनाज के मुल्यों का प्रश्न हैं। मुल्यों का प्रश्न बाकी की ग्रर्थ-व्यवस्था से ग्रलग करके नही देखा जा सकता। तीसरी योजना में एक बात कही गई थी, उसमे एक वाक्य कहा गया था :

'The success of a price policy depended upon a successful farm price policy."

यह "फार्म प्राइस पालिसी" तो अभी तक वनाई नहीं, अब मती महोदय उसे विकसित करने का प्रयत्न कर रहे है श्रौर

हम उनकी सफलना की कामना करते है, जिस दिशा मे वह आगे बढ रहे हैं उस दिशा मे व्यवहारवादी दष्टिकोण ग्रपना कर भौर आगे बढना चाहिए । मै उनकी अधिक तारीफ नही करना चाहता ग्रन्थथा यह भी उनके लिए कठिनाई का विषय हो जायेगा, उनमे कहा जायेगा वि जनमप वाने त्रापकी तारीफ कर रहे है, स्रापकी नीति मे जरूर कोई दोष है, ज़रूर कोई गल्ती है। लेकिन मल्यो के सवाल पर गम्भीरता से विचार करना होगा । एक विकसित, विकासशील ऋर्थव्यवस्था मे मृल्य बढते हैं मगर मर्यादा के भीतर बढने चाहिए, श्रगर मृत्य बढते है तो उसके साथ खरीदने की ताकत भी बढ़नी चाहिए । ग्राज जो मृत्य बढे हैं उसका लाभ किसान को नही हो रहा है, ग्राज उपभोक्ता उस मृल्य पर ग्रनाज खरीदने की क्षमता नही रखता ग्रोर इसलिए सारी ग्रर्थव्यवस्था पर पूर्निवचार करने की म्रावश्यकता है।

मझे दृख होता है कि हर एक जगह स्वर्गीय नेहरू जी का नाम लिया जाता है श्रौर सरकार मे कसम खाकर यह एलान करवाया जाता है कि हम उनकी नीतियों में बदली नही करेगे । मै पूछना चाहता हू कि अगर स्थिति बदल जायेगी तब भी बदल नहीं करेगे [?] क्या नीतिया जड होती है या नीतिया सिकय होती हैं ? नीतिया जीवन्त होती है, परिस्थितियों के अनुसार नीतियों मे हेर फेर करना होता है। स्राज ब्नियादी नीतियो मे परिवर्तन करने की मावश्यकता नहीं है लेकिन अगर परिस्थितियों का तकाजा नीतियों में परिवर्तन करने की माग करता है तो कोई भी सरकार ग्रपने स्वर्गीय नेता के प्रति श्रद्धा रखते हुए भी उन नीतियो मे हेरफेर करने से इकार नही कर सकती । मैं पूछना चाहता ह कि लोगो की ब्नियादी श्रावश्यकता की चीजे कैसे पूरी होगी । देश का भौद्योगिक विकास ग्रावश्यक है, उसके लिए भारी उद्योगों की रचना भी होनी चाहिए मगर हम लोगों की बनियादी याव-

श्यकतास्रो की उपेक्षा नही कर सकते । म्राखिर देश में लोकतव है, तानाशाही नहीं है, हर पाच गाल के बाद आपको जनता का दरवाजा खःखटाना है ग्रीर म्राप गलती करेगे तो उसका फायदा उठाने के लिए हम भी यहा बैठ हुए हैं। इसलिए लोकताबिक होते में पार्थिक नियोजन जनता की तात्कालिक स्नावश्यकतास्रो की उपेक्षा करके नही चल सकता । श्रौद्योगिक विकास के लिए दुढ़ श्राधार कायम करते हुए हम खेती पर, उपभोग्य वस्तुम्रो के उत्पादन पर ग्रधिक वल दे ग्रीर दूरगामी दृष्टि से ग्रानी म्रार्थिक, मौद्रिक ग्रौर वित्तीय नीतियो मे परिवर्तन करे, सरकारी खर्चे को हटाये, नोट छापना कम करे, और अपनी नीतियो को प्रधिक यथार्थवादी बनाए तभी हम इस सकट पर काबु पा सबे गे। परिस्थिति केवल कठित ही नहीं है गम्भीर भी है स्रौर स्रगर उचित उपाय नहीं किए गए, उचित योजना नहीं की गई तो यह काब से बाहर हो सकती है जिसके लिए सरकार को सजग होकर कदम उठाना चाहिए । धन्यवाद ।

SHRI D P KARMARKAR (Mysore): Mr Chairman at the outset I would like to say a word of appreciation about the literature that has been supplied to us on the eve of this debate and one of the good effects of circulating these two brochures has been that almost every speaker who has spoken has not spoken on the facts because the facts are quite clear. And if at the time of every important debate the Government were to circulate similar things, I think we might have better debates sometimes we have

[THE VICE-CHAIRMAN (SHRI M P. BHARGAVA) in the Chair.]

Secondly, Sir, I should like to

put in a word of appreciation of the efforts of the Minister for Food and Agriculture During the short time Motion regarding

[Shri D P Karmarkar] that he has been handling this diffiportfolio he has shown a rare courage because, for any Food Minister, in the present context, it requires a lot of courage to handle things, and he has shown a rare competence also because, in the short range, the problem was really about the difficulties of States in short supply, and with imports still coming, he been able to manage a rather very difficult situation in a very competent manner Thirdly, I should also like to say that I appreciate very much his approach to the long-term problems He has, obviously, fully realised the importance of production in this matter. He has also realised the great defect that has been there in the working of our food distribution. At the same time he has not thought in terms of any revolution-he has not entertained the ambition of covering the whole of food distributionand I think his idea of the foodgrains organisation, the trading organisation, is a very good idea, and if worked out in full, to some extent, I think, it will meet the difficulties in the situation Sir, in a sense debates like this. in the present context, also necessarily involve a little of retrospect. I have been looking through the figures brochures, but knowing situation as a layman, having had to buy grains every day, every week, I fail to really understand the position I am not speaking of the past for a retrospective condemnation but with a view to emphasise the fact that this subject requires our constant attention always Now we all of us know that prices go down when the harvest season is on, and the prices gradually go up during the year But it was something of a phenomenon which even a layman could observe, which experts certainly could not have missed, that during the last harvest season the prices were substantially higher than during similar periods in the earlier years That, I thought, should have been the time when very vigorous efforts, frantic efforts, should have been made to see to it, to find out what was wrong with the situation when the foodgrains, prices, were substantially higher. in a sense significantly higher, I might say, to affect the situation, than during any previous harvest season, and if some vigour had been shown then by way of imports, redistribution, and things like that, we might not perhaps have had to face that difficulty in the situation as we are bound to face today Then again incidentally, I would like to say that as soon as we mention the food situation, the two cereals that stand largely before our eyes are rice and wheat because, for a large majority of our countrymen their staple is rice or But I am afraid we have failed to see that there is a sizeable portion of our countrymen stable food is jowar In Rajputana, in Maharashtra, in Madhya Pradesh, in Karnatak areas and in places elsewhere nothing else will satisfy the people as Johar, and in our civilised eyes jowar is a coarse grain we have jowar roots in our house and we try to give it to our servant who hails from the North, he asks people Do men also eat jowar?' This is the opinion here and therefore jowar is outside our consideration. Just as much as rice is dear to my hon friend, the Minister for Food and Agriculture, to the same extent or to a little more extent jowar is our favourite food because of this also; once, through a sort of curiosity, when I referred to Dr Ankroyd's book on Nutrition for the nutritional content of jowar, I found to my satisfaction that as against wheat by itself, without the addition of ghee 10war contains a little more fat than wheat and therefore. Sir, it is a little more nutritious than wheat But in our eyes it does not count for much, because the number of people consuming jowar is very small but, ultimately, -may be three, four crores, or whatever it is-we have to take them into consideration also All of us are aware that much has been done for the research in rice, also much search in the case of wheat but very

little research in the case of jowar The other day it gave me a little psychological comfort to know that the Ford Foundation of some other body has earmarked some lakhs of rupees research in sorghum which T think is jowar, and it is something Then again when we consider cereals, we just do not so much consider the pulses for other nutrients, lıke instance A glance at the relevant section in this brochure will the that of pulses Turhas been rising in price during the last years out of proportion to the rise in prices of other cereals If. say, the rise ın price, of the other cereals is X per cent, the rise in Tur is 2X per cent In words, today, Tur dal, which for the vegetarian is the principal source of protein is a neglected thing, nobody about how to increase production of Tur except the Maharashtra Government who, I understood the other day, was taking some steps in the matter of Tur and Jowar. But then all these things have to be taken into consideration. I am mentioning this not because it is going to give us a solution to the major problem, but particularly because it is an important aspect concerning some part of the population

Having said that, I should like say that when we think in terms increase of production, we are face to face with a difficult problem. It is all very easy for us to say "Give the farmer modern implements, give the farmer credit, give the farmer improved seeds" and things like that but ultimately there is one hard reality Ours is a very large country, secondly ours is a country of many Governments, not one Had it been an authoritarian Government a unitary Government, problems would simpler. have been thirdly, though food and agriculture has been given a sort of importance in the Central Government-it has been so always, even that Ministry is an important Ministry-in the States the

Agriculture Ministry ranks fourth or fifth Naturally the Chief Minister is the most important Second the Home Minister-that is an tradition, then perhaps the Finance Minister comes, round about Industries Minister-lic then the most powerful people come to occupy this post-then the Agriculture Minister comes may be fifth or sixth or seventh or eighth in the order of priority By saying this I do not mean to cast any reflection, but ultimately the strength of any Ministry depends upon the presiding Minister-there is no doubt about that joint at all We might have the ablest Secretariatit is a great asset—but if the Minister is not as compet nt as he should be, then naturally his incompetence reflected in the Ministry, and therefore it is that the highest importance is to be attached to this question in the States, because it is in the States that ultimately our fate in food production is being determined. Then we think in rather loose terms in sense of improved implements and an that It is true, during the last ten years there has been, I think, a creditable increase in food production, something which can do credit to the country though not as much as we have been wanting to; it is obvious even to the layman that whereas our population has increased, during the last Census, by about 20 per cent or 25 per cent, our imports have remained round about the same three or four million tons, from 1949-50 onwards till now, round three or four million tons, that is to say, in terms of the population increase the imports have not increased, they are almost stationary, if we wanted X tons per capita earlier, by way of imports, we are today managing with the same old low imports, in other words, in terms of the increase in population our imports should have been round about six or seven million tons a year, which is not the case, only in times of difficulty we imported five million tons, which is doubtless proof of the fact that we have done well in production apart

[Shri D. P Karmarkar]

from statistics We have got statistics which sometimes err and the error is in the margin 10 to 20 per cent Nobody can do it very accurately, it all depends again on the village officers, how they show things, but there is no doubt about this fact that food production has increased appreciably and the gap that we have to fill is a small gap, it is not a big gap and therefore it is that with a little more coaxing, with a little more enabling the farmer to grow more, I think we can cover this gap there is one thing This gap cannot be covered by circulars Whatever we say, whatever we might think, the increase in production has been due to the economic incentives which the farmer has been getting during the last ten years, there is no doubt about that necessary Economic incentives are But a little more than that is also We want something like necessary the fervour which we had at the time of our freedom struggle and every farmer should feel that this is his cause, that he must do something more Unless this is added afraid things might run on as they have been running and with greater population and pressures these imports of some 4 million tons will continue for all time How to create fervour? It is a difficult problem cannot be done by means of brochures It cannot be done by lectures these means it cannot be done Something has to be done dynamically and $organisationall_{V}$ and the whole people have to be enthused about this This is about the aspect of production course there have been short shrifts in countries like Russia and where food production was increased by other methods, by having communes, by having joint cooperative farming and so on, but at the same time they had to decimate a part of their population That is not our me Our methods are democratic and this method along with its advantages has this disadvantage also that in all our endeavours we have to move the whole population with us,

with their voluntary will Therefore it is that our problem of production is much more difficult than it would have been had we been an authoritarian country

After production comes the problem of distribution I think it has done us more harm than good, inveighing in season and out of season our own countrymen branding them all with the same brush Ultimately all of us, whether in the Government or in the Opposition, all of us in the Congress and in other parties, we are not all saints There are, doubtless, some sinners also And certainly among those in the merchantile world all are not sinners Everybody 15 not bad This inveighing of our own people, whether in the field of industry, commerce or business, is bad for us, and it has done us all more harm than good at moment, calling some middlemen, that all middlemen are bad and things like that Instead of that I think a rational approach would be to proceed, as the Food Ministry is proceeding, to have a plan for the future. I shall take three more minutes and then finish In having this plan I should like to urge two considerations One is this. We all think terms of a socialist society of a socialist order I speak very diffidently because I have to speak against the whole outlook that has been there dominating our thinking since the attainment of freedom. We are working towards a socialist structure and there is no doubt about it. We should try to have more and more industries in the public sector So far so good We should begin to pay special attention to social welfare also But I am afraid we missed one thing We talk about Russia and people who go Russia and see things there come and Say that everything is good there But I think we have to borrow from the Russian economy Whereas at one end they had at the top the big industrial developments petrol, iron and steel, cement everything else at the other end and along side of it and simultaneously

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and without a moment's loss, at the base of it all, the common man's lot was happy, in any case reasonably comfortable Shoe may be selling at Rs 90 a pair in Russia Their economy is like that But they repair it and wear it Food, housing and things like that they have tried to make common to all Here we have worried about it With due respect I would like to say that in spite of our great enthusiasm for a real socialist economy, we have forgotten one thing We are building а socialist structure and we should not forget what happened in England and America where the weavers suffered while the mills prospered We should not have the same thing here In America prosperity from the top percolated below We cannot have it like that here In our country though prosperity has to be there, at the same time the base should be sure therefore, food should be available to the poor man at the proper price Naturally as time goes on and when we spend more on food, he may have to pay a little higher price But he should be able to get it at the proper price And he should have proper housing If you look into these aspects, you have to enter into question of distribution, and this is a good thing But a note of caution I would like to sound It may not be possible for the hon Minister to say "Yes" just now, but I hope he will try to appreciate what I say and it is this At the present moment we are in a hurry to proceed in every cirection That is to say we want increased national production At the same time we want to see that the ground roots of democracy go to the bottom most level to the villages to the Panchayat and things like that When the history of Panchayati Raj is some 30 years later we shall have a good and notable picture But during the last ten years of panchayatı development, we know what it has been We know what we are We know our

people We know that at the present

moment these ten years are years of

conceptions, moral conceptions, are in

Spiritual

racing everybody forward

the background and everybody after material success If I have two sons, one should be a top engineer earning some Rs 3,000 a month and the other should be a top doctor earning Rs 4,000 It does not strike that one of my sons should be devoted to the nation, which used to the case in our generation I do not contemplate a poor life for my sor and that is a good thing, but we should keep this also in mind While capable people make a success of thing in an honest way the incompetent people resort to fraud Minister things like that The of Community Development and Cooperation-I am sorry he is not here now -in one sober moment did confess that out of 320 000 cooperative societies about 160 000 were false or fraudulent Of the remaining 160 000 how many are incompetent he was not good enough to say and if he had said it I don't know what would be the number Therefore ny non friend is unconventional sometime; and it good It is good for him and good for us all and good for the Government to speak in terms of cooperation The idea is good that it should be treated as a good business He should stick to that and if the cooperative society is good as a business, he should be encouraged, not simply because it is a cooperative society, but because it is a competent one Where there is an incompetent society it should be dealt He should look with accordingly upon it strictly as a business proposition

Just as I began I shall conclude I say that of all the portfolios at present in the Government of India, Food and Agriculture portfolio is the most difficult and I wish the hon Minister every success

VICE-CHAIRMAN THE M P BHARGAVA) We have a number of speakers yet to speak and so we will sit through the lunch hour

Prof B N Prasad

Prof B N PRASAD (Nominated) Mr Vice-Chairman, the food tion in the country has become tremely critical and it has

[Prof. B. N. Prasad]

reached the stage to precipitate precarious and serious crisis. The food problem has become the burning topic at present. Wherever we whether in the aeroplane or in the railway train, whether in a social gathering or any where else, the talk is about food and this talk occupies a most prominent place. This means that a very large number of our people, almost the whole of our population is affected by this burning problem of food. Surely, it is the people's birthright to get a square meal, whatever be the form of the government. It is therefore quite easy to realise the depth of the misery of the people and their physical and mental agitation when food becomes so scarce.

Such being the gravity of the situation, I must pay my tribute and express my appreciation of the gigantic efforts that are being made by very energetic and dynamic Minister of Food and Agriculture. He has been devising all sorts of plans to control the spiral of the rising food prices. But even though we read in papers that prices are being controlled and they will soon go down, the next morning we find, Sir, the prices have shot up instead going down. In today's morning paper we find that the headlines are like this "Wheat prices in Delhi shoot up. Traders seek excuses and find one more." This is the type of news with which we are met. Unfortunately the odds seem to be against the present Minister of Food and Agriculture, In fact the situation may be depicted by the familiar words-

"मर्जं बढ़ता गया ज्यों ज्यों दवा की।

Public faith is very much shaken in the assurances and encouraging pictures given by the Government. It is all the more so because for some reason or the other, the promises and hopes of a better future in the matter of food given in the past on so many occasions have not materialised.

The question naturally arises: How is it so? What is the reason for such a crisis developing so suddenly and

abruptly? Is such a situation an unexpected one. Has there been followed or is being followed a satisfactory and correct food policy? The answer involves the careful consideration of a number of factors and I shall try to briefly dwell upon them.

First of all, I must say that this problem really should be taken up as a national problem. Naturally there might have been mistakes committed in the past and hundreds of mistakes might have been committed the present condition was arrived at but I think this is not the time when we should be quarrelling or fighting here in the House as one party against another. Let us at least for the time being forget the past and let us all put our heads together to find out a satisfactory solution. There have been suggested a number of ways. course, production, price and control are among the main factors have been mentioned. It has suggested that there should be complete or partial State trading. Well, so far as it goes, it seems quite all right, the plan may be good and correct but everything depends upon the correct implementation of the policy. Our difficulty in this country has been that we set up a large number of plans which are quite nice on paper but when we come to implement them we find that they do not bear the fruits expected of them. If we go to the smaller places we find the sorry state of affairs of the working of the Fair Price Shops. Of course, the name is very good but one can find many an unfair thing being done in those Fair Price Shops. I am told, Sir, of course, I must say that I do not bear personal witness to this but I am told that the grains that are supplied to these Fair Price Shops are such that portions of good grains are taken away and the weight is made up by adding dust, etc., with the result that when the people go there they get disgusted so much so that, I know personally, many people do not prefer to buy grains from those Fair Price Shops. They go to the private

dealers and pay a high price for good grains. I stated this only to emphasise the point that even when State trading is brought into existence, one has got to take proper precaution to see that it works in a nice, correct and useful manner. If we only have this State trading on paper and if we do not go into the details to see its working I am afraid it will not give us the expected results.

The hor Food Minister stated number of points concerning this matter. There was the question of the levelling of prices. Naturally, he has set up a committee of experts in economics, we should leave this matter to that committee because they being experts are expected to go into greater detail about the matter and when their report comes before us let us hope that they will prove useful for dealing with the problem at hand. I should say that when levelling of the price is decided upon naturally one would be taking account all types of factors but important point is that the price foodgrains should be stabilised at a level commensurate with the pay and salary allowed by government and non-governmental agencies to their employees. In view of the high price of the many other associated articles if food prices are to be fixed at a high level I am afraid this will not be very helpful to the public at large. Therefore, great care should be taken whεn the price level is fixed.

There are two types of problems before us, one of which is that today we find that prices are soaring high and it is becoming increasingly difficult for the public to buy foodstuffs. This means that we have got to devise ways and means by which the availability of cereals may be increased. This by itself involves several factors, and the most important individual factor naturally is rise in production. One has got to devise means whereby there may be improvement in the

raising of crops. A number of speakers have spoken on this and I need not go into elaborate details but various factors like seeds, fertilisers, irrigation. agricultural implements, crop diseases, labour and other connected have got to be taken into consideration. As far as seeds are concerned. there have been complaints that very often seeds of the right type do not become available to the farmers in general. Fertilisers, we have very often been reading, are very much in short supply. Somehow, the agencies that are set up by those in authority to do so do not come into practical working within a reasonably short period of time. Reference was made by one previous speaker regarding the fertiliser factory to be erected at Trombay near Bombay. I myself have seen, during the last two or years, buildings coming up, quarters being erected and so on, but so far as the actual working of the factory is concerned, we do not know when it will come into existence. Now, the condition of the country being such, is it really right that this organisation should proceed in such a leisurely manner? Government was quite aware of the fact that we are running short of foodgrains and fertilisers are quired urgently. Could they not pedite the matter? Of course, if the question were to be asked, they will give reasons and sometimes it may be difficult for us to contradict the reasons but we have got to see whether the thing is actually done or not or only the reasons are given however elaborate they may Regarding crop diseases they set up plant protection offices. I know from personal experience of some of the plant protection offices that although on paper they are filling in the routine matter, reports, etc., actual practice we have not been finding satisfactory co-operation from Departments. (Time bell these Sir, I may be allowed some rings.) more time. I have got a number of points. Previous speakers have taken 40 and 45 minutes each and I do not speak very often.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Everybody has to be accommodated. There are over forty speakers. I want you to try to finish as soon as possible.

Motion regarding

PROF. B. N. PRASAD: Some people have been given 40 or 45 minutes.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): That is according to the party arrangements You need go into all that. You please try to wind up.

Prof. B. N. PRASAD: Allow me to just state some of the points at least.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): I won't be able to give you more than five or six minutes. That is why I am telling you to finish as early as possible.

PROF. B. N. PRASAD: Well, Sir, as I said, the primary factor is the improvement in the production of cereals but the improvement in the production of cereals by itself cannot solve our problem. It is a positive source but then you have got a number of negative sources to dispose of regarding the cereals that you produce. Such a one is the storage business. The storage system in our country is not scientific. As a matter of fact there is a huge amount of loss on account of the faulty system of storage. If on the one hand we want to raise production, we must on the hand also see that our storage system is of the right type. No doubt a beginning has been made through the Indo-U.S Agreement No. 31 of 1963 concerning projects for modern storage of foodgrains, but its tangible results are so far very insignificant. Therefore I should like to emphasise that due attention must be given to this storage business.

Then there is the question of protection against loss due to insects.

which is rodents, pests, etc., heavy. As a matter of fact if statistical results were to be relied on there is a feeling in certain quarters that the annual rise that might be effected in the production of cereals may be even less than the amount of annual loss due to these insects. rodents. pests, etc. and due to the way in which foodgrains are stored in the country. So if we are giving so much emphasis on the one hand for raising production we must give equal emphasis to preserving those things from being lost due to such factors.

Another step that is necessary about the safety and efficiency transport. Many a trouble has arisen on account of inefficiency, delay and loss in transport. Sir, I am in a hurry and I am only touching on the points; I am not elaborating them

These are anyway temporary measures for improving the situation. Even if we take these the time for harvesting is still very far. The wheat harvest, as you know, comes roundabout April. All this that we doing is to cover the intervening period but the Ministry of Food and Agriculture must also draw policy which may be satisfactory in the long run. The Ministry of Food, I may say, is not only a Ministry of Foodgrains but it is the Ministry of Food. And food does not consist only of grains Food involves many other things which go to satisfy the hunger and keep the human body supplied with the requisite energy. Therefore it is necessary that we should consider the other items of food which might help us in preserving or lowering the requirement of cereals. recommendation of the Indian Council ofMedical Research regarding cereal requirements person per per day in our country is four hundred grammes, but the average consumption comes to 470 grammes per person per day. As against this cereal consumption in advanced countries is only 328 grammes per person per day. Still the average Indian gets only 2100 calories per day as against 2700 calories of minimum requirement. All this shows that there is absolute necessity for supplementing cereal food by other items of food.

Now, next in order would come fruits and vegetables. In our country there is enough production of fruits and vegetables but on account of various difficulties including transport, processing, preservation, etc. the fruits do not reach the consumers in time. As a matter of fact the estimate is that due to these faulty arrangements only 40 per cent of the fruits that are produced in this country actually reach the consumers. Therefore arrangements must be made to tackle this situation. There must be refrigerated system of transport, etc. so that distribution fruits and vegetables may be improved.

Then we know that a very large section of the Indian population consumes fish. From the medical point of view fish is said to be a very useful item of food. Now a surprising thing that I would put before the House is that we in India have got a coastline of about 3,000 miles, 17,000 miles of rivers and canals and a considerable area under tanks and ponds. Yet our annual catch of fish amounts only to 1,4 million tons compared to 12 million tons in the small courtry of Japan. India can easily become one of the largest fishing nations of the world if this industry could be organised properly and it will greatly make up the deficiency of cereals. The price differential between the amount received by the fishermen and that paid by the consumers in the interior is generally as much as 300 per cent. If this be the state of affairs, it means that a proper regulation of this supplementary item of food should be made.

I might just say a word about poultry. Poultry is the best source of high grade protein. Although some stimulus has been given to poultry by the Government, still it is far below the requirements. If you take the statistics you will find that even now there is an average of only eight eggs per person per year in our country. If we take the number of birds into consideration then we find that there is one bird for four persons in this country whereas in Denmark there are seven birds per person. My idea of giving these figures is only to lay emphasis on the necessity for improving poultry development in the country.

Shri K. S. CHAVDA (Gujarat): The majority are vegetarians in India.

Prof. B. N. PRASAD: That is questionable; I do not want to enter into a discussion of this type as to whether the majority is vegetarian or not. Even vegetarians take eggs.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Professor, please try to finish.

Prof. B. N. PRASAD: I am coming to the last point. Therefore I would request the Minister of Food to consider the problem of food from the various points of view. On the one hand we may raise the production of grains; on the other hand it is equally necessary that we should set up a food industry and I want to lay special emphasis on this point. I want to say that due to the lack of a proper type of food industry in country we are incurring a lot of waste. To give an example, after dehusking the percentage of head rice that we get in our country comes to about 58 per cent only compared to about 72 per cent. in other countries. If we had a proper type of arrangement in this respect, we can easily raise the amount of available cereals even in this way.

[Prof. B. N. Prasad.]

Then. Sir, the bran that we get can give us a good amount of edible oil. It can give us food.

Then, another type of thing to which we have got to give attention is milk products. Now, the milk industry in our country is in a deplorable condition. Perhaps we have got the largest number of cattle in the whole world, but our yield of milk is comparatively very small. It is said that to equal the milk that is produced by one cow in the United States we require seventeen cows in this country. Then, there is another problem connected with this milk.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): I am afraid I will have to stop you now. You have taken thirty minutes.

Prof. B. N. Prasad: Two minutes more. Special attention should be given to breeding the right type of cattle. As a matter of fact, we have got a number of cattle which occupy so much of area without giving the proportionate yield. As a matter of fact, if I may say so, there may be a selective type of birth control, even among these cattle. Then, Sir, I was just emphasising on the food industry and I will make . . .

The VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You may emphasise it at some other time. I am afraid you are taking away the time of other speakers.

PROF. B. N. PRASAD: Half a minute, Sir. Lastly, I would suggest that, in view of the importance of setting up a food industry, the Ministry, instead of being designated as the Ministry of Food and Agriculture, should be called "the Ministry of Food, Agriculture and Food Industry." Then only it will be possible for us all possible sources to get from edible things which will go towards diminishing the actual amount of cereals. And that will solve the problem of the country. Otherwise, I am afraid that, with all the rosy

pictures that are being given, it is only hoping against hope. I, therefore, strongly recommend that a food industry should be set up.

Thank you.

कुमारी मिनबेन वहल भ्भाई पटेल (गुज-रात): व्हाइस चेयरमैन साहब, ग्राज जो हालत हो रही है श्रोर जिस तरह खाद्य पदार्थों की कमी देश भर में श्रनुभव हो रही है वैसा हमारे स्वतंत्र होने के बाद पहले देश में कभी नहीं हुग्रा था। कुछ समझ में नहीं ग्राता कि जहां ग्रनाज भरा पड़ा है वहां भी कहां ग्रायब हो जाता है। कभी कभी ऐसा लगता है कि हमारे व्यापारी किसी के हाथ में फंसे है जिससे यह हालत हो रही है।

श्राज के हमारे श्रन्न मंत्री, फड मिनिस्टर पर देश ने बड़ी स्राशा बांधी है। स्रापकी इनर्जी, होशियारी, इन्टेलीजेन्स, झटपट निर्णय लेने और फैसले कर उस पर श्रमल करने के तरीके के कारण लोग भरोसे से विश्वास रखते है कि यह मामला ग्रापसे जरूर सुलझेगा। कहां हमारी ग़लती हो रही है, वह हम को सोचना चाहिये । अनाज पैदा करने वाला किसान है भ्रौर अधिक भ्रनाज कैसे पैदा हो इसका साहित्य, प्रचार ग्रौर प्रकाशन ग्रधिकतर स्रग्रेजी भाषा में होता है। थोड़ा सा विदेशों में प्रचार के लिये अग्रेज़ी भाषा का प्रयोग हम समझ सकते है लेकिन बाकी तो प्रान्तीय भाषात्रों मे वह काम होना चाहिये। किसान के म्रांदर भरोसा पडना चाहिये कि सरकार की स्रोर से जो किया जाता है, प्रचार चलता है, वह उसके फायदे में है ऐसा करने से ही उस को लाभ पहुचेगा।

बड़े बड़े फार्म एक दो जगह भले बने है परन्तु थोड़ी जमीन पर खेती कर के भ्रौर मोडल फार्म जगह जगह बना कर के फिर उसकी पैदाइश का लाभ, हिसाब किताब गिनती कर बताना चाहिये कि किस प्रकार की जमीन में कितना फटिलाइजर किस प्रकार से उपयोग करने से पैदायश बढ़ती है जिस से उस का लाभ किसान की समझ में ग्राये तभी वह उस तरफ बढ़ेगा।

मिसाल के तौर पर मैं ग्रपना एक ग्रन्भव देना चाहती हुं। वारडोली तहसील में पहले कभी केले नहीं होते थे । वारडोली के सत्याग्रह के बाद वारडोली सत्याग्रह ब्राश्रम में थोड़ी सी जमीन पर केले की खेती की बहुत अच्छी फसल हुई। यह देख कर ग्रासपास के किसान दूसरे साल बार बार देखने ग्राते थे, पूछते रहते थे कि कब केला बोया गया, कितना पानी डाला गया, कितना और किस प्रकार का खाद लगाया गया । श्रौर श्राज बारडोली तहसील में इतने केले होते हैं कि किसानों की एक को-श्रापरेटिव्ह सोसाइटी केलों के लिये वहां बनी है ग्रीर कई लाख के केले दिल्ली तक स्राते हैं, इतना ही नहीं स्रब तो विदेशों में भी वहां से केले जा रहे हैं। १६४६-५० में जब मैं यहां थी तब दिल्ली में हमारे यहां केला लगाया गया । तब मुझ से कहा गया था कि दिल्ली में केला हो नहीं सकना है लेकिन दो तीन जात के केले तो हम ने खाए। केले अच्छी तरह से हए और काफी लगे थे, हां जरा दिमाग चलाना पड़ता है फ्रांर इस तरह से केला लगाना चाहिए कि अक्टूबर के ग्राखिर तक केला पके । गर्मी के दिनों में केले के पेड को काफी पानी दे कर संभालना पड़ता है।

किसान को समय पर ठीक दाम में खाद ग्रीर फर्टिलाइजर मिलना चाहिये, नहर का. कैनाल का पानी मिलना चाहिए, ग्रच्छे बीज मिलने चाहियें ग्रौर उस का पैदाइण के ठीक दाम मिलने का भरोसा पडना चाहिये । फारेन एक्सचेन्ज पाने कं लिये प्रदेश सरकारों को कैश ऋाप्स बढाने को लिखा जाय । श्रौर उस पर श्रमल किया जाय । इस प्रदेश को ग्रनाज पहुंचाने की जिम्मेदारी केन्द्र सरकार के ऊपर है **ऋौ**र इसका बंदोबस्त होना चाहिये ।

परन्तु इस साल हमें अनुभव तो यह हुन्ना कि उत्तर प्रदेश में किसान को गृड़ का पूरा दाम नहीं मिला श्रीर गुजरात में तो लोगों को गुड़ देखने को भी नहीं मिलता था ग्रौर कितनी लोगों को तकलीफ हई। म्रजीब बात तो यह है कि खाद्य मंत्रियों मौर प्रदेश के मुख्य मंत्रियों की कान्फरेन्स यहां की जाती है और उसमें जो निर्णय लिया जाता है उसके ऊपर ग्रमल नही होता । लिखा हुआ हुक्म कुछ होता है परन्तु जबानी हुक्म दूसरा ही होता है।

श्रभी दस दिन पहले का श्रपना श्रन्भव मैं बताती हूं। मध्य प्रदेश श्रौर ग्जरात की सरहद पर एक बोर्ड लगा हुन्ना है मध्य प्रदेश का कि यहां से कोर्स ग्रेन, चना जा नहीं सकता है । यहां तो यह निर्णय हुआ था कि कोर्स ग्रेन हर जगह जा सकता है कही उसमें रुकावट नहीं हो सकती । इसी प्रकार से और जगह भी तकलीफ़ हो रही है। सचमुच में ग्रगर हम ग्रधिक ग्रनाज पैदा करना चाहते हैं तो हमारा कोग्रार्डि-नेटड प्रयत्न होना चाहिये । हमारे यहां गुजरात में कई साल से नर्मदा नहर का मट्टी कनाल का काम चल रहा है लेकिन वह काम एक तरह से रुका पड़ा है क्योंकि बग़ल के प्रदेशों के साथ का मामला तो केन्द्र सरकार ही हल कर सकती है । उस का निर्णय नही होता है। जितना विलम्ब होता है उतना उसके भ्रोवरहेड चारजेज बढते हैं । किसान को केनाल वाटर का दाम ज्यादा देना पड़ेगा । श्रगर यह मामला हल हो गया होता तो गुजरात में कई लाख एकड़ जमीन में अधिक पैदाइण होती, दो तीन ऋाप एक साल में हो सकती थीं।

क्या भ्राज की हालत का एक कारण यह नही है कि बंदर में मजदूरों ने हड़ताल की ग्रौर क्या हम उस हड़ताल को रोक नहीं सकते थे ? इसेन्शियल सर्विस के श्रंदर इस को ला कर हड़ताल को इल्लीगल नही करना चाहिये था । जिन मजदूरों को इस हुड़ताल

[कुमारी मनिबेन वल्लभुभाई पटेल]

मे शामिल किया गया उन की कितनी कमाई चली गई, देश भर मे कितनी तकलीफ श्रनाज के बिना लोगो ने पाई । मुझे ऐसा लगता है कि ग्रगर किसान को भरोसा दिया जाय कि उस को ग्रनाज का ठीक दाभ मिलेगा, समय पर पानी मिलेगा, फॉटलाइजर , मिलेगा ग्रीर खेती के बारे मे जानकारी दी जाय कि किस जमीन में कौन सी खाद दी जाय तो वह जरूर ज्यादा पैदा कर सकता है ग्रौर खेती की समस्या हल हो सकती है । प्रचार ग्रीर प्रकाशन से हम ग्रनाज ज्यादा पैदा नहीं कर सकते और देश के भ्रन्दर भ्रनाज के दाम कम नहीं कर सकेगे। देश के अन्दर जिस तरह से आज अनाज की परिस्थिति का लाभ उठा कर कुछ लोग हड़ताल कराते हैं वे लोग किस तरह से हमारे देश का भला चाहते है, यह बात मेरी समझ मे नहीं भ्राती है।

एक बात और भी है कि किसान खाली खेती पर ही निर्भर नहीं करता, वह गाय ग्रीर भैस भी रखता है ग्रीर उन की नस्ल सुधारने का काम भी हमारा ही है ताकि हमारे देश मे दूध बढ़े क्योंकि वह भी एक खाने की चीज है। सरकार ने यह निर्णय कर लिया है कि कोग्रापरेटिव सेक्टर मे डेयरी कायम की जानी चाहिये लेकिन दूसरी तरफ ग्राप का यह ख्याल हे कि जो बड़ी बडी विदेशी कम्पनिया है उन्हे फैक्टरिया कायम करने के लिये लाइसेंस दिया जाय । लाइसेस लेने के लिए ये कम्पनिया इन्डस्ट्री डिपार्टमेट के पास जाती है ग्रौर इस तरह से उन्हें लाइसेस दे दिया जाता है। ग्रगन सरकार का यही ख्याल है तो हम अपने कोन्रापरेटिव सेक्टर का कैसे बढायेगे, हमारे किसानो को कैसे दाम मिलेगे श्रौर उन की हालत कैसे ग्रच्छी होगी।

इसलिए मैं यह चाहती हूं कि हम खाली फूड एग्रीकल्चर को ही न देखें बल्कि मौर मिनिस्ट्रीज की म्रोर भी हमारा

ध्यान जाना चाहिए ग्रार इस बान का प्रयत्न किया जाना चाहिये कि उन के कार्यों में मेल हो। मुझे भरोसा है कि हम इस मामले को सुलझा लेगे श्रीर इस समय जो परि-स्थिति है, दाम बढ रहं है, उम को कम कर सकेंगे। स्रनाज के दाम जब बढते है श्रगर श्रीर चीजो के दाम भी बढ जाते है श्रीर इस से हमारा काम नहीं चल सकता हे क्योंकि किमान को भी खाने को चाहिये, कपड़ा पहिनने को चाहिये. ग्रपने बच्चो को पढाने के लिये पैसा चाहिये, उसको सफर में टिकट के दाम देने पडते है। तो अगर हम सब जगह एक साथ प्रयत्न करेगे ग्रौर सव चीजो के दाम बढ़ने से रोकने का प्रयत्न करेगे तो अनाज के दामों को बढ़ने से रोक सर्केंगे ।

ब्राज हम कहते हैं कि मजदूरों को मजदरी ज्यादा देनी चाहिये, जो लोग नौकरी करते है उनको ज्यादा तनस्वाह देनी चाहिय । ग्रगर हम उन की तनवाह बढाते हैं तो इसका ग्रसर ग्रनाज पर पहेगा। इसलिए मैं चाहती ह कि हम सब लोग सोच समझ कर, सब साथ वैठ कर, सब मवालय एक साथ बैठ कर निर्णय करे। केवल निर्णय करने से श्रौर उन्हें कागज के रूप में प्रदेशों को भेज देने से काम पूरा नहीं होगा बल्क जब तक हम सही रूप से अमल नहीं करेगे तब तक हम इस चीज मे कामयाब नही हो सकते हैं। मुझे पूरा भरोसा है कि हमारे यहा इस समय जो परिस्थिति है उस को हल कर लेगे।

SHRI NAFISUL HASAN Pradesh). Mr Vice-Chairman, I rise to support the food policy of the Government as enunciated by the hon. Minister. The hon Minister in his short but concise and lucid speech has dealt in an outspoken manner with the causes resulted in the present crisis He has also dealt with the remedial steps which are proposed to be taken by Government. I am very happy, Sir, that the hon. Minister has emphasised the evolution of an integrated food policy with regard to production, distribution and price of foodgrains. To my mind the malady has been properly diagnosed, and I have no doubt whatsoever in the efficacy of he treatment proposed. It is not possible, Sir, for me to deal with the various aspects of the question in the short time which is at my disposal. I will have to confine myself to simply touching a few points.

The first point on which I want to express myself is the zonal system which was probably introduced in March I have not been able to appreciate as to why it was introduced It very adversely affected deficit States without in any manner benefiting the surplus States I will refer to page 8 of the Review of the Food Situation, the booklet supplied to us by the Ministry in which the prices of indigenous wheat in different States in August 1964 are given shows that in Punjab the price was Rs 49 per quintal Of course in Maharashtra it is the highest, it was Rs 104 per quintal In UP it was Rs 80 per quintal at Allahabad, and it was Rs 8750 at Saharanpur per quintal

The per capita income in UP, as everybody knows, is lower than the per capita income in the Punjab The expenditure on food in UP is, having regard to these rates, practically double that of the expenditure per individual in the Punjab It is only to be inferred that as far as UP concerned, the average poor class man cannot have the capacity to purchase food at that price No the grain supplied by the Centre at the fair price shops is sold at the rate of 2½ seers a rupee But this is only for cities, and at the most only 5 or 10 per cent of the rural population can get benefit from it. It is estimated that at least 40 to 50 per cent of the rural population do require this relief So, speaking of the zonal system, if there had been no restriction, if there had been a free flow of foodgrains from one State to the other. ın naturally the producer Punjab would have benefited by getting the higher price because in Punjab there is no scarcity of foodgrains. The supply is more than the demand and therefore the prices are lower. Although it would have levelled the prices in other States also, at least the Punjab producer would have certainly got more than what he actually gets under the zonal system The only persons who likely to benefit from the zonal system are either the hoarders or the smugglers and nobody else I cannot see any justification for it I think the hon Minister has only said that this question is under consideration and that a certain decision is to be taken before the next harvest I can at best presume that this zonal system is going to be abolished. But why wait till the next harvest season? This morning's paper says that smuggling is continuing even now What should I understand from the "next harvest"? Is it intended to be abolished from the next harvest of Rabi crop or the harvest of Knarif crop? Kharif crop is about to come in about a month's time So, my submission is that the zonal system has got to go and the Government, I am quite sure, will take early action in this matter.

The other point to which I want to draw the attention of the Ministry is the acute shortage of foodgrains in UP I have got some figures which I have collected from the Government of Uttar Pradesh, which will go to show that the production of foodgrains which stood at 142 53 lakh tonnes in 1960-61 has come down to 116 18 lakh tonnes in 1963-64 There has been a gradual decrease in production in that State The requirements of the State come to lakh tonnes So, there is a deficit of 40 33 lakh tonnes On this subject, in this Review of the Food Situation. it is said

"UP has suffered from the largest shortfall in production of wheat The production of wheat in UP this year was only 27 lakh tonnes as against 32 lakh tonnes during the previous year and 41

[Shri Nafisul Hasan]

lakh tonnes in 1961-62. This shortfall in production has created serious difficulties for the Government of U.P."

They have also said here that it has now been decided to send tonnes every month to that State. I may, however, point out that this quantity is most inadequate because when there was not so much difficulty, even then the Government of India were directly making issues from their own stocks to the KAVAL towns-Kanpur, Allahabad, Varanasi, also to Agra and Lucknow—and Meerut and Bareilly-20,000 to 25,000 tonnes per month. Besides that they were giving a monthly quota of 68,000 tons of imported wheat to the flour mills in the State. The entire production from the flour mills taken over by the State Government for distribution through fair price shops. So, even before this serious situation arose, the Government of India were sending 68,000 tonnes plus about 25,000 or 20,000 tonnes-about 90,000 tonnes-of foodgrains to Uttar Pradesh. So, in this promise of 1,05,000 tonnes there is an addition of only 15,000 tonnes which, in the situation that obtains in U.P. now, is most insufficient. I can only tell the Government that only yesterday I received information that in my own town wheat was selling at 14 chataks per rupee, and it has already appeared in the papers that in many towns the price of wheat has shot up to Rs. 40 or Rs. 45 per maund. I need not go further into the matter because we have apprised the hon. Minister of the difficulties which we are facing in U.P. and he has promised to consider favourably. matter But the acuteness of the problem is being felt just now. I am reminded of a line of Ghalib which I quote:

ھم نے مانا کہ تغافل نہ کرو<u>گہ آ</u>لیکن خاک ھوجائیلئےھم تم کو خبر ھونے تگ †[हमने माना कि तग्राफुल न करोगे लेकिन, खाक हो जायेंगे हम तुमको खबर होने तक ।।]

So, please do not delay. Take immediate action. Otherwise, very serious consequences are bound to follow in the State of Uttar Pradesh.

Mr. Vajpayee has said that there have been deaths on account of hunger. I have no information about that but if it has not happened till now, it is bound to happen in a few days hence.

Sir, the Government has decided to fix the prices of foodgrains. I have no objection to that. Nobody can have any objection also to the giving of incentive which is necessary to the producer. Therefore, the prices must be fixed in such a way that there should be an incentive to the producer to produce more. But thing has to be taken into consideration. Also, the prices must be fixed in such a way that they may come within the capacity of the poor consumers to purchase the foodgrains. What is the position today? Not only the prices of foodgrains, but prices of all other commodities also have gone up; prices of necessities of life have gone up. So, the present prices of the other commodities also are to be taken into consideration. Of course, the price will have to be fixed in such a way as it may be within the power of the ordinary consumer to pay for the foodgrains. The prices of foodgrains do affect prices of other commodities and I feel that if the prices of foodgrains are brought down, the prices of the other commodities also will come A Committee has been appointed by the hon. Minister and I think a balance has to be struck and the price should be fixed in such a way that on the one hand it should give the incentive to the producer and on the other, it should be possible for the poor consumer to pay for the foodgrains.

I also welcome the proposed State Trading Corporation. Personally, if

^{†[]} Hindi transliteration.

it had been possible, I would have thought that the handling of the whole business, from the producer to have should the consumer. taken over by the Government. But I agree with the Minister and also with my friend, Mr. Vajpayee, that we have not got the machinery to handle such stupendous а Whatever experience we have had in the past of food controls and other things in which there was corruption, that prevents me from suggesting to the Government to take that step. As a matter of fact, if we need addistaff for doing anything, naturally we have got to make recruitment of temporary staff which has no stake in the service and to expect such a staff to remain honest in the face of great temptations before it will be vain hope.

Motion regarding

(Time bell rings.)

Only one thing more and I have finished, Sir. It is not only the scarcity which has led to the abnormal rise in prices but it is the scare about that scarcity, the feeling that there is scarcity in foodgrains, with the result that on the one hand the consumer wants to buy as much as possible and on the other hand the producer wants to hold it on and the hoarder wants to keep it back in the hope that the prices will shoot up further.

Then along with the proposed Corporation I do suggest that there must be sufficient stocks to keep under control the prices of foodgrains. now we are importing between 4 and 5 million tons annually. It has been so at least this year. Although final solution of the problem will come only when we are able to produce enough to feed all the people, but if it is necessary-and I think with the experience we have had it is absolutely necessary that—we must have buffer stocks either by procuring grains in the country or by importing them. Once it is realised that there is no scarcity in food, there will be no holding back of foodgrains and there will be no shooting of prices. With these words I support the motion which has been made by the Minister and the amendments approving the food policy. Thank you, Sir.

SHRI K. V. RAGHUNATHA REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, at the very outset I must congratulate the Food Minister who has come forward with a very imaginative approach to the entire understanding of the food problem which, if implemented properly, would go a long way to solve the food crisis of this country.

Mr. Vice-Chairman, it is very easy to become rhetorical on this occasion in describing the conditions created by hunger and squalor in this country. But what is the need of the hour? The need of the hour is a dispassionate understanding of the problem purely from the point of view of economics and the condition that is prevailing in this country; otherwise we are likely to be misled by emotions. So, Sir, in the limited time at my disposal I would like to make a reference to certain points only instead of making an elaborate speech.

Sir, the question is whether it is the question of production that is at the root of all this problem. It is not exactly so. There is no denying the fact that production should be improved by every means. And production has increased from 77.51 million tons in 1962-63 to 80.87 million tons in 1963-64 while the prices have risen by 17.79 per cent. Hence it is not the production crisis that can be responsible for the immediate rise in prices. Sir, I am quite aware of the fact that production is absolutely necessary. but to attribute the entire crisis the question of production in the present context relating it to the price system is not correct.

Then, Sir, another argument that is advanced is that the population growth and migration from urban to rural areas are responsible for this rise in prices. Between 1950-51 and 1962-63 the population has grown by 27 per cent. The percentage of the rural population to the total popula-

[Shr₁ K V Raghunatha Reddy] tion has declined from 82 65 to 82 03 It shows that there was migration of rural population to urban and industrial areas But while the population has grown by 29 per cent the foodgrain production has increased by 45 per cent Therefore, the argument that population growth is solely responsible for the present price rise is not a correct proposition in economics

Another argument that is advanced is that due to increase in money supply some prophets of dispensation have come forward with an expression that because the supply money has increased, naturally probably according to the quantity theory of money in economics—the prices have risen because of a large quantity of money in circulation Sir, during the 13 years of planning, while the average rate of economic deve-Jupment was 35 per (ent the money supray has risen by 44 per cent Bank credit by scheduled banks in 1955-56 was 760 crores while in 1963-64 it was 2,000 crores Even though there is an increase in output by about cent from 1960-61 to 1962-63 and a further increase in 1963-64, including the imports, on the supply side the commodity stock is of the order of Rs 1,500 crores and on the demand side it is about Rs 4,000 crores Thus there is an imbalance as it is, but this kind of imbalance alone is not ponsible for the rise in prices

Another curious argument that habeen advanced is that the rise in per capita income is responsible for the rise in prices because people now come to buy more consumer articles. This argument also does not stand validity in economics. The fact that the per capita income has grown by 95 per cent during the Third Plan is sought to be used by some to base an argument that there is a rise in the purchasing capacity and it is at the root of the mischief. It is no consolation for any common man in the street to be told that the per capita income

in the country has risen while in fact that is the question to be considered How has this distribution of income taken place?

Sir, from the figures given in Reserve Bank Survey, which conducted a research into the income distribution, in 1956-57, 20 98 per cent of the population got 22 nP, in 1963-64 it has lisen to 25 nP. In 1956-57, 43.8 per cent of the population got 556 nP whereas in 1963-64 it got 62 nP and in 1963-64, 30 4 per cent of the population got Rs J 04 instead 91 1 nP in 1956-57 The question is that about 94 per cent of the population do not get Re one per day If that is the nature of the income distribution, how is it possible to say that there is a rise in the per capita income of an ordinary citizen that is usually sought to be attributed to a rise in the price system? The approach to the problem of income distribution is not properly considered Unless it is understood. rise in the per capita income of an ordinary citizen cannot be correlated to the rise in the price system of the country

Next I come to the producer's share of the consumer price Naturally the producer who has got the capacity to stay gets about 75 per cent of the price whereas the majority of the producers who have to make distress sales during the harvest time get not moic than about 50 per cent whatever the rise So whatever the rise in price it only goes to the middleman or to the rice miller or to the people who pledge their commodities with the banks

Sir, another very curious argument that has been advanced is that because of deficit financing the prices have increased and, therefore, better stop the deficit financing. This question will have to be viewed, Sir, both from the statistical point of view and also from the economic development point of view. Sir, if we take the period between 1961-62 and 1963-64, the investment has risen by Rs 900

crores But the prophets of dispensation, who argue that industrial development should be shifted agricultural development, forget that while deficit financing of the order of Rs 900 crores has been made, R: 700 crores have been realised by the Government by way of taxation, and the very gentlemen forget that it is only the private banks which have given, during this short period of a year or two, Rs 570 croies of credit to pilvate sector This in fact is mainly responsible for a large rise in prices This fact can be viewed if once you take into account the advances made by the banks towards food articles. Last year it was Rs 157 croies and in 1963-64 it is considered to be Rs 135 crores and previously it was about Rs 140 crores Therefore when more than Rs 130 to Rs 150 crores being advanced by the banks towards food articles, it is very easy for the hoarders to stock commodities and therefore this also explains the the food prices have risen

I thank you very much for the time you have given me. I do not want to take any time but it must be understood that the argument that because there is deficit financing, there is money in circulation greater than what the necessity of the would demand, there should bе shift from industrial development to agricultural development—this argument—15 a misunderstood argument by those who do not understand the operation of money and finance in relation to banking and economic development. If at all this problem is to be solved, if the Gove: nment comes forward and takes a bold step to nationalise the banks and adjust the finances using the mechanism of financing by banks for the development of industries, then this problem of prices can be solved and I congratulate the Food Minister for coming forward with the Foodgrains Corporation I hope it would not only be a Foodgrains Corporation but it would ultimately succeed to be a Food Articles Corporation.

SHRI M GOVINDA REDDY (Mysore): Sir, since the time the problem child of food has come to the hands of Mr C Subramaniam he has fathered it well

THE VICE-CHAIRMAN (SHRI M P BHARGAVA) There he is

SHRI M GOVINDA REDDY has fathered it well. He has neither spared energy nor initiative nor time nor even his health in taking a dynamic course in trying to solve this problem I think we must appreciate the vigorous efforts that he has made to solve it. If he does not achieve, after all his efforts, the maximum iesults, nobody can say that it is due to want of initiative on his part or want of drive on his part or want on his part courage or conviction The whole House, as the Food Minister himself has said, was looking for light on this question from the Opposition Benches, some of whom went to the extent, extreme extent. up an agitational takıng approach and even visiting the jails I thought that at least in prison they will have received enlightenment and would throw light on this question to us but what have they shown here? The first speaker, the Leader of the Swatantra Party, has asked the Food Minister to do nothing but copy Tai-He has made no other suggestion but to copy Taiwan I ask him, is there no country in the world to take an example of, excepting wan, where for all I know, there is no democracy but there is only feudalism? And even from the limited point of view of agriculture, I do not think it is an example to copy

SHRI P N SAPRU (Uttar Pradesh) But he is a fendalist himself.

Shri M GOVINDA REDDY. Yes. That is why it is in consonance with the aims of his party and the outmoded economy of his party Therefore he has come forward with an example which suits him From the next speaker, the learned Professor,

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the Leader of a Party which has exchanged the letter 'P' with 'S'. thought some more knowledge and some more help would come, it. solving this problem but unfortunately instead of devoting his time to constructive suggestions, he has thought fit to be very harsh on the Food Minister. He has blamed the Food Minister for not giving details. I do not know what details he expected. The Food Minister owned that this is a difficult problem. He said that we should make an integrated approach. He said that the administrative machinery and the Extension Schemes have to be reviewed and re-aligned. He said that research and proper equipment will have to be provided to the peasantry. He said that a comprehensive White Paper he is going to place reviewing or giving a rethinking about agriculture and inviting the House to make its contribution to that White Paper. The Learned Professor has thought fit to blame him for not giving details of the Corporation. Naturally when it comes before the Parliament, then we will discuss the details. This is not the time to discuss its details.

The other speaker Shri A. B. Vajpayee was defending the role of the Opposition in adopting an agitational approach. If I have understood him correctly, he meant to say, in fact, he said: ऋोध करता हें । उत्पन्न We do not grow foodgrains by pressing our anger or resentment. It is true that the situation is difficult. It is true that there is dissatisfaction but then what is expected of the Opposition and particularly from the Leaders of Parties is not to take to Satyagrah but to help the Government. I am glad he suggested to the Prime Minister that a Conference of the Opposition leaders and the different political leaders should be vened and it is a good plan. That way I think this Government is most responsive to all contractive suggestions and I do not know how anybody can blame the Government.

Shri Bhupesh Gupta, although he said that he will think this as national question and would take national approach to this problem, said he was condemning the Govern-

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This food question is not a new question to-day. Food shortage has been there in this country all along. There have been famines and those who know history know that several times famines had been there. There had been thousands and thousands of deaths even centuries ago. There have been but that does not mean that they should recur. I do not mean to say that, but I only mean to say that this is nothing new nor can the Government be blamed for the shortage of foodgrains because this is a which we have received all This is not a creation of the Government. This is not a thing for which the Government is responsible. There are several reasons for the shortage of foodgrains and for the rise prices. Unfortunately you give me more time and therefore I cannot go into the question of the rise in prices where I can show that because of the very schemes that we are launching, the very planned progress that we are launching, because of the thousands of crores of rupees that we have invested and the efforts that we are making in building up projects which necessitate movement of population—thousands of people from one State to the other and from one area to the other-creates an upheaval.

Prof. M.B. LAL: It will be better if instead of criticising the Opposition you give your analysis of the reasons that led to the rise prices.

SHRI M. GOVINDA REDDY: I am sorry I have no time to reply to you as I would like to. All these questions are there but I have not the time to develop. I could convince you, I have that confidence that although the Government could have adopted a better approach, although the Government could have done more to solve this question, still it is not the fault of the Government that this price situation has come up. This has come up not only in India. The price situation is common to every country in the world. Let the Opposition Members or any Member show that the prices have not gone up in any country. It is common.

Prof. M. B. LAL: Not to this extent.

SHRI M. GOVINDA REDDY: We have our own Indian contribution to make in several ways. I need not go into that question. This question has to be approached from three strategic points, namely, production and distribution, prices and consumption. Now I am not going into the latter two because I am in full agreement with the line that the Minister has I am only taking up the production side because there is a great risk, and that risk is that there is no indication that the production will rise in future unless we review the whole question of agriculture and the food problem. Therefore 1 am making these suggestions. I do not know if I will have the time to develop all these. Even the American Ambassador, while opening an Agriculture University at Mysore, has said that unless a reappraisal is made of agriculture in India, there is not going to be more production of at least foodgrains, of agricultural commodities, and that this reappraisal might be made in order to see that the underlying social forces have sense of participation and a sense of pride in their work. It is to that question that I have invited the attention of the House several times and it is that question again which I want to invite the attention of the Minister to.

Certain things which I am going to suggest here are not entirely in his power to remedy, they go beyond him; it is a matter pertaining to States and the Cabinet as a whole, and when

he prepares the comprehensive White Paper. I would like him to take into consideration this question. The first is the psychology and the status the peasant. This House will remember my referring to this question several times. We have. Mr. Vice-Chairman, not associated the peasant in administration. Well, that may be because we representatives are there, the Members in the local Legislatures, and the Members of Parliament here. But there is need to give more and more representation to the agriculturist in several activities. He has to be associated with-I am only giving examples—the commodity committees. Now the policy of import and export has a very vital reaction on the internal prices of such commodities as are exported or imported, and the grower must have a voice in controlling it, in shaping the export and import policy, whether a certain commodity should be exported, how much should be exported, how much should not be exported. If the export policy has to be decided υn, groundnut, he must have a say in the matter, if it is to be exported, when it is to be exported, etc. Now I make an investment thinking that the same level of prices will continue to prevail and I grow groundnut; but by the time the crop comes into my hand, the export will have been stopped and consequently the price will have fallen, and the man who grows it will not even get his cost of production. That will be the situation if he has no voice—I am only giving examples.

The Food Minister must try to influence his Cabinet to inject practical elements into the Planning Commission and into the Food and Agriculture Ministry. I have pointed out time and again that if we have not maximum achieved success to the extent in all our food schemes, it is not because there is lack of will on the part of the Government; it is because there are no people-those who are in charge of implementation-who have got intimate knowledge of rural conditions, who have

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got intimate knowledge of the peacantry. It is better, whether it is in the Ministry of Community Development or whether it is in the Ministry of Food and Agriculture or whether it is in the Planning Commission, whoever has got anything to do with agriculture and foodgrains must have intimate knowledge of rural conditions, and therefore we must inject practical elements into these. Then there must be a Central coordination body vis-a-vis the States, the Centre vis-a-vis the States.

Now the Centre has got several schemes, but then the States will have to implement them; both food and agriculture is a State subject; the Centre cannot own responsibility for what the States do, and in the States, as everybody knows, agriculture and food have been delegated to the least important Minister. In sipte of our late Prime Minister writing Chief Ministers to give importance to this portfolio, and the present Prime Minister emphasising the same and insisting on the Chief Ministers themselves handling this portfolio. sufficient attention has not been given by the State Cabinets to this question. So in every State, if proper attention is to be given to promote more growth of foodgrains, more growth of agricultural commodities, it is necessary that a concerted plan must be going on, and in order to see that there is a concerted plan there must be a coordinating body-I do not know what the machinery will be. I have also proposed that there must be under the food Ministry here some Regional Commissioners. Now there is knowing what State is doing in what way about a particular foodgrain. Well, these Regional Commissioners must go and sit with the Agriculture Ministers and Food Ministers in the States and must try to find exactly what they are doing, and if they are not doing anything, they must induce them to do, and must also solve the difficulties if they have any. Now, I would like him to consider the question of appointing a Comeconomic mission to go into the condition and the social position of the agriculturist himself.

Now, Mr. Vice-Chairman, it can be easily understood that as long as there is a grower contented with his lot we can expect him to produce the foodgrains. But what is happening is that the peasant is not finding his profession paying. So he is shifting to cities and towns, and due to this shift in population there has been a growth in urban population by seventeen million in the last three years, and then in the last ten years, in 112 the population has cities in India increased by 9 million or 32 per cent, and the shift in population from rural to urban area is some considerable proportion—I cannot lay finger on that now. This is because urban conditions are becoming more This Government attractive. given hundreds of crores of rupees for house building in cities and towns whereas for rural housing, no, a paltry sum is allotted. Why? It is because the problem is colossal and therefore we cannot cope with it. Is that the reason why we should not try to solve that question? Now the peasant, he works hard in wind, sun and rain and he has his abode in a hovel, whereas in urban areas one takes advantage of the loans given at a very low interest; he builds house and lets it out at a fantastic rate of rent to others and makes a profit. This is one thing.

Then if you take education, standard of education, everything, is attractive in the cities, whereas the least important fellows are appointed as teachers and they are posted to rural areas. So no man who afford to spend some money on education would like to keep his children in the villages; he would like to send them to towns. How many can afford that? Similar is the case with hospital facilities. We have almost none, I should say. Now we have dispensaries-it is true-but for bigger things he will have to move to towns and cities.

Therefore, in every way town life has become attractive. The job of a mill worker is much more paying than a tenacre piece of land would give to a peasant. These are conditions which certainly have to be gone into. In fact it is a very sad trend that the agricultural population is losing interest profession. Now it is true, as far as record goes, that there are more landlords; the population engaged in agriculture is shown in figures as considerable. But most of these people, people who own lands particularly near the cities, well, they do not live in villages; they live in citiesnumber one. That is number one. I will just mention the other points and then finish. Number two is that landowners are not raising crops. There is a landowner near the place where I live and he has a piece of land adjacent to mine which is quite fertile. He was digging up the soil and making bricks and when I asked him why he was digging up the soil and making bricks, he replied, "I do so because making bricks pays me much more than raising crops." That is the situation.

Therefore, there is no attraction for the peasant to remain on the land And there is another thing. There is no labour to be had for agricultural operations. You know agricultural operations cannot be run only by the family members. At certain seasons more hands are required and either other families come to help or labour has to be employed. But today we do not get agricultural labour. That the problem they are facing. we have to reduce the attraction for the city and make the villages and little towns more attractive.

Then there is this question of setting up of industries These big industries are set up nearby and thereby the rural population are going there

to that city. There is one sad feature about this. When the land that is acquired for these industrial projectsagricultural land they acquire much raore land than they require. Recently we found in Punjab that some 600 acres of agricultural land which they had acquired is now found to be unnecessary, useless and is being surrendered. These are some of the thing: which should be gone into when we have to improve agriculture.

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Mr. Vice-Chairman, I do not want to tax your patience too much and so I shall only mention the other points developing them. There without should be diversification of small industries. There are some landlords and some industrialists, they can be encouraged to invest in rural industries where agricultural commodities are the law materials used. There is another thing which is discouraging the agriculturist. The States are raising their land revenues. It is within everybody's knowledge that till about a decade back lands were surrendered by peasants who had defaulted their payment of land revenue. Of course, now agriculture is looking up. But now land revenue is being raised by the State Governments because the States want to increase their revenues This is a very unfortunate thing. The Food and Agriculture Minister should seriously take up this question and try to see that they do not take up this question at least as long as we have this food problem before us. And if the States insist on raising the land revenue then certain extent of holding should be prescribed which reasonable, for the purpose of raising this land revenue.

PROF. M. B LAL: That is what I said.

SHRI M. GOVINDA REDDY: They should have an afforestation programme and it should be implemented. Now there is great danger. We are reclaiming forests for agricultural

[Shri M. Govinda Reddy.] purposes and all the fertility is going away from the soil. Forests are disappearing and there is now on the other hand soil erosion. And goats, the enemy of forests, they must be weeded out. There is nothing wrong in it, though this is a State subject, because everybody knows that goats are the enemies of forests. But nothing is being done. This must be done.

About fertilizers. I do not want to go into the production of fertilizers because attempts are being made to increase production. But this fertilizer is being sold at one hundred rupees per ton of profit. Fifty rupees profit is given to the fertilizer manufacturer in the retention price fifty rupees to the distributing agency. How on earth do you expect the poor peasant to buy this fertilizer paying 100 rupees more per ton?

Prof. M. B. LAL: That is what I was also saying.

SHRI M. GOVINDA REDDY: Very good. I thank you. There is then the question of agricultural implements and this is a question which troubles the peasantry every now and then. But the Planning Commission or the Food and Agriculture Ministry, whoever is reponsible for it have not been visualising the need to have programme for the production of agricultural implements. They should prepare a programme of manufacturing the required implements in advance. That can be attended to.

Mr. Vice-Chairman, there are other points but I do not want to take up any more time. I am sure when the White Paper will come up all these points will be dealt with there and once and for all we will get a clear perspective and an integrated approach to this question. Thank you.

Dr. M. M. S. SIDDHU (Uttar Pradesh): Mr. Vice-Chairman, I would like to congratulate the hon. Minister

of Food and Agriculture on his tiding over the difficult food crisis and having turned the corner, as he said, because a few months back it was worse, now it is bad today and tomorrow it will be better. So it is a question of dealing with a situation which was worse a few months back.

If one goes into the question of food and its production, one is reminded of the fact that at least from the year 1936 onwards we have had a plethora of advices and less of implementation. in the year 1936 a British expert, Sir John Russel gave us seven advices. These were better variety of seeds, better control of pests and diseases, better control of water supply, prevention of soil erosion, better use manures and fertilizers, better employment of the cultivators, better system of crop rotation. Then John Simon said that no substantial improvement can be achieved in the country by the peasantry unless they the ambition themselves had achieve a higher standard of living and the will to make use of the opportunities put at their disposal by the Government. Then Dr. Radhakumud Mukerjee also said that we can double our agricultural production provided w · used improved seeds and manures and utilised the idle or semi-employed labour. After that we had the Asoka Mehta Committee's Report and others, including Lord Lothian's advice.

As far as the price structure is concerned, as early as the year 1962. measures were adopted to stabilise conditions and to prevent speculators during the emergency caused by the Chinese invasion and the Department of Economic Affairs of the Ministry of Finance was always scrutinising the current prices and the price currents to formulate the necessary proposals. Then the Essential Commodities Act was passed and certain measures were also taken which included the stepping up of imports and the building up of adequate stocks, the instituting of uniform conditions of licensing wholesale traders, regulation of advances and the construction of additional storage capacity and the procurement of food by the State and Central Governments. Then, Sir, in 1964 in the month of March, certain other measures were taken which included the formation of certain committees at the level of the Cabinet and at the level of the Secretariat.

At the administration level, measures were proposed to ensure close coordination between the administrative activities connected with food and agriculture and planning, irrigation and community development projects. These and some other measures were also taken.

The question will now be asked why after all these measures had been taken and after the Essential Commodities Act was put on the Statute Book, the prices have risen. Cannot the prices be prevented from rising? Cannot this rise in prices be arrested? The answer to this will be found in the answer to the question whether we have tried to implement what we had thought of doing. Here I am reminded of a passage from Barbara Ward where after paying high tribute to the achievements of India she has said:

"I think agriculture is handicapped by administrative shortcomings and by some lack of appreciation of the profit motive or, if you like, of incentives. In fact, I believe that many of the particular problems can be only understood in the light of these two wider issues."

She means patchy implementation and want of proper incentive to the farmer. Further she says that theoretical solutions had been generally known:

"There is no secret about this essential core of any effective programme of agricultural reform. The trouble lies in its patchy implementation and, if any one reason more than any other lines behind the patchiness, it is the lack of administrative concentration and

skill. On the technical side, I doubt very much whether the universities are producing enough young agronomists".

And then she writes:

"I doubt whether they are being sufficiently persuaded to work actually in the countryside. Village level workers often know no more than the farmers, who do not respect someone who cannot in fact advise."

I quote:

"On the side of the administration proper, from the highest level downwards, agriculture gets priority in rhetoric but rarely in fact. No Chief Minister in a State has taken over the portfolio of agriculture. The bright entrants to the civil service head for the old levers of power—finance—or for the prestige areas like industry. young collector is likely to feel that his promition will depend absolutely on raising productivity acre in his district. The urgency and interest are simply not there. So the known solutions do not receive that charge of administrative drive and followthrough which would help them to get off the ground."

Therefore, for the last so many years through the Plans we have formulated broad policies and we have implemented them in a halting manner and that is the reason why we had not been fortunate enough to get better economic results on the whole. The Third P'an Appraisal has stated that this has been discouraging. We have not done whatever we wanted to do in a serious manner. The price structure that we are thinking of should be an integrated one. Formerly, it was said hat the maximum price would be paid but now it is remunerative price. What will be the difference between maximum, price at which the Government used to buy foodgrains—and this was the lowest price which was prevailing in the market and below which it never wanted this price to go-and the remunerative price is still to be seen.

[Dr M. M. S Siddhu]

In the case of sugarcane we have seen the remunerative prices that were asked for and the struggle that went on between the sugar factory owners and the sugarcane producers and the debate and bickerings that went on At the same time we must understand that if the producers were to produce more as they did in the case of sugarcane or when they did in the years 1954, 1955 and 1960, there is the possibility of prices falling as happened in those years The prices went below his cost of production leaving no incentive for him to produce more and so I would be glad to know what would be the nature of the remunerative price that would be given It is not only the integrated price which is required but something more The faimer now has lost the confidence that he will be given a fair deal. The question that arises now is about the prevalance of scarcity conditions of all, did we know that these conditions were likely to arise? Yes, this Review which was given to us says that the trend of a rise in prices was felt mainly from June 1963 in the case of cereals and pulses Later on, it was known in March 1964 After that, one has to ask what measures were taken and why we did not succeed

The policy formerly of the Ministry of Food and Agriculture had been to create more and more of buffer stocks which would be released in the market through Fair Price Shops Once those buffer stocks were used up and were not replenished the mechanism by which we could regulate the market was lost The people knew it and that may be one of the reasons why in spite of the knowledge that we have, we were not able to arrest the rise in prices Now, Sir, in those difficult conditions there was no other alternatave but to go in for import After these imports came in, the next question of importance was distribution, a wider one Nobody was satisfied with the controls or the system of rationing that we had earlier Reports are available with Government, especially

those made by Mukerjee and Kanungo on the rationing system of Uttar Pradesh and Punjab They say there that the administrative machinery lacks in ability as well as in its wisdom Even if they wanted to do something effective, the machinery was not available because the right type of policies were not there

Similarly Snevery time talk of contiol and decontrol rationing of this and that, why earth can't we have an effective machinery for distribution, especially when we think that we have every now and then to come to such a pass? If it were known that market prices were to rise so steeply then the Centre should have given a clear directive to the States to have the distribution done by the Government on the basis of a card system rather than on the basis of the queue system which enables one who comes early to get most and the person who comes last having to go without anything Later when cards are issued things look better

As far as my own State of Uttar Pradesh is concerend, the Centre has promised to give us 1,05,000 tons per month I was looking through the papers given to us and I find that this Review shows a figure of 773,000 tons given to Uttar Pradesh upto July, 1964, which, in other words, means an average of 1,10,000 tons per month

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair]

So upto July 1964, we were receiving an average of 1,10,000 tons and now, under worse conditions we are being given 1,05,000 tons I request the Food Minister to look into this question It is not a question of the figures given by the State being correct or not He must take into consideration the fact that the urban population consists of one crore When we take into consideration the landless labour as well those holding less than two acres whose condition is no better than that of landless labour then we get a figure of two crores.

In other words, there is a shortage in respect of three crores of people and even if we were to calculate at the rate of six kg per unit (adult or a child above ten years) we find that every person has to supplement this by another three chhataks from the market where the ruling price anywhere in the region of Rs. 38, Rs.40, Rs. 42 per maund, perhaps even more. So there is a case for giving more supplies to the State of Uttar Pradesh till such time as the kharif crop comes in. The other reason which I would put before the hon. Minister is that if you were to create confidence among the people now by giving them food, they will be in a better position to part with the rice after the coming

crop. Otherwise there will be a 3 p.m. tendency on their part to keep it back with them and the rice procurement position may not be so good as the Government would like it to be.

Thirdly unless and until the rural population is supplied with foodgrains the peasants cannot have the confidence that the Government wants them to have. As he said, it is a crisis of confidence. Therefore in whom have we to create confidence? We have to create confidence in the small peasant, in the small farmer, that when the crops fail we will go to his rescue. If we do it, it will create a better atmosphere and the hoardings which are there in villages will come out into markets.

More important than feeding the farmer is his seed requirement. would like the hon. Minister to see that course grain seeds like chana and barley are also supplied to him. The seed requirements for coarse grains in Punjab as well as in Uttar Pradesh should be gone into carefully because these are two States which produce more of grams and have coarse grains. As far as wheat seeds for Uttar Pradesh are concerned, I would request him to give it top priority and to see that the seeds reach in time. Otherwise if there is a delay of even a few weeks, it means bad harvest. Therefore the urgent needs of my State are to feed the landless labour, the small holder who has got less than two acres of land and the urban population as well as to provide seeds to the farmer.

As far as State trading and the Commission for an integrated price policy are concerned, they are welcome moves and one will have to wait for the details that have yet to come, As far as the scientific and technological side is concerned, it is easy for us to produce a strain of a particular type of seed, but how difficult it is for that seed to reach the peasant The trouble is that the scientists today are not devoting their full attention the problems of today, the problems which affect the country at the present time and it is all the more necessary that the agricultural universities the Pusa Institute all those who are interested in agriculture must devote their full attention to the problems which are facing the agriculturists today rather than occupying themselves with more and more of fundamental research. would be far better if for a couple of years or for a few years our scientists were to devote all their attention to applied science and solving the problems as they crop up. should even try to find out from the villagers what their problems are because some of the villagers may not even know them. As far aerial survey of the soil is concerned, it is a good more but more important than that is the need for the knowledge and measures which are known.

In the end I would like to say that no substantial improvement can be made unless the farmer gets a price which is remunerative and I would add that if we prosper in agriculture then and then alone our industries will prosper.

Thank you.

SHRI NIREN GHOSH (West Bengal): Mr. Vice-Chairman, Sir, first of all I would like to say that the

[Shri Niren Ghosh.]

speech of the Swatantra Party spokesman seemed to me a sort of an apologia for the ruling party. They seemed to be made of the stuff politically as the Congress Party; they were very much kith and kin with them. However, it is their business. My business is only to point out the facts.

Now, the hon. Food Minister has spoken of a technical approach that this problem should be viewed from a technical and scientific point of view and also there should be a national approach, not an agitational approach thereby implying that we in the Opposition are having an agitational approach and the Treasury Benches are having a scientific and national approach. Now I think it is rather wide of the mark. The point is, does the Congress Party the ruling party and the Government India have a political approach towards this food problem? I think they have. And what is that? In a nutshell I would say that that approach is pro-feudal, pro-profiteering, prohoarder, pro-speculation, designed to ensure a continuous rise in prices and as such anti-national. This is their approach. For seventeen years the ruling party has been saying that they are going to hold the price line and every year they are giving us a dose of a rise in the price line. That is their gift to the people and are talking of holding the price line. It is not an accident; each year this happens. Then there is some method in madness too. It is a deliberate that is being pursued policy this Government and as such it is a reactionary policy of a reactionary party. Now precisely because of this the Government wants to hide its ugly They do not want to talk about those things, about the political approach that they have towards this problem, the most burning problem of the country. In order that they are saying, You ought to have a technical and scienand that will solve tific approach the problem'. Well, the Britishers used

They said, to say the same thing. some more fertilisers, some more irrigation projects and some sort of tinkering with land reforms and the production will rise. That was their There has been no deviation recipe. from this recipe of the Britishers. You have sunk about Rs. 2000 crores in irrigation projects, in electrification, in fertilisers, and this and that. what is the net result of that policy? Has it increased our production? Now, I have got the Government's figures from the "Review of the Food Situation". As regards average production it has very slightly improved from 5.5 per cent to 6.7 The production per acre per cent. has been stagnant despite Rs. 2,000 crores having been sunk. As regards availability of foodgrains it is something like this:-

1954.... 13.2 oz. 1962.....13.2 oz.

So, availability of foodgrains stands where it was. As regards per capita availability of pulses, it has declined. In 1954 it was 2.3 oz, In 1963 it was 2.1 oz. So, the per capita availability of pulses has declined. The average food production per acre has only slightly improved overall. In many areas perhaps it has declined. regards sugarcane there is shrinkage in the area under cultivation. This is an essential commodity. Recovery of sugar from sugarcane too has gone down, but the excise tax has gone up. In 1950-51 it was Rs. 6.56 crores. In 1963-64 it is Rs. 81.33 crores.

SHRI C. D. PANDE (Uttar Pradesh): The quantity of sugar has increased from 20 lakh tons to about 30 lakh tons.

Shri NIREN GHOSH: You may have increased the quantity of sugar, but what is the net result? Prices have gone up. The area under cultivation has shrunk. Recovery of sugar from sugarcane, too is low. So, that is your agriculture. That is an essential commodity. And now you subsidise sugar to be exported to the Western Powers in order to gain some

foreign exchange, whereas we people do not get any sugar. So, that is the crux of the problem

As regards rice production, it is an all-time high in rice production according to the figures of the Government this year, but at the same time we have an all-time high in the rise in the price of rice this year How do you correlate that? How it has happened I can tell you from the experience of my State When the paddy was harvested, the Chief Minister said that it was a bumper crop, that the Opposition was getting panicky, that they were creating a sort of scare Prices came down heavily and all the millions and millions of medium and small peasant-producers were defrauded They could not hold to their stocks They had to part with them at whatever price they could get at that time. So, the entire produce, except that of the big producers, the big zamindars, etc, of the medium and small peasants, of millions of producers-whatever was their marketable surplus-got into the hands of hoarders at the cheapest possible price Then, the price began to rise From Rs 30 when it went Rs 33 the Chief Minister up to issued a statement. "Oh, you are doing a bad thing I will apply to DIR. This cannot be tolerated My Ministry will not tolerate it.' It went up to Rs 35 Another statement went up to Rs 37 Another statement It went up to Rs 40 he said "I shall fix the price at Rs 40 per maund" Now, do you get rice at Rs 40 per maund? No In the blackmarket it is selling at Rs 60 per maund That is why I say it is all-time high So, they are hand in glove with the profiteers, speculators and hoarders The same is the cause with mustard oil The price began to rise from Rs 225p The Chief Minister began issuing statements

THE VICE-CHAIRMAN (SHRI ARBAR ALI KHAN) The matter regarding the Chief Minister relates to the Bengal Legislature Don't you think so?

Shri NIREN GHOSH. Yes, It is because the same ruling party controls them and the same Government of India says that West Bengal is a model example to follow. They have been instrumental in shooting up the prices

Shri LOKANATH MISRA (Orissa): When the Government of India says that it is a model Ministry, their example should be followed when it comes in

SHRI NIREN GHOSH Then, they fixed the price at Rs 325 Do you think that you can get mustard oil at Rs. 3.25 No The container came in The oil millowners wanted 80 p per container. It can be purchased for 20 p So, there is another clear eight annas per kg The Government says there is no law by which they could check it So, from Rs 2 mustard oil goes up to Rs 4 and the Government says this is the price I am doubtful whether you can get it even at this price So, there is continuous rise in prices This a deliberate policy I say that this is not accidental Why? In this underdeveloped country they have gone in for complete capitalism Wherefrom can they get capital? Some accumulations they had made during wartime by serving the war needs of the British Our big industrialists accumulated capital That was not suffici-The British accumulated capital by looting India So, in that traditional method they thought "Why cannot we loot the forty crores of people"? How to loot them? Taxation and price rise is the only method by which you can loot the people accumulate capital You have in for that for indirect taxation and looting and in seventeen years you have taken out of the impoverished people more than the British could take even in half a century that is a deliberate policy on your part Only you want a controlled rise in prices But your friends your coffeagues, whom you whose pockets are filled by your policies, are not prepared to have a con[Shri Niren Ghosh.]

trolled rise in price. The hoarders and speculators want whatever pretext to have a run-away rise in prices and take as much profit as they can-There you are pressed. There you become helpless. Let the price rise and let the people be fleeced to an unlimited extent so that it breeds discontent, so that disaffection spreads. So, that is the position. Some amount of aid from the Western Powersthat is the policy you have adopted in order to industrialise the country. You cannot industrialise the country in that fashion. You can have some machinery, one or two machine-building industries and steel plants, but in this process our whole country will become dependent. Ιt is becoming dependent upon the Western Powers. Their economic credit tainted. Our peasantry is impoverished. The peasantry is the backbone of the villages. Their back is being broken. In seventeen years of Congress rule you have evicted more peasants than the British could evict in their hundred years of rule and how can we expect that this Government will give food to the people? I have calculated the marketable surplus. The marketable surplus million tons. Some say it is 20 million tons. I have made calculations. there is a price increase of four annas per kg., then their profit amounts to Rs. 405 crores, but the rise in price is double that. So, in this process you have taken away from the impoverished peasantry about a thousand crores and you think thereby you can accumulate capital and industrialise the country. You are ruining the country, bringing the country to the brink of a precipice and you say that it is a national matter. I do not know what can be a bigger hoax or mockery than that. As I said, in the British days we have had experience in our State. In 1943, 30 lakhs of people There was a famine. The died. price of rice was Rs. 50. The stocks There was rationing were cornered. from the countryside too. People ame to the streets of Calcutta and

every day a thousand or two thousand persons died . .

SHRI C. D. PANDE: What were you doing at that time?

SHRI NIREN GHOSH: We were fighting against that . . .

SHRI C. D. PANDE: You simply silent and you were helping the British.

SHRI NIREN GHOSH: Your friends. who are giving money to Mr. Atulya Ghosh's Congress fund—the mustard oil millowners and the rice merchants —for the AICC session to be held in Durgapur, they also at the same time were drafted by the British to be their handling agents. (Interruption) Your friends whom you are serving minted money under the protection of the British, under the direct protection always through their private That is trading agencies. record.

VICE-CHAIRMAN THE (SHRI AKBAR ALI KHAN): You are referring to 1943. Come to the present.

NIREN GHOSH: Shri you never arrested them. The Government could arrest anybody.

SHRI P. N. SAPRU: On a point of order, Sir, Is my hon, friend in order in accusing us of having made money under the British?

SHRI NIREN GHOSH: The ruling party serves those elements. had at that time minted money, and they are even now minting money under the protection of this regime.

VICE-CHAIRMAN THE (SHRI AKBAR ALI KHAN): Mr. Sapru, you can answer when you are on your legs. You go on, Mr Ghosh.

SHRI NIREN GHOSH: So a sort of ring was formed even at that time of these profiteers and speculators. This ring had been nourished, nurtured and made to grow under the Congress rule. They have a hydra-headed monster and many occasions they even defied the

Ministry. They go in for unlimited exploitation. But everybody knows who are these profiteers. You cannot arrest them. But you can arrest certain people, for example Shri R. M Gangare in Wardha because he led a "morcha" for food. You can keep Shri B. T. Ranadive and others in jail for two years for no reason whatsoever if only for the interests the ruling party. But you cannot arrest a single big profiteer or speculator because in a way they are your friends and in a wav you are made to do their bidding. You cannot but do that.

SHRI LOKANATH MISRA: In some cases partners also.

SHRI NIREN GHOSH: All those palliatives that the hon. Food Minister has doled out have been tried. They have been tried by the Britishers and they are now being tried by the Cong. ress Government. They will not solve the problem. Everybody knows that the basic problem is the abolition of feudat survivors.

(Interruption)

THE VICE-CHAIRMAN (SHRT AKBAR ALI KHAN): Order please.

SHRI NIREN GHOSH: Why is it that in the U.S.A. or France the peasantry is prosperous? There was feudalism in the U.S.A. and in France In France the bourgeois revolution feudalism and gave the abolished land. So it was a free peasantry peasant proprietorship and thereby their entire economy changed.

AN HON. MEMBER: What about capitalism?

SHRI NIREN GHOSH: Capitalism does not thrive under feudalism.

SHRI C. D. PANDE: May I know from my hon, friend what are causes of shortage in China?

SHRY NIREN GHOSH: Let us discuss our problem. Then I will reply to those of other countries. I am referring to those countries from which you draw your inspiration, spiritual inspiration.

(Interruption)

VICE-CHAIRMAN (SHRI THE AKBAR ALI KHAN): No interruptions Mr. Ghosh, you finish in five minutes.

SHRI NIREN GHOSH: Let me now quote from the report of the expert appointed by the Government to advíse ít. What does it say?-

"In Tanjore West Godavary and Shahabad the land records do not contain any information about tenants. Ejection of tenants has taken place in the past and the landlords still continue to change from plot to plot to defeat the ten-The few tenants who ancy laws. were allowed to continue over a fairly long period feel insecure. Thus, a large number of cultivators hold no title to the leased lands, pay extortionate rents and are never certain of their status. They are left with little to subsist on and much less to invest. The reason for this state of affairs is two-fold: one is the faulty legislation itself, and the second is the negative attitude the Government officials at State, block or village levels. districts. With the exception of Aligarh, no serious attempt was made to enforce the enacted land reform legislation. If land tenure conditions were a part of the criteria for selection a district, West Godavary package and Tanjore would not qualify at all."

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): What is that you are reading?

SHRI NIREN GHOSH I am reading from a report made by Mr. Ladejinsky, a report made by him under instructions from the Government of [Shri Niren Ghosh.]

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India. He says that if this condition persists, you cannot expect that the producer can grow more. That is the conclusion he has reached after describing all these things.

So, this is the basic question and I want to raise this question there are landlords who hold 1000 acres 500 acres and all that, and if they are the backbone of the Congress in the rural countryside and if they are the very persons who get them elected to the Parliament and Legislatures, how can you expect this Government to enact land reforms and abolish this retrograde and reactionary land tenure system and give land to the peasants? You cannot. That will never take place This is the basic question.

Then I come to the question αf usurv. Peasant indebtedness at Rs. 900 crores. Now some that it is calculated at Rs. 2000 crores. Some say that it is even more What do you give to them? What amount of credit facilities do the State Governments extend to them? It merely amounts to Rs. 10 crores or Rs. 12 crores or Rs. 15 crores or at best Rs 20 crores all over India When you have spent Rs. 2000 crores in all those projects designed for improving agricultural production, cannot you give or at least write off this indebtedness or declare a moratorium and each year annually give Rs. 60 crores or Rs. 70 crores, whatever you like, for our agricultural purposes so they can increase production? You will never do that, but you can advance money to Tatas and Sir Birens and you cannot even recover that But you will not abolish landlordism You will not write off peasant indebtedness. You will not give them mo-The fertiliser would be used or the irrigation facilities would be used by a thin upper strata of the peasantry or the big landlords, but they cannot increase the agricultural production as a whole. That is why taken as a whole for seventeen years

the production is stagnant. So that is how it has come about

Food Situation

Now what about the PL 480? It is a shackle. It is a shameful thing. I do not say that if we are short in foodgrains, we should not import. But cannot have anv we agreement which shackles us shackles us politically and economically, both ways And what is this PL 480? It is a mutual security programme of a military character. I do not know what we have got to do with the military security of the Government of the United States They are powerful enough. But that programme, PL 480, is made under that What is that? Those are surplus stocks any way which buy from the farmers because of their price support policy If they cannot dispose of the surplus stocks, will rot in the godowns Their prices will go down. These stocks which they cannot dispose of are now being shipped to India Under what conditions? The shipping charges, the freight For Rs. 2,000 charges, are very high. crores worth of food imports, how many crores have you paid in dollars to the American shippers? Could you contribute that much? And the counterpart funds they use-it is provided treaty-for investment in the private enterprise there is penetration and exploitation of India by the American capitalists. You deliberately did it. And other portion, the huge amount, they spent for what purpose? Our Government have no control They can purchase newspaper editors, they can corrupt intellectuals They can do this or that in order to create a political climate in India which will suit their purpose and not the purpose of India

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Your time is up.

SHRI NIREN GHOSH So, that is how they are going about I say, it is an anti-national PL-480 agreement. If we can import food with no conditions

attached, it is well and good. But this is landing us in a position of complete subservience to the American imperialists in many respects. We have an industrial and economic base. We are not the satellites and stooges of others. But the Government is surrendering to the American demand on many of the points, economic and political. And PL 480 is one of the instruments in their hands.

So, what I suggest is this. There should be a thorough going agracian reform and the abolition of all feudal survivals. It does not matter whether the peasant gets one chhatak or one quarter of a chhatak of grain. The whole point is that the feudal elements control the land. This is the figure after 17 years of Congress rule. This is the figure—five per cent control 37.29 per cent of the land, which is concentrated in their hands, and hardly 70 per cent. of the peasant families own 20 per cent of the land. So, this is the position.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The Food Minister will reply to that. You finish the speech.

SHRI NIREN GHOSH: A few minutes.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Your time is already up.

SHRI NIREN GHOSH: Only two minutes more.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Many other speakers are there.

SHRI NIREN GHOSH: I will finish within two or three minutes.

Secondly, there should be a moratorium on peasant indebtedness. Thirdly, I should say that a sum of Rs. 50 to Rs. 100 crores annually should be advanced to the peasantry and credit facilities should be advanced to them in order to meet their needs of im-

plements, techniques, seeds and other Then there should be State things. Trading in foodgrains. What we say is that the entire wholesale should be taken over and no wholesaler should be drafted into the State Trading Corporation. (Interruptions) If you do that then there will not be any State trading and the Corporation would be another instrument in the hands of these profiteers and whole-The profiteers and the wholesalers should be excluded from it; otherwise, it will pase into their hands. We are not in favour of such a Corporation which just legalise their activities and gives them sanctity. And the millions of retail shopkeepers and others should be there, they should be drafted into it. And then the PL 480 Agreement should and transactions should be made without any strings attached. The prices of industrial goods should be brought down. It is essential. Then people's committees should be there in order to implement all these measures. It should not be left to the bureaucrats to implement these measures; otherwise, inevitably, they will do very opposite of what is wanted of

The question is can this Government do this? I think, no. Can people get any benefit from this Government? I think, no. They cannot have big mercies, they can hope for little mercies if they pressurise the Government by all possible ways, by peaceful means. And they can expect some mercy from this Government. But they cannot get food as such or the price line cannot be held. If the price line is to be held, if the people are to get food, then the should devise ways and means to replace this reactionary Government by a government with a democratic purpose. That is the only way.

THE VICE-CHAIRMAN (SHRI ARBAR ALI KHAN): Now you have mercy on other speakers.

SHRI GOPIKRISHNA VIJAIVAR-GIYA (Madhya Pradesh): Mr. Vice-

[Shri Gopikrishna Vijaivargiya.]

Chairman, Sir, hunger and food are eternal problems. Man and animal have been, all through the centuries, about for hundreds roaming thousands of miles in search of food. Famines and floods there have always been in all countries at all times. No king emperor or dictator could ever stop them. So, for our new democracy, food production and food prices have been a constant problem and for a long time they will remain so. Even in the countries where there is oneparty rule, countries like China and Russia, even they have to purchase food from outside. Because our country is a democracy, therefore the difficulties of implementing the agricultural plans are very great. Even the Opposition parties who are adopting an agitational approach towards this problem, if they come to the Treasury Benches-I doubt very much; that will not happen for a long time to come-even if they are in the Government, how can they solve this problem permanently? I say, they cannot solve it. There will always good and bad years. Our countrymen should understand that an agitational approach can create crisis of confidence, can create difficulties and that it can aggravate the difficulties. But it cannot solve the food problem.

Sir, by saying this I am not saying that our Government should sit idle or it has no responsibility or that it has got nothing to do. Neither do I say that at the present juncture there are no difficulties and the people are not facing difficulties. In some States which are surplus there are very bad deficit areas. Even in surplus States there are such pockets where people have to stand in long queues and very little is available to them. Although there are fair price shops, the stock is exhausted very soon and they have to return very much disappointed. At some pockets the prices have been exorbitant. The poor of the city and the poor of the village also are finding it difficult because of the prices. Here, the anger grows against the profiteer and the hoarder and, as

the Food Minister has pointed out, even in the surplus States, even there, the arrivals into the market are very much less. That shows that there is a dangerous combination of the traders and the big producers. a short-range scheme our Government is importing food, and some foreign countries are even diverting their own shipments to help our country. Therefore, our Government is doing everything possible to minimise the difficulties of the people.

Sir, we cannot leave our country at the sweet will of the trader of the big producer. We have seen that the trader is too selfish and even in the matter of adulteration of food-stuffs, he is not having any scruples. So, Sir, I support the idea of a trading corporation in food. And, of course, it will grow gradually. I think Mr. Masani has also supported it, though with some conditions. Even the Jana Sangh recently has supported that the State should come into the food trade.

Sir, I give my full support to the idea that prices should be fixed well in advance of the coming harvest of rice, jowar, maize, wheat, etc. it should be done by an expert body of persons who should fix integrated prices of food. The price should be remunerative to the peasant. All this is a good policy. But I think if the price is to be remunerative, it shall have to be sufficiently high. That will again prove to be a problem. I hope in the matter of food the Opposition parties shall give up the agitational approach and have a constructive approach to this problem which all the parties in the country have to solve.

Sir, as we are angry against the hoarder and the profiteer, we are also angry against the corrupt and inefficient people, whoever they are, in the administration or the politicians.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Vijaivargiya, in view of the number of speakers,

I am thinking to have ten minutes for each speaker. I hope you will finish it soon.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: I hope you will give me some more time.

VICE-CHAIRMAN THE (SHRT AKBAR ALI KHAN): Four minutes more.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Sir, I speak very seldom.

There is а great fear that proceeding with nationalisation at a hasty speed may result in a lot of wastage and corruption. But we must deal with them strongly. Ever since I have been in the Raiva Sabha I have always been pointing out the necessity of eradicating corruption. mefficiency and lethargy, etc. think we have to set up this machinery of implementing state trading. For that purpose we will have to take strong action against 'such people if we have to completely eradicate corruption.

Sir, sometimes I think that we have to give up liberal law courts and liberal laws of evidence, and go to some kind of a stage of dictatorship, though I do not support it. I think that we should proceed within the democratic framework and eradicate corruption. At the same time whatever Nandaji is doing in the direction of eradicating corruption, I strongly support it.

Sir, there is nothing new in the Food Minister's programme. He has given us a programme which has long-range schemes. There is nothing in it which the previous Food Ministers have not said, for example, in regard to fair price shops, imports, state trading, fixation of prices, minor irrigation, fertiliser, reorienting the Community Development projects, co-operatives and so on. All these things were already there. But there is one great difference. Our young and energetic Food Minister has the capacity of implementing all these ideas. So I fully support the programme he has put forward, and let us hope the White Paper will be a very good thing.

Probably nature has also come to our help. We shall have a good crop and we shall be able to solve our food problem much better. But I can say one thing that during this crisis we have not gone to the position of the 1943 famine as referred to by my friend who spoke previous to me. This Government has done something and has not allowed things to deteriorate. It has not allowed people to die of hunger and starvation. So I support, Mr. Vice-Chairman, the idea that there should be control, that the stocks should be declared and all kinds of restraints should be there. Our food habits also should change.

Then, Mr. Vice-Chairman, should be a campaign in respect of service co-operatives. While service co-operatives have been successful in Japan and Denmark and other countries, why should they not be made successful in our country? I think in the other House Dr. Punjabrao Deshmukh mentioned one thing that there should be gradual mechanisation and further fragmentation of land should be stopped. But that should be given some thought to. I think one more thing he has not mentioned was about the tiny pieces of land. Small holdings cannot be cultivated profitably without bringing them into some kind of co-operative farming. When there can be joint stock companies in industry, why can there not be co-operative farming about small pieces of land? So I support the co-operative farming idea also. But I have to say that at present we should make the co-operation movement a success . . .

VICE-CHAIRMAN (SHRI THE AKBAR ALI KHAN): Thank you.

SHRI GOPIKRISHNA VIJAI-VARGIYA: With these words I support the Food Minister's programme.

SHRIMATI SHAKUNTALA PARANJPYE (Nominated) Mr. Vice-Chairman, Sir, the food crisis is now getting into the habit of becoming an annual event like the Holi or the Diwali or whatever you like to call it. But this year it has reached an all time high, as so many people have said before me.

Sir, we tell ourselves and others that India is a predominantly agricultural country where 70 per cent. of the population are agriculturists. If that be so, Sir, I think it is a crying shame that we should have to be importing foodgrains in order to satisfy our hunger.

We have had seventeen years of independence and planning. At times I cannot help wishing that outside help was denied to us. Many of us will die no doubt but those who live will have to do something, put their shoulders to the wheel, and get out of this habit of depending on others; we will try to do something for ourselves.

As I said, we plan and we plan. But we seldom carry out any of our plans to their logical end. Take irrigation. We have harnessed the water. We have had so many irrigation projects. We have so many dams, and yet we are seeing that the farmer is not taking advantage of the irrigation facilities. Now what is the reason for all this? It is mainly because we have not constructed waterways that would take the water from the big canals into the field of the farmer. Let the Government charge the farmer the just and adequate price for the water. But he should have the facility of the water reaching his own fields. There again the Government has to make up its mind to do it. It is going to be an expensive project but here again I would like to advise the Government to go into the irrigation channels one by one and not ask for a big allocation for all of them at one time. What we do is, we like to make our plans on paper and we seldom think of the practical difficulties that are going to crop up when we try to implement our plans. I remember when this Village Panchayatı Raj was introduced, I was in the Maharashtra Legislature at that time I said: "For goodness sake, do not go in for this Panchayati Raj wholesale. Try it out in one district in each division. how it works for three years and if you think that it is successful, then introduce it in other districts" nobody was willing to listen to anything that was reasonable.

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Now the same, I could see, has taken place about the land ceiling. Many people have referred to it, many have said that land ceiling is there only in the Act and it has not been implemented. The land tenure system has not been abolished what I want to say is that even in places where the tenant has been given his own land, he is not able to cultivate it on a profitable basis because we only pass legislations. We do not go deeper to find out what difficulties the tiller will come across and what difficulties he will have to face as regards fertilisers, implements, irrigation and everything else if he was to do it on his own. There also . I can say that I have the same contention to make that we make plans but we do them only in theory and do not look to the practical side of it. Very often while we are planning, we look to the East and to the West. Some of us look to this side and some to that side. We look at the different progressive countries of the East and the West with very longing eyes try to emulate but we never methods of either the East West of hard work and purposeful planning and of putting our shoulder to the wheel or rolling up our sleeves and getting down on our knees. That we do not do. Until we do that I am afraid we will not be able to solve any problem of our country

Again we do not plan ahead enough. We wait. We are a smug people, I am sorry to say this but we are and we wait till the crisis comes in with all its fury and is right on us. Then we start doing or think of something. That is exactly what has happened every year about the crisis and this time also we are doing the same thing. We practically lose our heads. We heed no warning and we do not learn from what we have experienced in the past. I can say that we learn nothing and we forget everything and it is this habit of ours that we will have to change if want to progress. Since independence we have been hearing great slogans like: "The blackmarkerteers will be hung in the market places; the food adulterators will be shot or flogged in public places" but nothing has come out. It is not only that but they all thrive, in fact. Much has been said about the zonal system and, I think, even our Food Minister i_S having second thoughts or first thoughts because he was not the Food Minister when it was brought, I must say in all fairness. I think it will be abolished but what I would like to know . . .

THE VICE-CHAIRMAN (SHRI ARBAR ALI KHAN): He has promised to reconsider it.

PAR-SHRIMATI SHAKUNTALA ANJPYE: I know he said that would reconsider it but what I would like to know is, in whose head this It must have idea had originated? been suggested by one of the grainmerchants and our Government, I am sorry to say, fell a dupe to that idea and those grain-merchants must nose-thumbing at us. These grainmerchants, certainly have made their pretty piles. Now I hope we will do away with this zonal system for ever-I do not want to repeat the arguments which my friend, Prof. Lal, had so effectively made and the argument about the fortnight's good conduct leave that we were giving to the stock-holders. We thought that they would be out with their stocks and they would tell us what stocks they had and where they were but I am not going to dilate upon that point but it reminds me of a story that my grandmother used to tell me.

There was an old rich woman who had a lot of jewellery. That particular day her husband had gone out. A thief knew about it. He visited her house at night. When she heard the noise of somebody rummaging about in the cupboards in the house. she knew it was a thief who had come to pay a visit. She was a kindly woman. She thought that if she tried to be sweet to the thief, he depart. So she said: "Whatever you may take, do not take that heavy gold necklace of mine which I have tucked away in the wheat sack.". So the thief naturally knew where to look for it and he rummaged in the wheat sack and took the necklace. When she knew that that was gone, she said: 'At least now leave alone my thirty-tola gold bracelets which are in the old sari box'. So the thietook away that. You can what happened when she went on telling him whatever she had. The thief had taken everything that he could lay his hands on. When everything had been taken, she took out her nosering and she said: 'At least I am sure you will leave me this as I have had it from the day of my wedding.' The thief picked it up, pocketed it joining his palms said 'Namaste Mataji' and went away. It is something like this-our expecting good conduct from the stock-holders.

Then as has been suggested Food Trading Corporation must come into existence, and the sooner comes the better. We have to that the producer gets a reasonable price. The minimum price has to be fixed and if in the months to come the prices go up or rise, Government will have to buy grains from the producer at the prices . proclaimed and that is a thing must do. That is a 'must' Again we will to have buffer stocks. That

[Shrimati Shakuntala Paranjpye.] very necessary and we have felt the need for so many years but we have not really set our minds to it. It was in Australia and I have seen higher than this hall, where was stocked. We could easily build some silos and we could store grain Why should not this grain come from our land? Why cannot we buy grains at the harvest times? afraid even now when the piices begin to go down perhaps our Government will be just sitting quietly and closing their eyes to what is happening and will wake up when the prices go up but I would implore and beseech the Government to something about it and buy the necessary grains and provide buffer stocks at the harvest time We are that in order to go into the wholesale transaction in grains, we have not the adequate administrative staff It may be that in the Ministry Food and Agriculture there is not adequate staff but I feel and many share my view that in other Departments and other Ministries we suffer from an excess of staff and we could easily borrow some staff from the other Ministries and I am sure they would be the better for it and so also would be the Food Ministry off for it The Minister himself concedes the point that black rise in prices, and it is an un-

4 P.M money plays a big part in the rise in prices, and it is an unfortunate state of affairs, Sir, as we have been told that this year the production of foodgrains has been higher than last year and in spite of that the prices have risen to an all-time high Now that means that there must necessarily be some black grain hoarded somewhere. So this black money and black grain play a big part in the manipulation of prices and I think we must get rid of all this blackness.

And one last point I am going to make, Sir, and it is about population It is said on all hands that the population is increasing by leaps and bounds and that is why we cannot keep pace with it by producing more

foodgrains in that proportion But what are we doing about it' I know of several plans, I know the Health Ministry is trying its utmost to step up the progress of family planning, that a crash sterilisation programme is being worked out but Sir, I think for this particular programme need the help and co-operation every Ministry, and it is high time we thought of doing something, I won't suggest passing legislation yet, would give it another five years and I hope I shall be here for another five years, but up till then we should make use of indirect pressures, welfare amenities, all facilities, all the help that Government gives, even increments and promotions could from families be withheld obstinately refuse to put a stop to the growth of their families beyond a certain limit I think we will have to do this

Our friends from Uttar Pradesh were agitated about the food scarcity in their State I am very soriy about My State is no better, we are a deficit State also But this family planning programme has made progress whatsoever in Uttar Pradesh whereas Maharashtra is ahead everybody in this regard. We talk of the population growth but nobody has referred to this point, at least while I was here, and that is as regards the method of cultivating our fields. We have talked about China, and we have talked about Japan which have tremendously advanced in this regard I believe Japan has a larger yield per country, more acre than any even any Western country And why is it so? And this I have been told by a mission that went to Japan This information was given not on paper but at a party They said 'We use ou night soil, every grain of it", and that is why they have four times or five times the yield we have from pur fields At least we could do that; that is a commodity that is increasing with the increase in population, should certainly make use of it and see that our food production increases

Thank you, Sir.

SERI BABUBHAI M. CHINAI (Maharashtra): Mr. Vice-Chairman, Sir, I am thankful to you for giving me the opportunity to express my views on the food situation of the country. I have gone through of the speeches made in the Lok Sabha and I have listened to most of speeches in this House also. I have however felt that the greatest concern which we, one and all, have is in connection with the rise in prices. which affects everybody, right from the smallest to the biggest, and the smaller income people feel the pinch a little more than others. It has posed a challenge not only to the ingenuity of the people with small incomes but also to the political stability and economic possibilities of the country. Whether the present situation is due to the accumulated neglect in planning and administration or to of the agriculgeneral indifference tual community towards basic issues is a debatable point. But the fact is that the situation is explosive quote from the report of the UNESCO India I would say that, generally speaking, India will have to double its food output in the coming decade if the people are to be provided with the standard minimum of nutrition. Every four persons out of ten in the world are hungry, and one of them Indian. Fifty per cent. Indians are 'hungry'. On an average an Indian eats three-fourths of what he has a right to expect. In the circumstances. Sir, it is but natural that the standard of nutrition in India has not shown any rise during last twenty-five years. With the population increasing by ten million every year, India must increase its cereal output by 50 per cent. and milk output by 100 per cent, in the next decade or so. The per capita and per acre yield is low as compared other countries, and as a result, the standard of earning of agricultural population is below national average.

Indian agriculture mainly comprises production of foodgrains, followed by commercial crops, animal husbandry, fisheries and poultry farming. There

variations are large in production from year to year. These cause uncertainty and fluctuation in other economic activity. Even in the best years production is not wholly enough to meet consumption and provide possible carry-over of stocks for future deficit years. Taking the good years with the bad there would appear to be an overall deficit, which has been made good by imports. mainly under P.L. 480 Agreements.

The problem of agriculture w ill have to be tackled both from short-term and the long-term aspects. True that the Centre has been taking measures to import foodgrains to meet the short-term situation and at the same time taking vigorous steps to bring into the open hoarded stocks. At the same time it is felt that greater attention should be paid to achieve self-sufficiency in fooograins as early as possible. The Government has also thought in terms of opening of more fair price shops and setting up of a Foodgrains Trading Corporation. The Food Minister has also assured us that the zonal restrictions would done away with as early as possible.

I would like to deal with only few problems which, according to me, require greater attention. As regards the Foodgrains Trading Corporation it is too early to be sure what shape the Government's plans of buying and selling foodgrains would ultimately take. According to present indications the Government's Corporation is be just a competitor in the market and an honest rival to private traders. If this would be so, perhaps there will be very little to talk against the organisation. But very much depends on how the various States and organisational advisers would look at the problem. The retail trade too should be done on the principle of fair competition with private rctailers. If Government monopoly is introduced, it would resu t in certain unexpected situations. The basic issue is that no attempt should be made to abrogate the normal trade channels

[Shri Babubhai M. Chinai.] on a permanent or semi-permanent basis.

So far as the production and distribution of foodgrains is concerned, entire the country should be treated as one. The zonal and other inter-zonal restrictions would result in distorting the price structure and create pockets of scarcity and plenty. This is certainly not fair to the consumers who have been disadvantageously put. Even if the abolition of zonal restrictions have to await the next harvest. inter-zonal restrictions might be removed straightway.

I would also like to make a few observations about land legislation. Almost all the States have passed legislations aimed at abolishing intermediaries, reducing rent, ensuring security of tenure and limiting the size of agricultural holdings. Whether these reforms have resulted in increased production is a debatable point. Unfortunately, however, land released or likely to be released after enforcement of ceiling legislation has been too inconsequential and insignificant vis-a-vis the total area under cultivation. The consolidation programme has been halting and somewhat slow. In this connection it is also necessary study the inheritance laws which at present lead to fragmentation and make nugatory the policy of consolidation of holdings.

May I also draw your kind attention, Sir, here to the recommendations of the Planning Commission that certain types of farms like cane farms should be exempted from the purview of ceiling legislation? The recommendation has not been uniformly followed by State Governments, and in certain States even the efficient modern farms run by sugar industry have not escaped the threat of the ceiling law,

Such forms had not only attained a very high level of yield per acrebut also served as model farms for other cultivators in the surrounding areas. And as such the level of technology pursued by them had its wholesome impact in the vicinity. Besides, the farms were also serving as seed farms for the area in around them, particularly in where due to climatic conditions seeds had to be replenished auite frequently. It is necessary that the Government should review policy in this behalf and modify it on a production-oriented basis.

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essential aim of agrarian policy in general and land reforms in particular, should be to improve conditions of production and encourage management of agricultural land on a basis similar to the organisation of industry. A spirit of entrepreneurship has to be injected into the countryside and there was need to relate output to effort and investment directly. In this context, it is a heartening thing that in certain areas a new type of dynamic, progressive farmer had emerged as the main spearhead of improvements in agriculture.

The farmer who constitutes new rural elite should be given every protection and encouragement so that his potentialities are fully utilised in the national interest. This will only be possible when the climate of uncertainty and the sense of insecurity is removed from the minds of those who are striving to introduce newer technology and better skills in the agricultural sector. The touchstone of our entire policy should be production, increase in sustained based on steady and continuous rise in productivity, and any policy or legislative enactment which runs contrary to this paramount objective should be side-stepped and brushed aside.

PROF. A. R. WADIA (Nominated): Mr. Vice-Chairman, we are all consumers and therefore the food problem touches us all. There is no question of party politics in this matter.

I am very happy, Sir, that even the Government have finally become conscious of the importance of agriculture in our economy and the Prime Minister is very enthusiastic about it and I am very happy that the present Minister of Agriculture has shown considerable amount dynamism in facing the problems of the present day. I, Sir, share my hon. friend. Shri Deokinandan Narayan's hope that the present Food and Agriculture Minister will be allowed to continue there for some years because unfortunately we have found that there have been far too many changes in the Ministry of Food and Agriculture and they have been the victims of political exigencies, and that i_S a very unfortunate Now that the Food Minister has got some definite policy and plan before him, he should be allowed to do his best.

While saying this, Sir, I may also say that none of us can be blind to the fact that the present situation is to a considerable extent, due to the complacency of the Government in the past. I am afraid that they have allowed themselves to share Browning's optimism that "God's in Heaven and all's well with the world." We have our rivers, we have our mongoons. we have our fertile plains and we have our teaming millions of kisans. But we have forgotten or at least not taken due notice of fact that our soil, however fertile it may be, requires the assistance of fertilizers. As my hon. friend, Shrimati Paranjpye pointed out, the very precious manure which costs us nothing in India, has been allowed to as fuel be literally smoked away that should be used as manure. have not yet enough fertilizer at the present moment. Then again. have always been the victims of the vagaries of the monsoons and cannot take for granted that every monsoon is going to give us a season of prosperity. We have got our peasants, but for half the year they are out of work and they are ignorant and they do not know the most

up-to-date methods of improving agriculture. Unfortunately they are far too fertile in the production of children which adds to the problem of agriculture and food at the present moment.

On the whole I feel that the real weakness of Government is in its administration. Policies may be down and these policies may be very good in Delhi. But how are going to be worked? That makes all the differences. Take for example the case of the fair price shops. We find in the report that was given to us that during the last one year the number of fair price shops has risen from 55,000 to 80,000. That is a very respectable number. But the problem is, how do they function? have had the experience of a number of Members here that they do not get the right quality of stuff. They do not get the requisite amount of things that they require. And also involves a tremendous waste of time because when there are queues you have to wait there hours before you get your things, and that certainly makes life miserable.

I submit that the most important thing to be noted is that there has to be a definite change in the Government's planning and outlook. our earlier years we were dazzled by the possibilities of industrialisation. But the fact remains that India was an agricultural country, is an agricultural country and is likely to remain an agricultural country for years and years to come. Therefore, agriculture must find a dominant place in our plans. We have had to face crushing taxation. I do not think it is possible to deny that we are the most heavily taxed country in the world, not in the quantum of taxation, which may be more in the U.S.A. or England, certainly in relation to our resources. Our public debt is mounting very heavily. I feel that our country is being mortgaged. Our future generations are being mortgaged. is deficit financing to a very danger-

[Prof. A. R. Wadia] ous extent. Whereas the increase in production is 8 per cent., the increase in our deficit financing is as much as 31 per cent. Now the press at Nasik may be a very great blessing, but it can also become a great source of danger. It may lead to inflation and inflation means rising prices and we all suffer from it very badiy.

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We are very fond of slogans and as a people we thrive on them. It is rather unfortunate that even one of our Ministers has given us slogan-"Export or die". Now, ports are very necessary to earn foreign exchange; but there must be some limit, some reasonable limit to it. I do not think there is any justification for the Government even to get increased foreign exchange, export a necessary commodity sugar. When we have not got enough of it in our own country it is no use exporting it to get foreign exchange. Last year when I alluded to the export of bananas to get foreign exchange. I said that the one fruit that the poor now enjoy they would be deprived of, and to a very considerable extent this has come true and bananas have become very costly: and all this to get foreign exchange. Well, Sir, I do not call it very wise planning. There is something finitely wrong about it. There is another slogan which was given to us by our friend, Mr. Gurupada Swamy. He said that the rise in price is a sign of prosperity.

SHRI MULKA GOVINDA REDDY (Mysore): Fantastic.

PROF. A. R. WADIA: It is a very dangerous slogan. It may be true in the case of rich countries like United States of America or England. They have got the capacity to pay high prices but a poor country like India cannot go by this slogan. It would be a very dangerous thing; in fact, it is very dangerous and it not true of India. We cannot afford to pay high prices. I am afraid when the the Finance Minister imposed

Compulsory Deposit Scheme or the compulsory Annuities he did not realise that in order to pay this so-called Compulsory Deposit people might have to borrow at a much higher rate than what the Government would be giving to them at the end of five years. This is the state affairs and, therefore, we should not allow ourselves to be dominated by idle slogans.

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Well, Sir, our agriculture is faced with definite difficulties. Increase in population is there and I know that in the beginning there was some opposition to birth control but the Government has changed its policy this matter and now is anxious to encourage birth control as much as possible. It should be done. Japan also went in for it and benefited thereby.

We have unfortunately to with dishonest traders and it is only for that reason that I welcome the establishment of the Foodgrains Trading Corporation. As a rule I am not in favour of these big corporations but where food is concerned I am prepared to make exception because our traders have not been as honest as they be.

Then there is the zonal system. By the figures given to us on page 8 of this pamphlet we note the variations in prices in the different States and I am glad that the Food Minister is fully conscious of it. He has pointed out the advantages of doing away with these restraints on transport of grains from one State to another in the South and when he wants to do the same thing done in the North unfortunately he has to meet opposition of the States and I regret say, judging from newspaper reports, even from some of his leagues in the Cabinet. It is rather unfortunate. The zonal system has not proved a great success. all, if we are one nation we have to take our country as one nation and not divide it into different States fighting one another.

Well, Sir, what are the remedies? We have to build up stocks. We have to have licensing and control the wholesale trade for some but on the whole controls do more harm than good because they lead to corruption. That has been our perience and I am not very optimistic about the success of any licensing system. I have already spoken about the Foodgrains Trading Corporation and I would welcome it. I am glad to find that new rice mills are planned. But the main point is that we have to look to the welfare of our villages. I entirely agree with mv friend. Mr. Govinda Reddy. when he emphasised this as the chief need, to rehabilitate agriculture. They must have fair remuneration, they must have timely supply seeds, they must have timely financial help and they must have better knowledge which they can get only through education. Our Constitutional provision about compulsory elementary education has not been fulfilled because we say that we have got no money for it but we have got money for so many other things most of which, or a good deal of which, goes into wrong pockets or is wasted. This better knowledge can come not merely from America; in fact, it is a criticism that we are trying to mitate very advanced and rich tries without any proper resources and I agree with my friend, Dahyabhai, that we can get knowledge from smaller countries like Israel and Taiwan. There is not the slightest doubt that these **c**ountries have made a tremendous amount of progress in spite of their small size because knowledge pays. Knowledge is always powerful. Both these countries are willing to us and we should take advantage of their help and see what we can do to improve the condition of our villages.

Lastly, Sir, may I add In these days, when there point? is such a scarcity of food there need to re-nonsider the whole problem of prohibition. God has given us

good, strong food in toddy and we have been wasting that vast source. The poor people used to get food from it and used to get strength from it and we have deprived them of it because of our fads, because of our ignorance of the scientific contents of such an important food as toddy. So, Sir, in conclusion I would plead that the first things must come first. Agriculture must always be in the vanguard. It must be our chief concern and only then will the problem of food be solved.

SHRI J. S. PILLAI (Madras): Vice-Chairman, at the outset, I wish to congratulate the hon. Minister for his boldness in taking up this pertfolio. Perhaps somebody may say that he was not taking it up but that it was thrust upon him. Whatever it be, it requires very great boldness on the part of the Minister to take up this portfolio which is a very difficult one.

Mr. Vice-Chairman, you know it for a fact that we depend upon agriculture for our food and agricultural economy depends upon nature more than anything. I will explain what I have in my mind. For instance, can bring a piece of land under cultivation scientifically bу also giving good seeds and manure and other things but unless we have got good rain and proper rain at the proper time our plan will We should not succeed. not only have rain but it should be at the proper time. At the same time, you must have a sufficient quantity of rain; too much rain will spoil. So, crop and so also too little rain. So. agricultural economy depends more upon nature than any other economy. That is why I wish to congratulate the hon. Minister who has shown his boldness in taking up this portfolio.

Mr. Vice-Chairman, in this pamphlet, quoting the report of the Foodgrains Enquiry Committee, he says that as a result of the National Sample Survey undertaken, there

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been an increase in the consumption of foodgrains per capita—this has increased substantially in the lower income group while remaining fairly stable in the other groups. I do not subscribe to this view. You know. Mr. Vice-Chairman, the belly is a peculiar thing. It will not accept two days' food nor will it starve for two days. Whatever it is capable of taking, only that it will take. There is a poetry to that effect in Tamil. So. I do not subscribe to this view. What the Foodgrains Enquiry Committee meant was perhaps the change in food habits. Some people used to take ragi and kambu and now they have taken to rice. There is this change in habit. I do not complain about this because it shows that the standard of living has increased. This is what it means. Then he says that the growth of population is there but the Minister has not given us any remedy by which we can reduce the population or make it static. I will give the House one way by which we can keep the population static. Mr. Vice-Chairman, our ancestors used to follow four ashrams. Brahmacharya. Grihastha, Vanaprastha and Sanyasi,

I think by legislation this should be enforced. Perhaps hon, Members may ask me why we should not do it voluntarily. Human beings strange animals and I will explain what I mean. Birds and animals have got mating seasons whereas human being have no mating season as such. Every day is a mating I hope you will not consider season. me vulgar; all the 365 days are mating season for human beings. When a bitch is pregnant no other dog will go near it but it is not the case with human beings. Man is always prepared for procreation of children. That is why I say Voluntarily it is not possible to enforce these ashramas of life. We can do it only by legislation. Till a boy attains the age of 30 and a girl attains the age of 25 they should not be allowed to marry. From 30 to 50 years of age he can be a grahastha and during that time he can produce children but there should be a limit. Nobody should produce more than three children. This should be laid down by legislation. If he produces more than three children he should asked to pay a penalty or a tax to the Government. From 50 to 60 years of age he should be a vanaprastha, By vanaprastha I do not mean that he should go to a forest or do anything of that sort. He can live in the house with his wife but he should treat his wife as his sister and his wife in her turn should treat him as her brother. After 60 he can take to . sanuasa ashrama: again he need not go to the forest; he can live in the house but he should think more of God and less of mundane things. This can be brought about by legislation only; voluntarily it is impossible.

The second thing that I want the hon. Minister to do is that he should advocate monogamy. As you know. Quran allows six wives, I think.

Some Hon. MEMBERS: No; four.

SHRI J. S. PILLAI: May be four, I do not know. But Hindus can have any number of wives. There is no limit at all.

Some Hon. MEMBERS: No. no. It is not correct.

(Interruptions.)

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Let him continue please.

SHRI J. S. PILLAI: Buddhism also allows a number of wives; also Jainism, Sikhism and I think Zoroastrianism also allows a number of wives. A man should have only one wife.

SHRI LOKANATH MISRA: Mr. Vice-Chairman, he is making a wrong statement. He is probably not even aware of the Hindu Code Bill that his own party got passed.

SHRI J. S. PILLAI: I am not speaking of legislation: I am speaking of religion now. So what I would say is, if a man wants to have more than one wife he should pay a tax to the Government. This should be enforced by law. By these methods we can keep the population static.

Thirdly I would say this. Nowadays there is a tendency for people to grow cash crops. In Madras areas that were under paddy cultivation are now under sugarcane cultivation. I would not blame anybody: if I had land probably I would do the same thing because paddy will not give me as much profit as sugarcane.

Mr. Vice-Chairman, twenty years ago when the State of Madras was much bigger than what it is todayat that time, as you know, Madras consisted of not only Tamil but parts of Andhra, parts of Kerala and parts of Mysore-at that time there was only one sugar factory but now there are more than six sugar factories. Naturally in order to get more money people have given up the old idea of growing paddy; they are now growing sugarcane. I do not object to that but one thing they can do. I am glad that the hon. Food Minister belongs to Madras. He can produce a substitute for sugar. If you go to Madras, Vice-Chairman, will find there are crores and crores of palmyra trees, coconut trees and date palm trees. From the juice out of these trees we can get good sugar, sugar-candy and jaggery. This would be a good substitute for sugar from sugarcane. Government So the should try to produce this substitute sugar from these palmyra and other trees. It will be a good substitute and it will also provide work for those who are unemployed nowadays on account of prohibition.

The last thing that I want to tell you is this. The other day the hon. gentleman sitting there, Mr. Patel, told us that there are two ways of increasing food production; one as the method followed in America and the other that is followed in Formosa. The method adopted in Formosa is none other than what was enunciated in 1917 by Lenin, namely, the tiller of the soil is the owner of the land.

SHRI DAHYABHAI V. (Gujarat): As usual you are completely confused.

SHRI J. S. PILLAI: I did not hear him.

THE VICE-CHAIRMAN (SHRT AKBAR ALI KHAN): You carry on.

SHRI J. S. PILLAI: That is what I grasped. Perhaps I may be wrong or he may be wrong. What I say is. this idea that the tiller of the soil should be the owner of the land is a maxim enunciated in 1917 by Lenin, Though it smacks of Communism I think we must take whatever is good. Our economy is not a capitalist economy; nor is it a communist economy. It is a kathambam-in Tamil we call it kathambam for a mixture-of both capitalist and communist economy. It is a mixed economy. So we can adopt that policy.

In case they are not able to succeed in getting increased production by all these means, then they can have rationing. Rationing is a good thing.

Now, I will recapitulate what I have said.

THE VICE-CHAIRMAN (SHRI ARBAR ALI KHAN): We have all noted. It is all there. You need not recapitulate.

SHRI J. S. PILLAI: You need not tell me what I should do. Please just listen.

What I say is, firstly, they should keep the population static by bringing in legislation by which thev enforce monogamy as well as four ashramas of life. Secondly palmyra and other trees should be tapped for a substitute for

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from sugarcane. Thirdly they should introduce the maxim that the tiller of the soil is the owner of the land. And the last one is rationing.

Thank you.

SHRI J. H. JÖSHI (Gujarat): Mr. Vice-Chairman, I rise to support the motion moved by the Food Minister, Mr. Subramaniam. I find from the review of the food situation that he has placed before this House that he has shown reason, dash and realism and I find that he has struck a note of optimism also. As you know, food is our problem today. It concerns all The food situation is very of us. explosive and we are sitting on the edge of a volcano. Food is life; food is nutrition; food is strength and just as it applies to a man or an individual it also applies to the whole nation. But if not well administered it becomes the cause of loss of life. During the last three years we have been keeping vigil on three fronts. One is the front of treacherous China; the other is the unfriendly Pakistan and the third front is that of natural calamities resulting in such an explosive food situation. Sir, we have maintained all along that the food situation should be tackled on a war basis. When there is a threat of a war all the groups, all the parties, unions and associations meet together and lend their patriotic support to the Government. My humble suggestion in regard to the food situation is that the Government should invite honest, serviceable and loyal people belonging to other groups and parties also to join in fighting this common and fierce battle of the food situation. We all know there were some agitations; we know of Gujarat Bandh and Bandh, of Maharashtra there was also a threat of Bharat agitations must Bandh. All these have no place in a critical condition like the one in which we are placed today. Food is a more serious problem from the international point of view. For the last seventeen years the Government is trying. but

must confess that we have not become self-sufficient in food. We get food from the USA, from Canada.

We import foodgrains from Burma and many tralia. other countries. Now, what would happen if a spark were ignited somewhere in any part of the world? If a war were to break out, then an embargo would be imposed. Transport arrangements would be upset. And if, by some circumstance, we were also involved in a war, how are we to fight on the food front as well as on the war front? If we cannot feed our people we will be inviting discontent in the country itself. How can we expect our defence forces to be strengthened? How can we expect our soldiers to fight the external enemies while their wives and children may be starving in their Too much homes? dependence on other countries for foodgrains-the most primary necessity of life and of a nation-would end in an economic subjugation of the people. I should say that there is not much difference between economic subjugation and political subjugation.

Now, how are we to overcome this We know that it is a difficulty? State subject and the States have to tackle this problem. The Centre may make grants, may give all sorts of assistance, but ultimately it is States which have to overcome this difficulty. The Central Government should give a directive to all States to concentrate all their attention on the production of foodgrains. They should be asked to draw up a plan for five years and also they should see that the plan is executed according to schedule. Non-production programmes should be in the The panchayats down. States, the community development, co-operatives, irrigation, transport, combine banks. all should accelerate the programme of food production. The Minister has rightly suggested that remunerative prices should be given to the agriculturist. He has also suggested that the agri-

culturist should be given implements which should be cheap. We have heard all these theses for the last so many years, but I feel that the Minister has shown some tact about how to implement all these factors. When I am travelling from place to place I find large areas of fallow land lying uncultivated for a number of years. The States should be asked to use tractors to till the land by means of those tractors and bring that land under cultivation This should under a responsible Minister in the State or more preferably the Chief Minister of the State should be in charge of the port-folio of agriculture.

Prices are rising high. It is very difficult for the common man to make both ends meet. The prevailing price of wheat in Gujarat is about Rs. 60 to Rs. 70 per quintal. The price in Punjab is from Rs. 37 to Rs. 40 per quintal. In Maharashtra it is about Rs. 120. These are wholesale prices. If we look into the retail prices there is much more variation. Now, the Government should see that prices are kept at a level beyond which the price should not be allowed to run high. We have created some artificial walls by creating (Interruption). We have created artificial walls between the States creating zones. We hear that in European countries, artificial walls, which were standing between independent countries have been razed to ground, so that trade could smoothly and easily. Israel can provide us a good model to follow. They have raised production and have turned a whole desert into a green area. (Time bell rings.)

Thank you very much.

SHRI A. D. MANI (Madhya Pradesh): Mr. Vice-Chairman, it is a sad commentary on the debate on the food situation that after the Minister's confident assurance of controlling the food situation by setting up a Foodgrains Corporation and taking necessary ancillary measures, this morning's papers report that wheat prices have

shot up in the city of Delhi itself under the very nose of the Government, I find here that August 20 farm wheat price stood at Rs. 55 per quintal and at the present moment, that is, on September 15. wheat prices went up to Rs. 64:50. It has also been stated, according to today's papers, that the wholesalers are not announcing their fixed prices. The practice was accepted by them two or three weeks ago, but this has been discontinued. I have further information that the price of pulses is Rs. 65. It was selling at Rs. 37 on 20th July and in August they were selling it at Rs. 50. Now. the prices of the whole range of food articles are going up, in spite of all the measures taken by Government to control the food situation. Sir, the Food Minister requested Members of the opposition not to have a political approach towards this question. I entirely agree that we should not make any politics out of the food scarcity in the country. Government must be enough to admit that the present situation has been caused by the complete failure of the agricultural plans. We have so far spent Rs. 2000 crores on agriculture in the last three Plans, and what has happened is that production which went up to 80 million tons in 1960 is gradually falling. Now we do not know to what extent Government will be dependent on food imports for remedying the situation. My hon, friend, Mr. Niren Ghosh, for whom I have great respect, very scornfully about the PL 480 programme. I will say as a Member of the opposition that there will be very few who will agree with him in his criticism about the aid we are ceiving from the United States to whom this country is under a debt of gratitude for coming to our help in the emergency.

The main problem as the brochure on the food situation has made clear is the problem of production. Unfortunately our State Chief Ministers have not shown that they are very earnest about tackling the food pre[Shri A. D. Mani.]

blem in their own States. The previous speaker referred to the recommendation of the Estimates Committee that the Chief Ministers of States should be made the **Ministers** Agriculture I think that this should be done without delay, and the failure or success of the agricultural plans in the States should be made the condition of confidence or absence of confidence in a Ministry Unless some such step is taken, it is impossible for us to expect that there will be an improvement in the production situation.

Sir. I have been repeatedly stating on the floor of this House that there ought to be greater co-ordination in the agricultural plans between the Central Government and the There is no point in Governments. appointing an Agricultural Prices Commission at the present moment. The Commission may report, but the report may become out-of-date account of the spiralling of prices. What is required is in every State there should be some agency of the Central Government. There should be an Agricultural Production Commission which will continually supervise the agricultural plans of States.

Sir, the Minister has referred to the problem of hoarding in the country. There is no doubt that the wholesale trade and also the retail trade are responsible for a good part of the hoarding. But then hoarding has started from the cultivator also. This is due to the diminishing confidence in the Government's economic policies. I do not know, and this matter has got to be studied as to how far the Gold Control Orders have shaken the confidence of the people in the Government. The people find that they cannot invest their money gold, that they cannot put their money in the banks because of stringent income-tax measures, and leads consequently to hoarding. It is necessary for Government to remember that the first thing they ought to do is to restore the confidence of the country in their economic policies. I am one of those who believe in agricultural land reforms, and a United States team which visited this country has pointed out that land reforms have got to be effected if we have got to improve agricultural production. But the haphazard manner in which land reforms have been tried to introduced in the States and attempt of Government to bring about by Constitutional Amendments a validation of many laws which have been struck down by courts of law have created an atmosphere of uneasiness in the country and the countryside.

I think therefore that the Government should now give a firm guarantee that at least for a period of 25 years there shall be no further land reform legislation undertaken in any State. In this connection I may mention that Mr. Shriman Narayan, a member of the Planning Commission made a speech the other day that he did not want any further land reform legislation for a period of ten years. Ten years are too short a period, and we should try to see that the period is extended to twentyfive years.

I would like to mention that in regard to the Foodgrains Trading Corporation the Government has estimated the impact in respect of expenditure on foodgrain prices as result of their entering the trade. It has been estimated—and this estimate may vary from individual to individual-that to enter the distribution trade, Government will have to spend as much as Rs. 100 crores all over India. This Rs. 100 crores will finally have to be paid by the consumer out of his pocket, and my fear is and I share my fear with other Membersthat the cost of foodgrain tion by the Corporation will be a little higher than the cost of distribution by the Corporation will be a higher than the cost of distribution made by the wholesalers. I am not pleading that the Foodgrains Trading Corporation should not take up this business. I only want to say that in

this matter they should go slowly and try to perfect the machinery. We have had our experience in the State Trading Corporation and I can you that when we were getting newsprint from private dealers, it much cheaper in price than what we are getting from the State Trading Corporation. I do not want Foodgrains Trading Corporation to be another inflationary factor in the cituation.

Finally, I would like to mention that the food problem cannot be tackled piecemeal. It is not only Minister of Food and Agriculture who is responsible for the food situation The Government's in the country. taxation policies have also got to be overhauled. It has been made clear that in April 1961 the money supply was of the order of Rs. 2878 crores. In May 1964 the money supply available to the public is Rs. 3833 crores. which means that in a period of three years the money supply has increased by about Rs. 450 crores. This naturally has an impact on the price level, and even though Government may fix m remunerative price for the farmer, that remunerative price must have a relation to the cost of living at present, which means the consumer will have to pay finally for whatever the Government does. Government also should try to see that the credit agencies which are at work now do not impose a burden on the cultivator. Though the Reserve Bank gives credit to the Co-operative Banks at concescional rates of interest, at the cultivator's end the loan is available only at 9 per cent interest. **Unles**s Government sees to that in the course of the loan being transmitted from the Reserve Bank through the Co-operative Banks the cultivator the loan does not bear a high rate of interest, the cultivator will not get any relief. It shows that the problems has got to be tackled from all angles.

I would make another appeal. The Prime Minister's advice to the Planming Commission that those projects

which are contemplated by the Planning Commission but have not gone into production should be postshould be implemented. poned was surprised the other day when Finance Minister the made a statement in this House that the Planning Commission is not going to postpone any projects. We have got to cut our coat according to the cloth available, and unfortunately the situation today is that there is a major shift to agriculture in the Fourth Plan, in spite of all that the doctrinaire socialists may say on this side or that, it is not possible for us to retrieve the alarming situation of food shortage and scarcity with which this country is going to be faced for the next few years.

SHRI P. CHETIA (Assam): Sir, I rise to say a few words on the motion regarding the food situation. Sir, the other day in this House the Minister was good enough to announce some important measures which are under contemplation by the Government for tackling the present situation in the country effectively as far as possible.

5. P.M.

Before coming to discuss any point as referred to by the Food Minister, I would like to deal with one fundamental aspect of the problem. It is said that the present food situation in the country is due to such causes as the hoarding of foodgrains by the traders as well as by the farmers. together with the cause of the circulation of unaccounted money or, other words, black money market. While admitting that these factors have undoubtedly contributed, to a considerable extent, to the rise in foodgrain prices, these are not the only causes. In this respect. I am constrained to say that there is another important factor which has also contributed to the rise in the prices is the inflation. of foodstuffs—that This, is a factor which is quite logical or natural in a developing economy as ours.

[Shri P. Chetia]

In regard to the expenditure incurred in respect of the execution of the various projects as formulated in the Plan, we have found that the figure is about Rs. 6,000 crores or so. This circulation of money increased the purchasing power of the people to a very considerable extent. on the other hand. various factors, such as natural calamities, chief among them being floods, have affected the production of foodgrains and so there is an increase in price level. So long as there more circulation of money in the market and so long as there is an increase in the puchasof the people in our ing power developing economy, there is bound to be a rise in the trend of price level which is reflected not only in foodgrains but also in other commodities.

Sir, to arrest the high prices of foodgrains, the primary and essential factors must be taken into consideraincreased These factors are: production, an equitable distribution and stabilisation of the price level. We are glad to note that the Government has formulated an integrated policy in this regard as announced by the Minister the other day. There is another important aspect which I would like to point out. It is my some States. apprehension that in especially in Assam, Bengal, and U.P., where jute is grown, many farmers have converted their food crop lands into jute cultivation on account of the high prices of jute obtaining at present. This must have also contributed to the shortfall food production which was reflected in the overall food situation in country as a whole.

Sir, Government should make a thorough enquiry and cause a survey to be made into this matter and find out the actual position and if it is revealed that more lands have been converted by farmers into jute cultivation, then there must be a ceiling fixed on jute cultivation. However, I do not minimise the importance of

jute production in the country since this is a principal item of our foreign exchange earnings.

There is another aspect of the problem, an important aspect, that is, we must launch a vigorous campaign in the country for the production more foodgrains, as we did in the past. When there was an acute food shortage in the country just after our independence, at that time launched a vigorous campaign of 'grow more food', with the result that we could tide over the difficulties. With the same intensity and in same way, we must at present launch such a campaign for growing more food so that the country tide over the present difficulties.

Coming to the present mode of agricultural operations, admittedly our policy should be to take full advantage of modern technology and science in our agricultural economy to increase food production. But it does not envisage that we should resort to mechanised cultivation on a big scale which is, for obvious reasons, an anathema to our agricultural economy and hence suitable for our country, because for centuries our agricultural economy is rooted in the principle of peasant proprietorship, while at present 'land to the tiller of the soil' is our aim. Hence, to give more incentive to the farmers and the peasant proprietors and advance the food production, the various land reform laws which have been passed by all the States should be implemented without further delay. Then again. ways and means should be devised to improve the age-old agricultural implements used by the farmers along with the use of other devices. such as the large-scale use of chemical fertilisers, improved variety seeds, intensive cultivation, etc. that the farmers are brought into the periphery of modern technology.

Over and above these measures, the crop competition scheme which is now in operation and practically confined to the group of big and well-todo farmers should be extended to the weaker sections of the farmers that they may be also en'hused grow better crops with better yields.

There is another vital problem which arises in the context of the increased food production in the That is the flood schemes. Although this subject does not fall under the purview of the Food and Agriculture Ministry, this is a correlated subject with food production in the country and hence should be viewed and treated as a long-term programme of the Government. Our agricultural production. and specially the foodgrains production, more or less depends on the vagaries of nature. Among them flood happens to be the most important and conspicuous by its constant and perennial visits is a result, there is a colossal loss of foodgrains in the country every year. It would be desirable on the part of the Government to formulate an integrated scheme of flood control.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Thank you. Your time Mr. U. S. Patil. Please take ten minutes.

भी उद्धवराव साहेशराव पाटिल (महा-राष्ट्र): भाज वजीरे जरायत से एक करार पेश हुमा है कि इस मुल्क में खाद्यान्न की परिस्थिति पर चर्चा की जाय श्रीर यह भी उन्होने कहा कि इस ग्रन्न के प्रश्न पर पोलि-टिक्स, सियासत, को न लाया जाय । हकमत या कोई पार्टी मुल्क के जो मसायल या प्राबलम्स होते हैं उन को हल करने के लिए सियासण का जरिया ही इस्तेमाल करती है। यह ग्रन्न की परिस्थित को मुल्क पैदा हुई है यह कोई घासमानी चीज नही है, यह हुकृमत ने चौदह साल से जो धारणा रखी है उसी का नतीजा है, उन की पालिसी का ही यह नतीजा है कि हम इस सकट मे

माज आ चुके है। इस प्राबलम पर मखतलिए कार्नर्स से भपनी अपनी राये रखो गई, लेकिन मैं हुकुमत से यह कहुंगा कि पहले वे अपने किसान की होल्डिंग, किसान की माशी हालत श्रीर उसकी पैदा करने की कृव्वत को समझ लें। हमारे मिनिस्टर साहब ने श्रपनी तकरीर में किसानों को जो सहलियत देने का वायदा किया है कि बैंक से रूपया दिलाया जायेगा । सिचाई के लिए सुविधा दी जायगी । लेकिन झाज हालत यह है कि ४ एकड़ से कम होल्डिंग रखने वाले किसानो की तादाद ५० फीसदी है और ३० से कम एकड़ होल्डिंग रखने वाले किसानो की तादाद ७० फीसदी है श्रीर ये ही ७० फीसदी किसान श्राज धनाज पैदा करते है। इस मुल्क मे जो दौलतमन्द किसान है वह जवार भ्रोर गेहुं पैदा करने में कोई इन्टरेस्ट नही लेता है। वह तो कैश काप पैदा करना चाहता है। मिसाल के तौर पर वह अगर, गन्ना भौर केले की पैदावार करना ज्यादा ग्रच्छा समझता है जिस मे उनको फी एकड जमीन पर दो हजार से ले कर १० हजार इपये तक ग्रामदनी हो जाती है।

देश के स्वतन्त्र होने के बाद से श्राजतक जो किसान मल्क को भ्रनाज देते श्राया है वह गरीब ही किसान है जिसके पास मैन्यूरिक के लिए, बीज के लिए, खाद के लिए, बैलों के लिए ग्रौर दूसरी दीगर जरूरतों के लिए पैसा नही होता है स्रीर यही कारण है कि भ्राज मल्क मे ज्यादा श्रनाज पैदा नही होता है। इस किसान की हालत श्राज ऐसी है कि वह भ्रपने खेत से अपने ही अखराजात के लिए पैदा नहीं कर सकता है। जो भी वह पैदा करता है वह सब सरकार के टैक्स तथा साहकारों के कर्जे में ग्रदा कर देता है या दीगर कर्जें के लिए अपने श्रनाज को बाजार में बेच देता है। इसका नतीजा यह होता है कि मौसम के श्राने से दो महीने के बाद उसके पास खाने के लिए अनाज नहीं रह जाता है धीर वह साहकार से श्रनाज इस शतं पर

श्री उद्धवराव साहेबराव पाटिली मेता हैं कि अससे उसको एक क्विन्टल की जगह ६ महीने के बाद २ क्विन्टल देना पड़ता है। इतना ज्यादा प्राफिट ग्रौर इन्टरेस्ट किसी भौर दूसरे पेशे में नहीं देना पड़ता है। ग्राज इस मल्क मे ऐसे ही किसानो के ऊपर देश को मनाज देने की जिम्मेदारी है। श्राज इस वरह के किसानों के पास खेती करने के लिए पैसा नहीं है भीर जो दौलतमन्द किसान है वे कैशकाप के सिवाय और कोई चीज पैदा नहीं करते हैं क्योंकि मनाज पैदा करने मे उन्हें ज्यादा पैसा नही मिलता है।

नियोजन के इन १४ मालों में गरीब किसान को किसी प्रकार की इमदाद नही बी गई है क्योंकि उसके पास कर्ज में रेहन रखने के लिये जायदाद नही है। महाराष्ट्र मे मैंने देखा है कि ग्रगर एक कुन्ना खोदना होता तो बैक से दो हजार मे चार हजार रुपया तक कर्ज मिलता है ग्रीर इस कर्ज के लिए कम से कम उस किसान के पास १५ एकड जमीन होनी चाहिए। १५ एकड़ से कम जिस किसान के पास जमीन होती है उसको कुछा खोदने के लिए और दीगर कामों के लिए हुक्मत से इमदाद नहीं मिलती है।

प्लानिंग के १४ सालों में किसानो की जितनी जरूरियात जिन्दगी की चीजे हैं बो उसे खरीदनी पड़नी है व सब महंगी हो गई है। कपड़ा, सीमेट, श्रीर तेल वगैरह इन सब चीजों के दाम बढ़ गये है श्रीर इन सब चीजो को रयमिनरेटिय प्राइस देते बक्त खयाल रखा जाय । इस मलक के जो गरीब किसान हैं वे ज्यादा अनाज पैदा करने के लिए ज्यादा इन्वैस्टमेट नही कर सकते हैं। इसलिए यह जाहिर है कि पैदाबार बढाने के लिए उनकी ज्यादा से ज्यादा इमदाद की जाय । लेकिन मैं समझता हूं कि इससे भी ज्यादा पैदावार नहीं होगी क्योंकि उसकी होल्डिंग कम है। हमारे स्वतन्त्र पार्टी वाले का यह स्थाल है कि उनका कहना है है कि जिस तरह से श्रमरीका में बड़े बड़े

फार्म्स हैं वैसे ही फार्म यहा पर बना दिखे जाने चाहियें भीर इन गरीब किसानो से कहा जाय कि तुम कारखानों में मजदूर हो जाक्रो । लेकिन इससे किसानों में रिवोल्यशन हो जायेगा क्योंकि उन्होंने जमीन कमाने के लिये काफी जहोजहद की है और उन्ही की जहो-जहद की वजह से मुल्क मे थोड़े से लैन्ड रिफा-मंसं के कान्न बने हैं ! मेरा यह सुझाव है कि भ्रनाज या खेती मे उत्पादन बढाने के लिए हम छोटे छोटे किसानों की को-ग्रापरेटिक फार्मिंग कर दें । गो, नागपुर में कांग्रेस ने इसके बारे में एक प्रस्ताव भी पास किया था लेकिन उसको अमल में लाने के लिए बढ़े बडे उद्योगपति, बडे बडे जमीदार भीर वेस्टेड इन्टरेस्ट वाले ग्राड में ग्रा रहे है। सरकार ने भ्रनाज का उत्पादन बढ़ाने के लिए इन १५ सालो में कोई खास कोशिश नहीं की भीर जो किसान ग्रनाज पैदा करता है उस पर इस बीच काफी कर्ज़ा हो गया है, जिन्दगी के अखराजात बढ़ गये है भीर व्यापारी ने भी उसका खूब एक्सप्लायटेशन किया । हक्मत के भी श्रप्रत्यक्ष कर उसके ऊपर ६ गुना हो गये हैं। इसलिए मेरा यह कहना है कि इस मुल्क में वे छोटे छोटे किमान जो श्रपनी जरूरत के लिये भी पैदा नहीं कर सकते है उनको टैक्स में रिलीफ मिलना चाहिये ताकि वे अपनी खेती मे ज्यादा पैसा लगा सकें

Food Situation

प्लानिंग के इन १५ सालों में झनाज का उत्पादन किसी माल तो २४ फीसदी बढ जाता है श्रौर किसी माल १० ही फीसदी रह जाता है श्रीर उसमे मुसलसल एक सा सिलसिला नही रहता है। इसका नतीजा यह होता है कि किसान को ज्यादा पैसा ग्रनाज पैदा करने से नही मिलता है श्रीर वह कैश-काप पैदा करने की ज्यादा कोशिश करता: है । ग्रगर किसान को कास्ट ग्राफ प्रोडेक्शन' ग्राफ लिविंग के हिसाब श्रीर कास्ट से ग्रपने ग्रनाज की प्राइस मिल जाय तो वह भी ज्यादा मनाज पैदा करने की

कोशिश करेगा । इसका एक कारण और भी है भौर वह यह है कि खेती मे इन्वेस्ट करने के लिए उसके हाथ में वर्किंग कैपिटल नहीं क्योंकि उस पर केन्द्रीय सरकार, रहती राज्य सरकारों. लोकल बाडीज, पंचायत धौर जिला परिषदों के टैक्स का बोझ पड जाता है भीर वह बेचारा इन टैक्सों से बच नहीं सकता है भीर यही वजह है कि किसी भी किसान के पास ब्लैश मनी नहीं भाता हैं भीर न इसका सवाल ही उठता है। मैं द्मापके सामने एक मिसाल देना चाहता हं। महाराष्ट्र राज्य में पंचायती कानून लागु है ग्रीर किसानों पर लैन्ड रेवेम्य ग्रीर लोकल फंड १०० फीसदी बढ़ा दिये गये हैं लेकिन उनकी श्रामदनी १०० फीसदी नहीं ब**ढ**ि है। मेरा कहना यह है कि किसानों के ऊरर जो भी टैक्स लगाया जाता वह उनकी ग्रामदनी के लिहाज से लगाया जाना चाहिये भौर छोढे किसानों को टैक्स से बरी रखा जाना चाहिये।

Motion regarding

प्लानिंग के इन १४ सालों में सरकार ने इन्डस्ट्रीज को ही ज्यादा पैसा देने की कांशिश की है। मिसाल के तौर पर मैं यह कहना चाहता हूं कि अगर शूगरकेन गैदा करने वाले किसान अगर को आपरेटिव बनाकर १० लाख इपया जमा करें तो उन्हें मुखतिलफ जगए से २ करोड़ तक हमया हु कूमत से मिल जाता है। लेकिन जो गरीब किसान है उसको खेती में तरमीम करने के लिए इस रेट से पैसा नही मिलता है। अगर खेनी की पैदावार ज्यादा करनी है तो जिस फिराकदिली से सरकार ज्योगपितयों को कर्जा देती है उसी तरह से इन गरीब किसानों को भी कर्जा मिलना चाहिये।

वजीर साहब ने हमें जो पुस्तक दी है जिसमें उन्होंने प्रोडेक्शन इन्डेक्स, प्राइस इन्डेक्स भौर मार्केट ग्रराइवल के जो श्राक्षड़े दिने हैं। उसने प्रोडक्शन इंडेक्स भौर मार्केट ग्रराइवल का कोई ताल्लुक नहीं है। यह कोई जरूरी नहीं है

कि भगर प्रोडक्शन इन्डक्स बढ जाय तो ण्यादा मार्केट ग्रराइवल हो **ग्रीर ग्रगर** प्रोडेक्शन इन्डेक्स गिर जाव तो मार्केट ग्रराइवल कम हो जाय । ऐसा कोई सिद्धान्त इन ग्रांकड़ों से नहीं निकाला जा सकता है क्योंकि इस मुल्क में १० फीसदी किसान ऐसे हैं जो मार्केंडेबिल सरप्लस के लिए फसल पैदा नहीं करते हैं । वे ग्रपनी जरूरियातें जिन्दगी के लिए जितनी जरूरत होती है उससे भी कम नैदा करते हैं। वे अपनी जरूरियानें जिन्दगी के लिए न रखते हुए पूरी की पूरी खेती की फपल को बाजार में बेच देते हैं श्रोर मैं इपको मार्के देवल सरप्लस नहीं समझता हू । जब वह अपनी पैदावार बाजार में लाता है तब कीमत गिर जाती है ग्रीर जब यह माल बड़े व्यापारियों के हा**य** में जाता है तो १॥ गुता स्रोर द्गती कीमत बढ़ जाती है जिसका फायदा सिर्फ मुट्टी भर बड़े व्यापारियों को ही मिलता है । ये व्यापारी होडिंग करके इस मुस्क के लोगों का खुन चुसते हैं लेकिन हुरूमत इन होर्डर्स से भनाज निकालने में नाकामयाब हुई है ग्रीर हक्मत ने ग्रनाज के स्टाक को बाजार में लाने के लिये के ई कदम नही उठाये हैं। वजीर साहब ने श्रपनी पुस्तक में साफ कहा है कि होर्डर्स या व्यापारियों से गल्ला नहीं निकास सकते तथा जनता को सरकार ने सलाह दी है कि नई फपल ग्राने तक भक्षे रहें। उद्योगपतियों के कारखानों का जो माल विकता है, मिसाल के तौर पर कपड़ा है, सीमेन्ट है, तेल है, श्रौर दीगर चीजें हैं, उनकी कीमत वे तय करते हैं ग्रीर जो कच्चा माल इन कारखानों को जाता है, जैसे काटन है. मुगफले. है उसकी भी कीमत यही तय करते हैं किसान जो कच्चा माल पैदा करता है वह अपने माल की कीमत कभी भी तय नहीं कर पाता है। इस तरह से श्राज हमारे मुल्क में समाज की रचना है भौर यही वजह है कि उद्योगपित हर वक्त अपने कारखानों की चीजों के दाम बढ़ाने के लिए हुरूमत पर दबाव डालते रहते हैं लेकिन जो रा मैटिरियल है वह उनको

ि (श्री उद्धवराव साहे ≀राव पाटिल] सस्ता मिलता है, उस हिसाब से एक भी नया पैसा ग्रपने माल के दाम में कम करने के लिए षे तैयार नहीं होते हैं।

देश के स्वतंत्र होने के बाद इस मल्क की इकोनौमी पर बड़े बड़े उद्योगपतियों व व्यापारियों की पकड़ ज्यादा बढ़ गई है श्रीर वे हु मूमत को डिक्टेंट करने की पोजीशन पर था गये हैं। वे इतने ताकतवर हो गये हैं कि ग्रपनी मर्जी के माफिक पालिसियों को बलाने के लिए सरकार को मजबूर करते हैं। धवाम की जद्दोजहद को भी ये व्यापारी मानने के लिए तैयार नहीं हैं। मिसाल के तौर पर महाराष्ट्र सरकार ने दो हक्म निकाले एक था दाल ग्रीर चावल पर कि व्यापारियों को इन पर एक फीसदी से 911 फीसदी तक मुनाफा लेना चाहिए ऐसी पाबन्दी डाली गयी थी । लेकिन इस हुक्म की महाराष्ट्र के व्यापारियों ने मुखालिफत की ग्रौर एक दिन सारे महाराष्ट्र में हड़ताल करा दी भीर हुकूमत को हुक्म वापस लेने के लिए मजबूर किया । जब हम स्रनाज मांगने के लिए प्रदर्शन करते हैं तो कांग्रेस वाले उसे पसन्द नही करते हैं। लेकिन महाराष्ट्र में जिन व्यापारियों ने एक दिन पूरी हड़ताल कराई उससे क्या मुल्क को नुकसान नही हुआ ? और इस बात को हमारे कांग्रेस वाले मानने के लिये तैयार नही होते हैं **क्यों**कि वे उनके दोस्त है ग्रौर ये व्यापारी बहर पहन कर देशभवत के लिबास में भाते है। हमारे काग्रेसी मिल्रों का इस तरह के लं.गो से प्रेम है भ्रीर यही वजह है कि हुक्मत भी व्यापारियों के लिए साफ्ट कारनर रखती है।

दूसरा हुक्म यह था कि जो न्यापारी ग्रमाज का न्यापार करता है वह ग्रपने स्टाक की इत्तिला हुकूमत को दे लेकिन दो दिन पहले मैंने अखबार में पढ़ा था कि डी॰ ग्राई॰ ग्रार॰ के मातहत जितने फार्म देने पड़ते हैं वे उनकी तामील नही करेगे। यह न्यापारियों की हुकुमत को चैलेन्ज है। ये न्यापारी ग्रोर उद्योगपित लोगों की जद्दोजहद से नहीं दबे श्रीर हुकूमत से भी नहीं दबते हैं तो एक दिन इस देश में ऐसा श्रायेगा कि उद्योगपित ही इस हुकूमत को खा जायेगे श्रीर उसका खात्मा बना देगे । इसलिए एक तरफ यह जो चीज है कि जो व्यापारी हैं उनकी इस तरह से श्रनारकी है श्रीर जो प्रोडक्शन करने वाले किसान है उनकी माली हालत खराब है । दूसरी तरफ यहां उद्योगपितयों श्रीर व्यापारियों की श्रोर कृतत बढ़ो है उनको छिक्टेट करने की श्रोर श्रीर हु हूमत के लिये यह ताकत बढ़नी जा रही है श्रीर बीच में जो ७० फी सदी या ५० फी सदी खाने वाले हैं उनके हाल को पूछिने नहीं । इनलिये १५ साल से कोई नई चीज उसमें नहीं है।

जो निवेदन किया है मिनिस्टर ने स्टेट ट्रडिंग या रेम्युनरेटिव प्र.इसेज का वैसा १६५१ से ब्राज तक बराबर हर यहा का इकोनामिस्ट कहता ग्राया है ग्रोर प्लानिग कमिशन ने भा उसको मान लिया या ग्रीर नेशनल डेवलपमेंट कौसिल ने भी मान लिया था । धुकूमत का भी कोई ग्रादमी यह नहीं कहता था कि ऐसा होना श्रावश्यक है, लेकिन ऐसा क्यों नही किया गया श्राज तक । यह जो हमारे मुल्क में ऐनी हालत पदा है कि ६० फी सदी आज के अवाम को खाने को नहीं मिलता है, चाहै हरुमत अमेरिका से मंगाये, चाई कहीं से मगाये, ग्रादगी भूख से मरेंगे या डायरिया से मरेगे यह दूसरी बात है, लेकिन ६० फी सदो लोग ग्राज ग्रनाज खुद का नही खते, किसी न किसी जिरये से उनको लेना पड़ेगा । श्राज हकमत ग्रपनो इस जिम्मेदारी को लेने के लिये तैयार नहीं है ग्रीर वह खामोश है।

हं। डिंग कहां हुई है, इसके लिये कोई जाच करने गी जरूरत नहीं । जहां हो डिंग हुई है, वहां से निकालने के लिये बोले कि बहुत तादाद है । बहुत तादाद है तो क्या किया हुकूमत ने ? मैं इतना कहता हूं कि

हमारे लोगों को मालूम है कि श्रनाज किस दूकान में है, किम किसान के पास है। चलिये माप इतना भारा कीजिये कि जिस मकान या जिस दुकान पर हम अनाज के लिये जाये ो, बहां ग्राप ला ऐंड ग्रार्डर के लिये ग्रपनी पुलिस बड़े व्यापारियों के प्रोटेक्शन को नहीं देंगे। हम पैसा दे के लेंगे, लूट के नहीं लेंगे। लेकिन ऐसी बात करते वक्त आप बोलेंगे ला एंड मार्डर, पुलिस, प्रोटेक्शन, होर्डर्स के लिये प्रोटेवशन देते । हुतूमत को जब मालूम नहीं होता है कि कहां अनाज है स्रोर ह हमत में हिम्मत भी नहीं है कि वह उसका अनाज निकाले, तो मैं यह कहता हू कि हम ही दो जिलों में यह ट्रायल कर लेते हैं। सिर्फ माप इतना ही की जिये कि ला ऐंड आईर के बहाने से ग्राप हमारा सिर फोडने के लिये न श्राइये। हम पैसा दे के लेगे श्रीर लूट के **न**ही लेगे। लेकिन यह चीज नाजिबा है भाज हर्मत जनता में काफिडेंस पैदा धरने की कुवत नही रखती। लोक सभा में मिनिस्टर की तकरोर होती है सरप्लस स्टेटस में भी दाम बढ़ गये हैं। दुक्यत की हर धारणा की नाकाम करने का व्यापारियों ने निश्चय किया है। क्यापारियों ने कहा कि हम तुम्हारा कें.ई हुक्म मानने के लिए नैयार नहीं हैं। डी ० ग्राई ० भार० काभी कोई ग्रसर नही हुग्राः। लोक सभा मे मिनिस्टर स्टेटमेंट करते हैं, लेकिन कीमतों पर उसका उलटा श्रसर हो गया है। **क्या** श्रापकी यही धाक है या श्रापकी पालिसी का यही असर है। अगर आज हकनत ठीक कदम नही उठाती है तो उसका नतीजा यही नहीं होगा कि व्यापारी लेगों का खुन चुनते रहें। बल्कि हुन्मत के लिए भी यह धोखा होगा । आज यह हु तूमत अपने को उनका दोस्त मानती है। हुनूमत उनको प्रीटेक्शन देना चाहती है क्योंकि वह उनकी द स्त है, उनके साथ है। हकुमत के लोग सिर्फ वोट 🕏 लिए ग्रवाम के पास जाते हैं, लेकिन ग्राज इकोनामिक पालिसी पर वे डिंक्टेट किये बाते हैं उद्योगपितयों से ।

लिहाजा मेरा यह कहना है कि जल्दी

जल्दी होर्ड गं जहां कही हैं उन में देखिये कैसा ऐंडो रिएक्शनरी रेबोल्यूशन होता है, उसका तजुर्जा भी कर लें हम । १४ दिन में स्टाक बाहर लाने की प्राइम मिनिस्टर की भ्रपील पर भी कोई खास गल्ला बाहर नहीं भाया है। जरा हु हुमत यह तो वहे कि कोई ग्रीर तरीके से निकालने का सोच-विचार करती है।

दूसरी चीज रेम्प्रनरेटिव प्राइतेज की है। वह तफरील की बात है और उसके लिए १५ साल से मांग करते आये है, उसके लिये जन आन्दे लन हमने किया है। उसका कास्ट आफ लिविंग और कास्ट आफ प्रोडक्शन हमें नजरअन्दाज नहीं करना चाहिये, नहीं तो इंडस्ट्रीज के सामान की प्राइतेज बढ़ जाती हैं और किसान अगर रा मैं शेरियल कम प्राइसेज पर बेचेगा तो उसको नुकसान होगा। खेती की पैदाबार और औद्योगिक उत्पादन इन दोनों की कीमतों में एक सम्बन्ध जोड़ना बहुत आवश्यक है।

तीसरी चीज यह है कि निर्फ फूड ग्रेन्स की, पूरे एप्रोकल्चरल प्रोडक्शन की स्टेट ट्रेडिंग ग्राप न करें, इडिस्ट्रियल गृड्स की सप्लाई पंजिण्ड्री के लिये एक माफिक होनी चाहिये ग्रीर इसी तरह रा मैडीरियल की सप्लाई एक माफिक होनी चाहिये। पूरे एप्र कल्चरल प्रोडक्शन की ग्राप स्टेट ट्रेडिंग करिये, लेकिन रेस्युनरेटिव प्राइसेज दिये बगैर यह मसला हल नहीं होगा। यैक यू।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): There are two speakers now who are leaving Delhi. One is Mr. P. S. Patil and the other is Mr. Chengalvaroyan. I hope the House will kindly accommodate them. Ten minutes each. Mr. Patil.

श्री पढरीतः सीतारामजी पटील (महाराष्ट्र): उपसभाध्यक्ष महोदय, इस सदन के सामने खाद्य मत्री महोदय ने जो अनाज की परिस्थिति के बारे में प्रस्ताक [श्री पढरीनाथ सीताराम जी पाटिल]
रखा है, उसके ऊपर मैं अपने कुछ विचार श्रापके
चरिये सदन के सामने रखना चाहता
हूं। ग्राज अपने देश मे ग्रनाज की बड़ी
नाजुक परिस्थिति हैं। देश के कोने कोने से
धनाज की माग हो रही है गौर यह परिस्थित
बड़ी भगवह जैपी मालूम होती हैं। कुछ
जगहों पर तो छोटे पैमाने पर बलवे या लूटमार के भी होने की खबरे समाचारपत्नों में
कभी कभी पढ़ने को मिलती हैं। इससे ग्रामे
खो एक बड़ा सकट हमारे देश में श्राना
संभव है, उसकी यह पूर्व सूचना हो सकती है।

दरग्रसल देखा जाय तो हमारे देश मे धनाज की जो कमी है वह कोई ग्राज नई बात नहीं है। पिछले कई सालों से यह धनाज की कमी मद्भूस हो रही है। ऐसा होते हुए भी इसी साल इसका इतना शोर क्यों हो रहा है। मुझे याद है कि कुछ महीने पुले हमारे केन्द्र के माननीय कृषि मंत्री महोदय ने एक भाषण मे कहा था कि देश मे इस साल की फसल अच्छी आई है। ऐसी सूरत मे ग्राज फिर वह ग्रनाज कहा गया ? भौर हर साल के जो अनेक फिगर्स या आंकड़े हमारे पास हैं, उससे भी पता चलता है कि हर साल के अनुसार इस साल भी हमारे देश में गल्ला उतना ही पैदा हुग्रा है, कम नहीं। जितना हर साल कम पैदा होता है, उतना ही इस साल हमारे यहा शार्टेज है। उसकी पुत्ति के लिये उतना ही ग्रनाज इस साल भी शासन ने विदेशों से मंगाया है। ऐसी अगर परिस्थिति है तो फिर यह जो ब्राज चिल्ला ट हो रही है, उपकी वजह क्या है ? मैं ऐसा समझता हु कि इसकी वजह यह है कि यह सारा ग्रनाज छिपा हुग्रा है। गत मौसम में किसान जब भ्रपने खेतो की फसल काट कर षर मे लाये भौर बाजार मे भ्रपना गल्ला में गये व्यापारियों ने वह खरीद लिया, तब तक तो कीमतें बढ़ी नहीं, तब तक श्रनाज की कीमते साधारण स्तर पर यो । पिछले

धप्रैल के बाद जब किसान के घर की सारी फसल भौर सब भनाज व्यापारियो के घर में चला गया, तब से ये कीमतें भीर दाम बढ़ने मुरू हो गये भीर जब सरकार ने दाम बढ़ाने के ऊपर रुकावट डालने का फैसला किया तब तो यह अनाज गायब ही हो गया यानी भूमिगत हो गया, छिप गया । इस लिये यह बड़ी चिल्लाहट ग्राज ग्रनाज के लिये हो रही है। दरश्रसल यह अकाल नही है यह कृतिम अकाल है। मुनाफाखोरो भीर जमाखोरो ने इसे पैदा किया हुआ है । इसलिये हमारी सरकार को कठोरता के साय इसका मुकाबला करना चाहिये । व्यापारियौ भौर ानाफाखोरों के भडारों में जो श्रनाज िखपा हम्रा है, उसको हर सूरत से **बाहर** निकालना चाहिये भीर उसके ऊपर नुरन्त कब्जा करना चाटिये । इस तरह के जो भनाज भड़ार छिपाये हुए हैं, उनकी सही खबर देने वाले लोगो को पातिोषिक भी सरकार की तरफ से मिलना चाहिये।

बैको मे बहुत से व्यापारियो ने श्रपना धनाज मार्टगेज रखा हुश्रा है । उसकी भी खोज बैको के जरिये करनी चाहिये । बैकों के कागजों की जाच करके ऐसे भडारों की तलाशी करनी चाहिये और पता लगाना चाहिये । और वह भडार सरकार अपने कब्जे मे ते कर बाजार में लाए । ऐसा करने से ही यह सवाल कुछ हल हो सकता है।

इसके साथ साथ भ्रनाज का जो बटवारा होता है उसमें भी कुछ दोष है। यह जो वितरण है यह व्यापारियों के हाथ में नहीं रहना चाहिये, भ्रगर उनके हाथ में इसे रखा गया तो फिर वे घूसखोरी भ्रौर काले बाजार का सहारा लेकर गरीबों के जेब का पैसा भपने जेब में लाने की कोशिश करेगे। इस-लिये भ्रनाज का वितरण सहकारी सस्य.भ्रों भीर ग्राम पचायतों के जिरये किया जाना चाहिये।

इतने से ही काम नही होगा । हमारे देश में जो धनाज की कमी है उसको हमेशा के लिये दूर करने का कोई ऐसा तरीका निकालना चाहिये, ऐसा मार्ग ढ्ढना चाहिए जिससे कि हमारे देश मे ज्यादा अनाज पैदा हो सके ग्रौर यह जो ग्रनाज की कमी है इसको हम पुरा कर सके । श्राज हम बाहर के देशो से, ग्रमेरिका, ग्रास्ट्रेलिया ग्रौर दनिया भर से अनाज मागते है लेते है श्रीर तब अपने देश के लोगो को खिलाते हैं। इससे अपारे देश का काम नहीं चलेगा। श्राजादी मिलने के बाद हम थाशा करते थे कि भारत मे सब लोगो को पेट भर श्रनाज मिलेगा लेकिन वह बात तो हमें दिखाई नहीं देती। यह कैसी स्वाधीनता हमारे देश की है ? हम तो ग्राज भी पराधीन हैं, दूसरे देशों के ग्रनाज के बिना हम ग्रपना जीवन नही बिता सकते. यह हमारे देश के लिये बड़ी लज्जा ग्रौर शर्म की बात है। जब चीन ने हमारे देश के ऊपर फौजी स्नाक्रमण किया था उस वक्त शासन दार। सकट-काल घोषित किया गया था तरह श्राज देश मे श्रनाज की कमी है इसलिए भी शासन को सकट काल घोषित करना चाहिए भौर ग्रगले पाच सालो तक एक बडा ग्रान्दोलन खडा करके इसका पूरा मुकाबला करना चाहिये । सरकार की सारी मक्षणा इसमे लगनी चाहिये और सरकार की सारी साधन सामग्री सारा पैसा ग्रौर लोगो की सारी शक्ति स्रनाज का उत्पादन बढाने मे खर्च करनी चाहिये । देश मे इसका रात-दिन एक भारी ग्रान्दोलन होना चाहिये तभी इसमे कामयाबी हो सकती है।

इसके साथ एक बात ग्रौर मैं बनाना चाहता हू कि ग्राज ग्रनाज की उपज की तरफ किसान का पूरा ध्यान नहीं है क्योंकि उसको ग्रनाज का इतना कम दाम मिलता है कि उसमे वह न घर बना सकता है, न थच्छे कपडे पहन सकता है, न बच्चो की शिक्षा का प्रबन्ध कर सफता है, न दया-दारू कर सकता है, यहा तक कि खेती के लिये बैल, खाद ग्रादि भी नहं ले सकता ग्रौर न कोई दूमरी ग्रच्छी जीवगोपयोगी चीज खरीद सकता

है। जब उमको इतनी कम कीमत मिलती है तो इसकी तरफ हमारी सरकार को गौर करना चाहिए, ध्यान देना चाहिये । जिस बनियाद, जिस प्रमाण के स्राधार पर कृष्येतर दूसरी वस्तुओं की कीमते बढी है उसी बनियादी प्रमाण पर अगर अनाज की कीमत सरकार मुकर्रर करे तब ही किसान ग्रनाज को ब ने मे दिलचस्पी लेगा नहीं तो दिन व दिन इमारे देश मे श्रनाज की पैदावार घटती रहेगी ग्रौर जो मनी-काप है, पैसा देने वाली फसल है उसकी तरफ किमान श्राकिषत होता रहेगा। यह एक भारी सकट है जिसकी तरफ सरकार को अविलम्ब ध्यान देना चाहिये। आवश्यक वस्तुत्रो की तथा किसान द्वारा पैदा की हुई वस्तुत्रो की कीमतो मे सतुलन रहे श्रौर किसान को उससे कुछ मुनाफा मिले इस स्राधार पर कृषि उत्पादित वस्तुन्नो की कीमते मुकर्रर होनी चाहिए ।

स्राखीर में, मैं स्रापसे यही कहूगा कि जैसी योजना मैंने बताई है बैसी ही स्रमल में जल्दी से जल्दी सरकार लाए तो उससे किसान का भी भला होगा, हमारे देश में पूरा प्रनाज भी मिलेगा, जो हम स्रनाज के लिये दूसरे देशों की तरफ देखते हैं स्रौर उसके ऊपर करोड़ो रुपया हमारा व्यय होता है वह बच जायगा स्रौर हमारे देश का भी उत्कर्ष होगा। इतना कह कर मैं स्रपनी जगह लेता हू।

T. CHENGALVAROYAN SHRI (Madras), Mr Vice-Chairman, I owe an apology to you and to this House for intervening at this late hour, but I shall be very brief indeed in my submissions on the very important questions of the discussion on the food situation. I am indeed very grateful to the several sections of this House for having not imported political slogan or party shibboleths into the assessment of the alarming situation that has arisen on the food front Nevertheless, Mr Vice-Chairman, we are indeed very gratified to know that the hon Food Minister has come to titanic grips

[Shri T. Chengalvaroyan.] with the special problems of the food situation. Coming as he does from the Steel and Iron Ministry, he possesses a steel frame and an iron will to tackle the problems arising out of the situation. He has been very modest in the very important survey of the food situation that he has made. but he has really pointed out to us that in the consideration of the food situation it is not the politics of food but it is the economics of food that we have to consider, and in that light the hon. Food Minister has taught us the important question that the whole examination of the food situation has to be on a comprehensive basis.

Motion regarding

It is not a question, Mr. Vice-Chairman, as to who is at fault; the question for our consideration. for our examination question where is the fault, what is the fault and how has that fault come about.

If in this examination of the food situation, Mr. Vice-Chairman, could find the answers to these questions. I am sure we would solve the problem of the food situation. Now important considerathere are two tions that certainly overwhelm our thoughts: one is with reference to production, whether there has really been a miserable fall in the production output. Some hon. Members were pleased to point out that the producwas miserably low. I should tion submit with very great respect, Mr. Vice-Chairman, that during the period of the plan endeavour, both in the first, second and third year, our production output has always been on the increase though the marginal output was not very comfortable, but at the same time, Mr Vice-Chairman, the whole difficulty arises not because of want of production up to the optimum level, but because of system, or the pattern of the distribution that we are in today.

In fact, in the whole food situation, Mr. Vice-Chairman, distribution the diabolic aspect, and that we have

to tackle, and the hon. Food Minister has taken great pains in trying to put his finger very sternly on this aspect of the food situation when he envisaged instituting the Foodgrains Trading Corporation. I may only say this with regard to this Foodgrains Trading Corporation, Mr. Vice-Chairman, that it is going to step into the market not as an alternative to, but, in a large measure, as a substitute for the present entire distributive system, and I am sure this House will have an opportunity to know the constitution. the powers, the functions, the duties, the scope and the ambit of this Foodgrains Trading Corporation that is going to be instituted.

I will only touch one more point with which I will close, and that is with reference to the economics of the price of foodgrains. There are important considerations there; the effort is to stabilise food prices both with reference to the cost of production of the farmer, and the fair price chargeable to the consumer. The history of the world has shown, Vice-Chairman. the difficulty in the stabilisation between the cost of production and a remune. rative, incentive price to the farmer, and a fair and reasonable price the consumer. In fact, it cannot at all be said that one has to be sacrificed at the altar of the other. Both of these factors are of great social and economic importance, and the great trouble which any Ministry of Food will have to undetarke is to reconcile between these two extremes. - 70 - 75

May I submit for the very earnest consideration of the Food Ministry what had been done in a very similar critical situation in the United States of America? When the lamented President Roosevelt was in charge of the New Deal Programme in America there was assuming tremendous crisis on the food front. Farmers were very much agitated at the falling prices; the consumers were

equally agitated over the rise in prices according to the economic standard at that time, and it was the Food Secretary, I remember, Mr Vice-Chairman, one Mr. Brannan, who brought forth a very bold plan by which he reconciled both the demand of the farmer for a remunerative, incentive price, and of the consumer for a fair and reasonable price The plan evolved was called the Brannan Plan, which meant that Government issued what was called price coupons to the farmers in order to enable them to make up the deficiency in the production cost and the price that would be available at the consumer's end so that these price coupons could be cashed by the farmers for the purchase of any other commodity. This will enable a kind of a balance between the production spot and the consumer's end through any kind of distributive channels, thereby ensuring a remunerative incentive to the farmer and a fair and reasonable price to the consumer.

In fact, these marginal adjustments, this kind of a reconciliation between the two ends of the food scheme, I may submit, merit serious considera-

tion at the hands of the Food Minister I have not the necessary time and I am sure, Mr Vice-Chairman, you will forgive me if I am not able now to further explain the Brannan scheme. I only submit to the hon. Food Minister that he may consider this suggestion. I can only conclude with the words of the poet-

> "Though the mills of God grind slowly, Yet they grind exceedingly small.

> "Though with patience we be waiting, Yet with exactness grindeth for all."

I am sure the hon. Food Minister will do that and with this hope and faith I most heartily endorse the ments of the hon. Minister.

VICE-CHAIRMAN THE (SHRI AKBAR ALI KHAN): The House stands adjourned till 11 AM tomorrow

> The House then adjourned at forty minutes past five of the clock till eleven of the on Friday, the 18th clock September, 1964.